9/27

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Balaji Action Build well Pvt. Ltd, Plot No C-34 & C-34 (A), Phase-III, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Balaji Action Build well Pvt. Ltd (hereafter referred as 'The unit') is located at -34 & C-34(A), Phase-III, ELDECO SIDCUL Industrial Park Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 28, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB, Regional Office Kashipur , in reference to the Hon'ble NGT order (O.A No123/2018) dated December 3, 2019 in the matter of Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors. O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Balaji Action Build-well Pvt. Ltd. C-34 & C-34(A), Phase-III ELDECO SIDCUL Industrial Park Sitarganj, U S Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°02'13.94" Long. 79°41'19.03"
3.	Type of Industry Sector (Red/ Orange/ Green)	Red
4.	Scale of operation (Large/Medium/Small- Micro)	Large
5.	CETP membership (Obtained Yes/No)	Yes The unit has installed ZLD system
6.	Operational Status	Operational 24 hrs / day
7.	Name of main Raw Materials:	Poplar & Eucalyptus woods Urea Melamine Formaldehydes
8.	Name of Final Product (s)	Medium Density Fiber (MDF) Board Particle Board Door Skin Laminated flooring etc.
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule,	Granted Valid up to: 31/03/2024
10.	Consented Production Capacity	Door Skin: 10013 M^2/month MDF Board: 48000 CBM Particle Board: 14500 CBM Ply Board: 82500 CBM Laminated Flooring: 2750 CBM

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		Thin MDF Board: 6450 CBM UV Embros: 35000 MT Formaldehyde (37%): 8625 MT Glue: 9000 MT
11.	Sources of Water Supply	Bore wells (03)
12.	NOC from CGWA for extraction of Ground Water	Yes, Valid upto 08/07/2020
13.	Daily consumption of Fresh Water (KLD)	Process 512 KLD Domestic-155 KLD
14.	Waste Water Generation (KLD)	Industrial- 300 KLD Domestic -130 KLD
15.	Unit details of ETP	Please see in observations
16.	Designed Treatment Capacity of ETP (KLD)	500 KLD
17.	Operational status of ETP	Operational
18.	Flow Meter (s) at Inlet & outlet of ETP	Yes, Installed electromagnetic flow meter
19.	Mode of treated effluent disposal	Achieving ZLD
20.	Any Bypass observed	No

21 Details of HW Generation & its disposal: As Per Environmental Statement (Form V)

Hazardous Wastes	Quantum Kgs	Disposal Practice
Waste residue	330 kg/annum	Incinerated
Used Oil	940 li/annum	Sold to authorized recyclers
ETP Sludge	1170 kg/annum	Sent to TSDF

22 Sources of Air Pollution: Boilers

S.No	Stack attached with	Stack height (mt)	Type of fuel	Fuel quantity	Emission control equipment
1.0	Fuel heater (thermic 20 lac Kcal /hr x4	30	Agro waste	45 mt/day	Multi-cyclone dust collector
2.0	Hot Air generator (16 G.Cal/hr x1)	32	Solid waste	85 mt/day	Multi-cyclone dust collector
3.0	Boiler 12 TPH x1	25	Solid fuel	85 Mt/day	Multi-cyclone dust collector
4.0	Boiler 2 TPH x1	12	Solid fuel	2 mt/day	Multi-cyclone dust collector
5.0	Fuel heater (Thermic 30 Lac. Kcal/hr x3)	30	Agro waste	80 Mt/day	Multi-cyclone dust collector
6.0	Energy Plant 59 MW/hr	30	Agro waste	1050 MT/day	Multi-cyclone dust collector

DG Sets	5 DG sets (1500 KVA x 3 + 750 KVA X 1+325 KVA x1)

S.No	Stack attached with	Stack height (mt)	Type of fuel	Fuel quantity	Emission control equipment
1.0	DG sets (1500 KVA x3	8	Diesel	300 lit /hr	Acoustic enclosure
2.0	750 KVA x1	4	Diesel	110 li/hr	Acoustic enclosure
3.0	325 KVA x1	4	Diesel	60 lit/hr	Acoustic enclosure

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Observations

1. The unit is engaged in manufacturing of Particle Boards and Medium Density fiber Boards using Wood, Urea, Melamine, Formaldehyde as raw material.
2. During visit, the unit and its ETP was found operational.
3. The fresh water requirement of the unit is met through three tube wells. Electromagnetic Flow meters are installed at the abstraction point of each tube wells and maintaining records of the same.
4. The unit has obtained the permission from CGWA for abstraction of 1284 m^3/day of ground water through three tube wells. The NOC for ground water is valid from 09/07/2018 to 08/07/2020.
5. The unit has ZLD based Effluent Treatment Plant of 500 KL capacity to treat the trade effluent. The ETP comprises of Collection Sump > Equalization tank > Reaction Tank > Coagulation Tank > Clarifier-I > Buffer Tank > UASB Digester > Tube Settler > Aeration Tank-I > Aeration Tank-II > Clarifier-II > Clear Water Tank > Dual Media Filter > Activated Carbon Filter >Treated Water Tank > R.O (two Stage R.O each 30 m^3/hr.) >Multiple Effect Evaporator (three stage MEE 20 m^3/hr) > Agitated thin film Dryer (ATFD).
6. The unit has provided three plate and frame filter press of capacity each 5 m^3/hr for ETP sludge management.
7. At the time of inspection, the ETP was in operation. The team has collected the sample from the inlet and outlet of ETP. The analysis report is presented below:

Sr. No.	Parameters	Unit	ETP Inlet	ETP Outlet	Notified Standard for CETP Inlet
1	pH	---	6.19	6.75	5.5-9.0
2	Total Suspended Solids (TSS)	mg/L	4024	< 2.5	1500
3	Total Dissolved Solids (TDS)	mg/L	4937	309	2100
4	Fluoride (as F)	mg/L	--	< 0.5	15.0
6	Ammonical Nitrogen (as N)	mg/L	--	< 0.5	50.0
7	Phenolic Compound (as C_6H_5OH)	mg/L	--	1.84	5.0
8	Boron (as B)	mg/L	--	< 0.5	2.0
9	Oil & Grease	mg/L	--	< 5	20
10	BOD	mg/L	--	< 5	550
11	COD	mg/L	7537	< 5	1100
12	Hexavalent Chromium (as Cr^{+6})	mg/L	--	< 0.1	2.0

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13	Total Chromium (as Cr)	mg/L	--	< 0.2	2.0
14	Copper (as Cu)	mg/L	--	< 0.2	3.0
15	Lead (as Pb)	mg/L	--	< 0.5	1.0
16	Nickel (as Ni)	mg/L	--	< 0.2	3.0
17	Zinc (as Zn)	mg/L	--	0.12	15.0
18	Arsenic (as As)	mg/L	--	< 0.01	0.2
19	Mercury (as Hg)	mg/L	--	< 0.01	0.01
20	Cadmium (as Cd)	mg/L	--	< 0.1	1.0

UEPPCB has notified inlet quality standards for CETP Sitarganj dated 14/06/2018

8. The unit is achieving ZLD, as informed the ETP treated water is being reused in house as boiler feed water. during visit, no effluent discharge from the unit was observed.
9. The MLSS and MLVSS in aeration tank was found as 6374 mg/L and 4872 mg/L respectively.
10. The unit has also installed STP of 200 KL capacity to treat the sewage generated within the premises which comprises of Collection Tank > Aeration Tank > Tube Settler > Clear Water Tank > Dual Media Filter > Activated Carbon Filter >Treated Water Tank > Ultra-filtration > Softener > Sludge drying Beds (08).
11. At the time of inspection, the STP was in operation. The team has collected the sample from the outlet of STP. The analysis report is presented below:

Sr.No.	Parameters	Unit	STP Outlet	Notified Standard for CETP Inlet
1	pH	---	7.13	5.5-9.0
2	Total Suspended Solids (TSS)	mg/L	11.5	1500
3	Total Dissolved Solids (TDS)	mg/L	1100	2100
4	Fluoride (as F)	mg/L	< 0.5	15.0
6	Ammoniacal Nitrogen (as N)	mg/L	< 0.5	50.0
7	Phenolic Compound (as C6H5OH)	mg/L	1.80	5.0
8	Boron (as B)	mg/L	< 0.5	2.0
9	Oil & Grease	mg/L	14.6	20
10	BOD	mg/L	11.3	550
11	COD	mg/L	22.6	1100
12	Hexavalent Chromium (as Cr^{+6})	mg/L	< 0.1	2.0
13	Total Chromium (as Cr)	mg/L	< 0.2	2.0
14	Copper (as Cu)	mg/L	< 0.2	3.0
15	Lead (as Pb)	mg/L	< 0.5	1.0
16	Nickel (as Ni)	mg/L	0.30	3.0
17	Zinc (as Zn)	mg/L	0.12	15.0
18	Arsenic (as As)	mg/L	< 0.01	0.2
19	Mercury (as Hg)	mg/L	< 0.01	0.01
20	Cadmium (as Cd)	mg/L	< 0.1	1.0

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12. The unit is achieving ZLD, as informed by the unit representative, the STP treated water is being reused inhouse for cooling tower make up.

13. During inspection, team carried out stack emission monitoring of the thermic fluid heater of total capacity 90 Lac Kcal/hr. These emissions are vented out through common stack of height 32m. The air pollution control device includes separate multi cyclone dust collector followed by common wet scrubber. During emission monitoring, it was operated @ 18 Lac Kcal/hr load. Emission analysis result of the same is presented below:

Sampling location	Particulate Matter (mg/Nm^3)
Stack attached to Thermic fluid heater of total capacity 90 Lac Kcal/hr	48.20
Prescribed emission standards (As per UEPPCB consent)	800

14. It is evident from the above analysis results that the unit is complying with consented emission norms.

15. The Consolidated consents to operate under Water Act, 1974 & Air Act, 1981 and Authorization under Hazardous & Other Waste (M & TM) Rules, 2016 issued by Uttarakhand Environment Protection & Pollution Control Board (UEPPCB) are valid up to 31.03.2024.

16. The unit has installed HW display board of 6' X 4' size near the main entrance gate. The information related to hazardous waste, air pollution and water pollution were found updated on the day of inspection.

Calculations of Environmental Compensation:

17. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of O. A No. 327 of 2018 and OA No. 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal Extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	667.36 m^3/day

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ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	30 Rs/m^3
EC to be levied	20020.8 Rs/day
Date of inspection by CPCB wherein violation reported	17-05-2018
Date on which NOC obtained	08-07-2018
No of violating days (i.e. operation without NOC)	52 days
Total EC_{GW} for illegal extraction of the ground water	Rs 10,41,081.00

- Hence, calculated environmental compensation EC_{GW} Rs 10,41,081.00 (Ten Lakh forty-one thousand eighty-one Rupees) for extraction of ground water without NOC from CGWA. Hence, appropriate action may be taken against the unit by the CGWA.

(ii) Environmental Compensation on Industrial Pollution:

The formula for calculation of the Environmental Compensation (EC) is as follows:

$$EC=PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	(Considering LF= 1.0) Population of area being < 1.0 Million
Pollution Index for Industry	Red (PI = 80)
Factor for scale of operation	Large (S = 1.5)
Factor R for EC	100-500 (R = 250)
Date of 1st inspection by CPCB	17-05-2018 (Non-Compliance)
Date of 2nd inspection by CPCB	04-12-2018 (Compliance)
Date of recent Joint inspection	28-01-2020 (Compliance)
Number of days for which violation took place (17/05/2018 – 03/12/2018)	200 days
Environmental Compensation (Rs/day)	Rs 30,000/-
EC=PI x N x R x S x LF	80 x 200 x 250 x 1.5 x 1
Total Environmental Compensation (EC) for the violation period (17/05/2018 – 03/12/2018)	Rs 60,00,000.00

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- Team has calculated Rs 60,00,000.00 (Sixty Lakh) as the environmental compensation for violation of the prescribed norms during 17/05/2018 to 03/12/2018.

Recommendations:

1. The unit may be levied environmental compensation of Rs 10,41,081.60 (Ten Lakh forty-one thousand eighty-one Rupees) for illegal extraction of ground water.
2. The unit may be levied environmental compensation of Rs 60,00,000.00 (Sixty Lakh) for violation of the prescribed inlet notified standards.
3. The unit should carry out adequacy assessment of ZLD system through reputed institution like IIT, NIT etc.
4. The unit shall install flow measuring device at recycle point of ETP / STP treated water and maintaining records of the same.

Inspecting Officers	
Sh. J.P. Meena, Scientist D Regional Directorate (N), CPCB, Lucknow	Jagdish 15/02/20
Sh. Lalji Verma, RA-I Regional Directorate (N), CPCB, Lucknow	19/2/2020
Sh. Ravinder Singh, SRF Regional Directorate (N), CPCB, Lucknow	Ravinder Singh 19/2/20
Sh. Yogesh Singh Rawat Monitoring Assistant, UEPPCB, Regional Office, Kashipur, Uttarakhand	19/02/2020
Date of inspection	28/01/2020

DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	CPCB Analysis Report
II.	Copy of consolidated Consents and Authorizations
III.	Copy of NOC provided by CGWA
IV.	Details of ETP provided by the unit
V.	Copy of Logbook maintained for water consumption and wastewater discharge

DETAILS OF ANNEXURES

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड आंचलिक प्रयोगशाला		Central Pollution Control Board Zonal Laboratory	
Doc No. CB/ZLN/QR/5.10/2	Issue No. : 02	Dt of Issue : 22.11.2015	Page No. : 1 of 1
Amendment no. : 00	Amendment Dt: 00	Approved by : TM	Issued by: QM

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WASTEWATER
TEST REPORT

S.No W/2020/25

	Date of test report: 11/02/2020	Date/period of testing: 30/01-11/02/2020
1	परियोजना /Project/Test Programme	P-III (8) NGT O.A 123/2018
2	नमूने का स्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	ETP at Sitarganj, (UK)
3	नमूने का प्रकार /ग्रैब/कम्पोजिट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. J.P. Meena, Scientist 'D'
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	28/01/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	30/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			BA-1	BA-2	BA-3	BA-4		
1.	पी एच/ pH		6.19 (20.1°C)	---	6.75 (20.1°C)	7.13 (20.3°C)		
2.	एस.एस./ SS	मि.ग्रा./लि. mg/L	4024	---	BDL	11.5		
3.	टी.डी.एस./ TDS	मि.ग्रा./लि. mg/L	4937	---	309	1100		
4.	एम.एल.एस.एस/ MLSS	मि.ग्रा./लि. mg/L	---	6374	---	---		
5.	एम.एल.वी.एस.एस/ MLVSS	मि.ग्रा./लि. mg/L	---	4872	---	---		
6.	फ्लोराइड/ Floride as F	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
7.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
8.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि. mg/L	---	---	1.84	1.80		
9.	बोरॉन/ Boron	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
10.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि. mg/L	---	---	BDL	14.6		
11.	सी.ओ.डी. /COD	मि.ग्रा./लि. mg/L	7537	---	BDL	22.6		
12.	बी.ओ.डी. /BOD	मि.ग्रा./लि. mg/L	---	---	BDL	11.3		
13.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
14.	कैडमियम/Cd	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
15.	क्रोमियम/Cr	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
16.	कॉपर/Cu	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
17.	निकल/Ni	मि.ग्रा./लि. mg/L	---	---	BDL	0.30		
18.	लैड/Pb	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
19.	जिंक/Zn	मि.ग्रा./लि. mg/L	---	---	0.12	0.12		
20.	आर्सेनिक/As	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		
21.	मरकरी/Hg	मि.ग्रा./लि. mg/L	---	---	BDL	BDL		

विश्लेषण विधि हेतु यू.एस.ई./Test methods followed are appended overleaf

CODE	Description
BA-1	Inlet of ETP (M/s Balaji Action Buildwell Pvt. Ltd., Sitarganj) (UK)
BA-2	A.T (M/s Balaji Action Buildwell Pvt. Ltd., Sitarganj) (UK)
BA-3	Final O/L (R.O permeate) (M/s Balaji Action Buildwell Pvt. Ltd., Sitarganj) (UK)
BA-4	Final O/L of STP (M/s Balaji Action Buildwell Pvt. Ltd., Sitarganj) (UK)

End of Test Report

11/02/2020
(Manju Srivastava)
आख्या बनाने वाले के हस्ताक्षर/ Prepared by (Name & Sign)

11.02.2020
वी० के० सचान
वैज्ञानिक 'घ'
अधिकृत हस्ताक्षरकर्ता/ Authorized Signatory

Note : 1. The results in the Test Report relate only to the items tested ; 2. The report shall not be reproduced except in full, without the written permission of laboratory

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STACK SAMPLE TEST REPORT

S.No. S/2020/11

	Date of test report: 10/02/2020	Date/period of testing: 03/02/2020
1	परियोजना/कार्यक्रम/Project/Test Programme	M/s Balaji Action Buildwell Pvt. Ltd.
2	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected by	Sh. Lalji Verma, RA (Project)
3	नमूना एकत्रीकरण की तिथि/ Date of Sample collection	28/01/2020
4	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	31/01/2020
5	नमूना एकत्रण पद्धति/ Sampling plan	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
6	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist D

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			N-15					
1.	Stack height #	m	32.0					
2.	Stack diameter #	m	1.5					
3.	Flue gas temperature #	°C	123					
4.	Flue gas velocity #	m/s	6.0					
5.	Particulate Matter	mg / Nm^3	48.2					
6.	Nitrogen di Oxide #	ppm	1.5					
7.	Oxides of Nitrogen #	ppm	16.4					
8.	Carbon Mono Oxide #	ppm	1603					
9.	Nitrogen Oxide #	ppm	15.0					
10.	Corbon-di-Oxide #	%	1.88					
11.	Oxygen #	%	19.21					

विश्लेषण विधि हेतु यू.पी.उ./Test methods followed are appended overleaf

Note : 1. The report shall not be reproduced except in full, without the written permission of laboratory, 2 . # Values are provided by sampling team in field data sheet.

Code	Description
N-15	Stack

End of Test Report

10/02/2020
(Manju Srivastava)
आख्या बनाने वाले के हस्ताक्षर/ Prepared by (Name & Sign)

10.02.2020
वै0 के0 सचान
वैज्ञानिक 'घ'
अधिकृत हस्ताक्षरकर्ता/ Authorized Signatory

S.No	Product/ Material of test	Type of/Specific tests performed	Test Method Specification against which tests are performed	Range of Detection	Accuracy (±%)
1	AIR				
(a)	Ambient	SPM	ISC Method No 501, Page no. 427-439, 3rd Ed. 1989 IS Method No. 5182, (Part-4), 1999; Reaffirmed in Jan. 2005	05 µg/m^3 & above	5.0%
		RSPM	IS 5182 (Part 23), 2006	3.5 µg/m^3 & above	5.0%
		Sulphur di-Oxide (SO_2)	IS Method No. 5182, (Part-2), 2001	04 µg/m^3 & above	5.0%
		Nitrogen di-Oxide (NO_2)	IS Method No. 5182, (Part 6), 2006	06 µg/m^3 & above	5.0%
(b)	Source/Stack Emissions	PM	IS Method No. 11255 (Part-1), 1985 Reaffirmed in Sep. 2003	1 mg/Nm^3 & above	5.0%
		Sulphur di-Oxide (SO_2)	IS Method No. 11255 (Part-2), 1985 Reaffirmed in Sep. 2003	1 mg/Nm^3 & above	2 - 5%

Annexure No(1)

UEPPCB

HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board

"Gauri Devi Prayavaran Bhawan"

46B, I.T. Park, Sahastradhara Road, Dehra Dun

UEPPCB/HO/Con/B-66/2019/810 Date: 30-9-2019

REGD. POST

To,

M/s Balaji Action Buildwell,
Plot No: C-34, C-34A-D,
C-6(A), C-6(B) & C-3,
Eldeco Sidcul Industrial Park,
Teshil-Sitarganj, Distt-U.S.Nagar.

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 11406	Inward ID - 242248
CCA (Renewal) Consent No. 38790/	Date : 12.04.2019

CCA is hereby granted to M/s Balaji Action Buildwell located at Plot No: C-34, C-34A-D, C-6(A), C-6(B) & C-3, Eldeco Sidcul Industrial Park, Teshil-Sitarganj, Distt-U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

(i) This CCA is granted for a period up to 31.03.2024 and valid for manufacturing of following products with Capital Investment / Net Assets Values ₹ 441.60Crs:-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Door Skin	10012Sq.meter	Door Skin	10012Sq.meter
2	Flush Doors and other Boards	6875CBM	Flush Doors and other Boards	6875CBM
3	Furniture/Furniture Components	27500Nos.	Furniture/Furniture Components	27500Nos.
4	Insulation & Hard Board	16500Sq.meter	Insulation & Hard Board	16500Sq.meter
5	Plain/Pre-Laminated Medium Density Fiber Board/High Density Fiber Board	48000CBM	Plain/Pre-Laminated Medium Density Fiber Board/High Density Fiber Board	48000CBM
6	Plain/Pre-Laminated Particle Board	14500CBM	Plain/Pre-Laminated Particle Board	14500CBM
7	Ply Board & Articles	82500Nos.	Ply Board & Articles	82500Nos.
8	Laminated Flooring	2750CBM	Laminated Flooring	2750CBM
9	Thin Medium Density Fiber Board	6450CBM	Thin Medium Density Fiber Board	6450CBM

10	UV, Embros, Pur, Avruylic, White primer door skin	35000MT²	UV, Embros, Pur, Avruylic, White primer door skin	35000MT²
11	Formaldehyde (37%)	8625MT	Formaldehyde (37%)	8625MT
12	Glue	9000MT	Glue	9000MT

2. **Specific Conditions under Water Act:-**

(i) **The daily quantity of effluent discharge (KLD) :-**

	Last CCA	Present CCA (Expand)
Trade Effluent	475 (disposal through CETP)	475 (ZLD)
Sewage	175 (disposal through CETP)	175 (disposal through CETP)

(ii) **Trade Effluent Treatment and Disposal:** Effluent generated from manufacturing process (475 KLD) shall be treated in house to achieve ZLD.

- In case of non-operation of in house ETP the unit shall make arrangement of disposing effluent to CETP after primary treatments as per Standard notified by Board for CETP inlet.

(iv) **Sewage Treatment and Disposal:** Sewage and other domestic wastewater (175 KLD) generated from Unit shall be treated and disposed through CETP as required to inlet effluent quality Standard for CETP.

(v) In case of non-operation/non-Compliance of CETP, the unit shall make an arrangement of own STP of appropriate capacity; otherwise unit shall stop manufacturing operation. In such case of operation of own STP following standards as prescribed under Environment (Protection) Rules, 1986 as applicable and amended time-to-time.

S.No.	Parameters	Present Standard for STPs	Standard for STPs to be achieved within five years. (From October 2017)
1.	pH	5.5 to 9.0	6.5 to 9.0
2.	BOD (mg/L)	Not more than 30	<30
3.	TSS (mg/L)	Not more than 100	<100
4.	Fecal Coliform (MPN/100ml)	-	<1000

3. **Conditions under Air Act:-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	D.G. Set (1500KVA) x 1	8	Diesel	300Ltr./Hr	Acoustic Enclosure	-
2	D.G. Set (2000KVA) x 6	9	Diesel	85Ltr./Hr	Acoustic Enclosure	-
3	D.G. Set (352KVA) x1 & (125KVA) x 1	4	Diesel	60Ltr./Hr	Acoustic Enclosure	-
4	D.G. Set	14	Diesel	110Ltr./Hr	Acoustic	-

5	Fuel Heater (Thermic) (20lac.kcal/hrx4)	30	Agro waste	45Mt/day	Multi-cyclone dust collector	PM-800mg/NM^3
6	Hot Air Generator (16G.Cal/hr x1)	32	Solid waste	85Mt/day	Multi-cyclone dust collector	PM-800mg/NM^3
7	Boiler (12TPH) x 1Nos	25	Solid fuel	85Mt/day	Multi-cyclone dust collector	PM-600mg/NM^3
8	Boiler (2TPH) x 2Nos	12	Solid Fuel	2MT/day	Multi-cyclone dust collector	PM-600mg/NM^3
9	Fuel Heater (Thermic 30Lac.Kcal/Hr) x 3	30	Agro Waste	80Mt/day	Multi-cyclone dust collector	PM-800mg/NM^3
10	Energy Plant (59MW/H)	30	Agro Waste	1050Mt/day	Multi-cyclone dust collector	PM-600mg/NM^3

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

4. Conditions under Hazardous & Other Wastes Rules-2016:-

(i) Number of authorization and date of issue : 810 dt. 30.9.2019

(ii) The Factory Manager of M/s Balaji Action Buildwell, Tehsil-Sitarganj, Distt-U.S.Nagar is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 5.1	15.000	Recyclable
2	Schedule I – 35.3	62.250	Secure land fill
3	Schedule I – 23.1	20.0	Incinerable

(iv) The authorization shall be in force for a period up to 31.03.2024.

(v) The authorization is subject to the conditions stated below and the conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of authorization:-

(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these rules.

(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.

5. This CCA is valid for wood chipping/flaking/surface blending/deliberation/mat forming & other assembling processes only.

6. Compulsory documents to be submitted by the Industry/Unit:-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous & Other Wastes Rules, 2016 and Third Party Audit Report.
(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

10. The CCA order issued by this office, vide letter Ref No. UEPPCB/HO/CON/B-66/2018/346 dated 23.05.2018; first amendment letter dated 13.06.2018 and second amendment letter dated 18.08.2018 shall henceforth stand withdrawn.

Member Secretary

Copy to :- Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, U.S.Nagar for information and compliance of the same.

Chief Environment Officer

Annexure

Specific Conditions:

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under Section-3 of Cess Act.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. A solid waste generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the Central Pollution Control Board.
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of Water Act, Air Act and Environment (Protection) Act and Rules made thereunder.
9. The industry shall ensure all safety measures and shall undertake periodical assessment by the competent authority.
10. Unit shall ensure manifest system in Form-10 of Hazardous & Other Wastes Rules, 2016 while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of 90 days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The Unit shall strictly adhere to the conditions of Environment clearance issued by the Ministry of Environment, Forests and Climate Change, Govt. of India vide ref. No. F.No. J-11011/808/2008-IA II(I) dated 03.11.2008 and further environmental clearance for expansion vide letter ref no-II-No.IA-J-11011/453/2017-IA-II(I) dated 26.06.2018.
14. The Unit shall strictly comply with the provisions of Water, Air & E(P) Acts and Rules/Notifications made thereunder.

General Conditions:-

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
22. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
25. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous & Other Wastes Rules, 2016 shall be submitted to the Board.

24.9.17

Chief Environment Officer

Annexure No (II)

Regional Director

सत्यमेव जयते

भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/740/UT/IND/2017 – 1500

NOC No: - CGWA/NOC/IND/ORIG/2018/3803

Date:- 23 JUL 2018

To

M/s Balaji Action Buildwell
Plot No. C-34, C-34(A) to (D), C-6(A), 6(B),
C-3 & Plot No. 5, IIE, E.S.I.P., Block Sitarganj,
District Udham Singh Nagar, Uttarakhand – 262405

Sub: - NOC for ground water withdrawal to M/s Balaji Action Buildwell in respect of their existing Plywood and allied products manufacturing unit located at Plot No. C-34, C-34(A) to (D), C-6(A), 6(B), C-3 & Plot No. 5, IIE, E.S.I.P., Town Sitarganj (MB), Block Sitarganj, District Udham Singh Nagar, Uttarakhand – reg.

Refer to your application for grant of NOC for ground water withdrawal dated 31/05/2017. Based on recommendations of Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun vide their recommendations dated 22/03/2018 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to **M/s Balaji Action Buildwell in respect of their existing Plywood and allied products manufacturing unit located at Plot No. C-34, C-34(A) to (D), C-6(A), 6(B), C-3 & Plot No. 5, IIE, E.S.I.P., Town Sitarganj (MB), Block Sitarganj, District Udham Singh Nagar, Uttarakhand.** The NOC is valid from 09/07/2018 to 08/07/2020 and is subject to the following conditions:

1. The firm may abstract **1,284 cu.m/day** (and not exceeding **4,36,560 cu.m/year**) of ground water through two (2) existing and one (1) proposed tube wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA.
2. All the wells shall be fitted with digital water meter by the firm at its own cost and monthly ground water abstraction data of each well shall be recorded in a log book. Compliance to this condition shall be reported within one month from the date of issue of this letter.
3. **M/s Balaji Action Buildwell,** in consultation with the Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun shall implement ground water recharge measures atleast to the tune of **1;26,280 cu.m/year** as proposed, for augmenting the ground water resources of the areas where post monsoon water level is more than 5 meter below ground level. Firm shall report the compliance within six months from the date of issuance of this letter. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of construction of the same shall be furnished immediately to the Regional Director, Central Ground Water

Board, Uttarakhand Region, Dehradun for verification and under intimation to this office.

5. The firm, at its own cost, shall construct two (2) observation wells (piezometers) at suitable locations and install digital water level recorders for monthly ground water level monitoring in consultation with the Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun. The firm shall install telemetry system in one of the piezometer and share the user ID and password of the telemetry system with the Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun
6. The ground water quality shall be monitored once in a year during pre- monsoon period.
7. The ground water monitoring data in respect of S. No. 2, 5 & 6 shall be submitted to the 'Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun on regular basis at least once in a year.
8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.
9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.
10. This NOC is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.
11. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.
12. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
13. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.
14. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

Regional Director

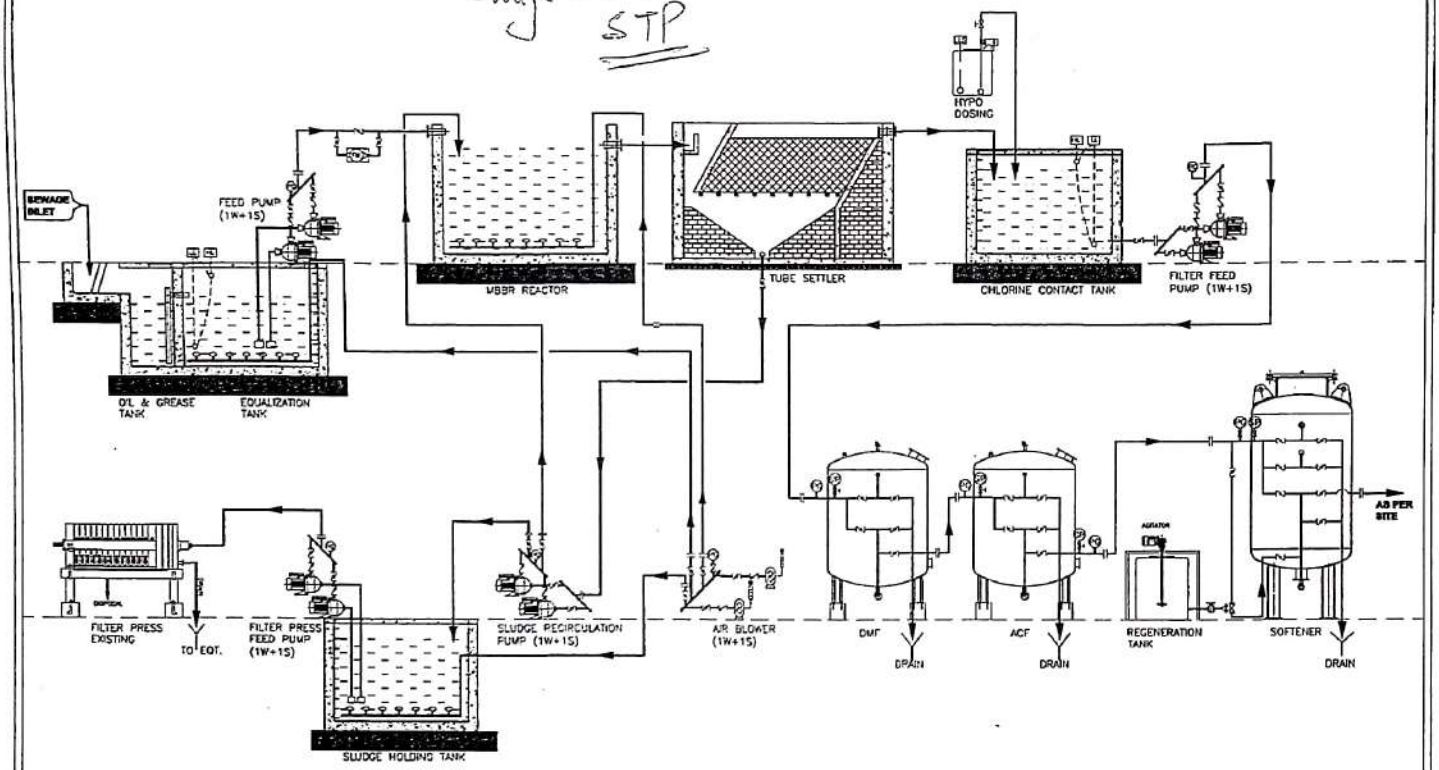
Copy to:

1. The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun-248001, Uttarakhand with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Magistrate, District Udham Singh Nagar, Uttarakhand.
2. The District Magistrate, District Udham Singh Nagar, Uttarakhand for necessary action.
3. The Regional Director, Central Ground Water Board, Uttarakhand Region, Dehradun. This has reference to your recommendation dated 22/03/2018.
4. Guard File 2018-19.

Regional Director

Balaji Action Buildwell

STP

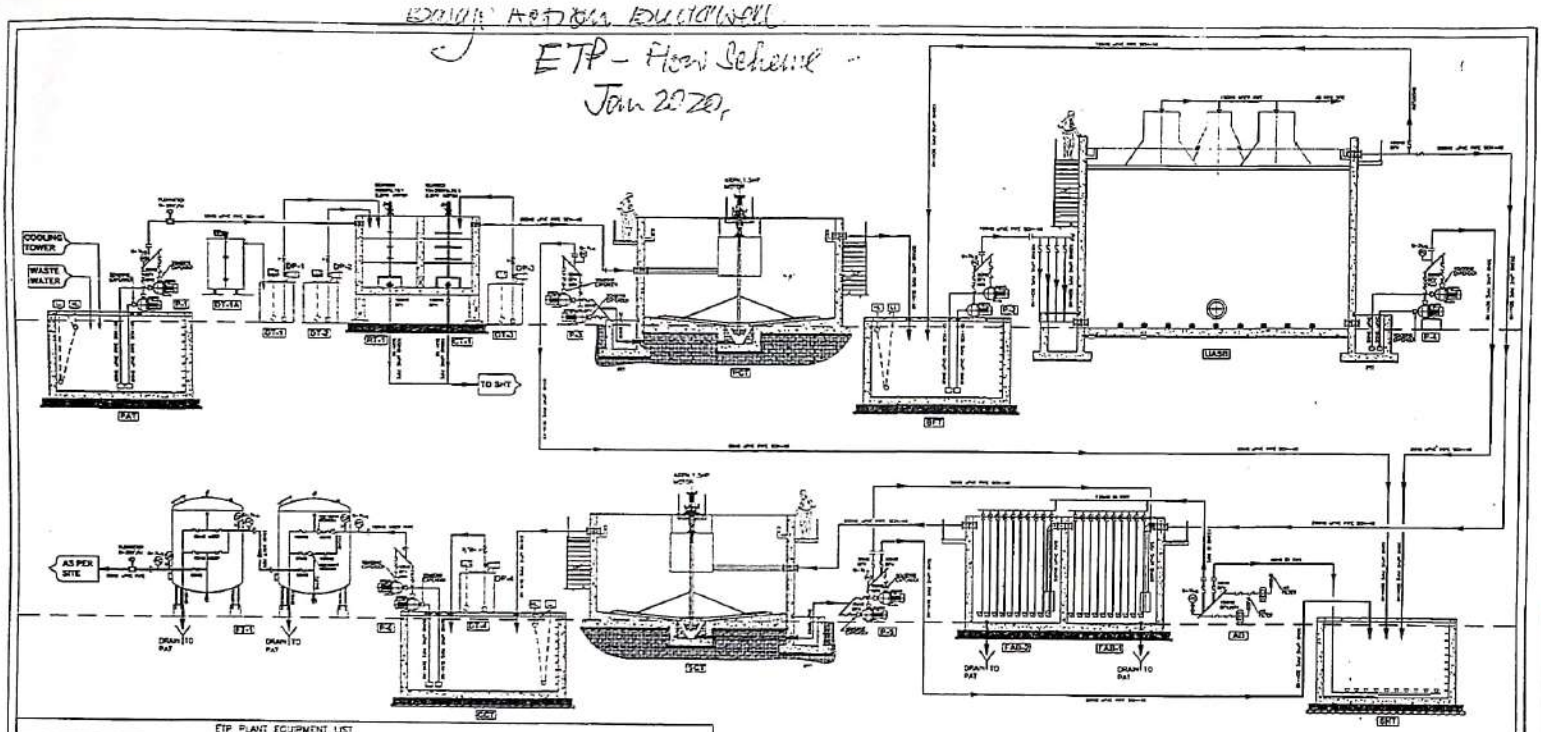


MEMBRANE INDIA		
DRN	NITESH	M/s BALAJI ACTION BUILDWELL
CHKD	S.P.S.	PFD OF STP PLANT 200M³/DAY
APPD	M. M. N	
SCALE		
DATE	20/08/16	ORG.NO.BAB/STP/PFD-01 R0

BALAJI ACTION BUILDWELL

ETP - Flow Scheme

Jan 2020



ETP PLANT EQUIPMENT LIST

TAG NO	DESCRIPTION	SPECIFICATION	QTY	REMARK
P-1	RC, CT FEED PUMP	25M³/Hr @12M, MOC-CI, SP2HM, 2800RPM, 2.2KW, KIRLOSKAR	2	(1W+1S)
DT-1A	LIME PREPARATION TANK	2000 LTR., MSEP WITH STIRRER 1HP	1	---
DT-1	LIME DOSING TANK	EXISTING	1	---
DP-1	LIME DOSING PUMP	MODEL-GB40J, 0-300LPH, MILTON ROY	1	---
DT-2	ALUM DOSING TANK	EXISTING	1	---
DP-2	ALUM DOSING PUMP	MODEL-GB40J, 0-250LPH, MILTON ROY	1	---
DT-3	POLY DOSING TANK	EXISTING	1	---
DP-3	POLY DOSING PUMP	MODEL-V14, 0-100LPH, MILTON ROY	1	---
DT-4	CHLORINE DOSING TANK	200 LTR., HDPE, MAKE- SINTEX	1	---
DP-4	CHLORINE DOSING PUMP	0-12LPH, MODEL NO -V12, MAKE-MILTON ROY PUMP	1	---
P-2	UASB DIGESTER FEED PUMP	33M³/Hr.@10M, MOC-CI, SP3LM+, 1420RPM, 3.7KW, KIRLOSKAR	2	(1W+1S)
P-3	PRIMARY CLARIFIER SLUDGE TRANSFER PUMP	25M³/Hr.@12M, MOC-CI, SP2MM+, 2800RPM, 2.2KW, KIRLOSKAR	2	(1W+1S)
P-4	UASB DIGESTED SLUDGE DISPOSAL PUMP	10M³/Hr.@10M, MOC-CI, SP0N, 2700RPM, 0.75KW, KIRLOSKAR	2	(1W+1S)
P-5	SLUDGE RECIRCULATION/TRANSFER PUMP	20M³/Hr @12M, MOC-CI, SP1MM+, 2800RPM, 1.5KW, KIRLOSKAR	2	(1W+1S)
P-6	FILTER FEED PUMP	25M³/Hr @30M, MOC-CI, KDS-538+, 2900RPM, 3.7KW, KIRLOSKAR	2	(1W+1S)
FT-1	PSF & ACF SKID	25M³/Hr., DOWNFLOW, DIA-1500MM, H-1800MM, MS EPOXY	2	---
AB	AIR BLOWER	450M³/Hr @5560mmWC, MODEL NO M-67, WITH 14.6HP MOTOR, 1300RPM, MAKE- EVEREST	2	(1W+1S)

RCC WATER TANK LIST BY CLIENT

TAG NO	TANK	QTY	WORKING CAPACITY
UASB	UASB DIGESTOR SYSTEM	1	720KL
FAB-1&2	FAB TANK - 1&2	2	100KL
SCT	SECONDARY CLARIFIER TANK	1	170KL
CCT	CHLORINE CONTACT TANK	1	40KL
SHT	SLUDGE HOLDING TANK EXISTING	1	70KL

RCC WATER TANK LIST BY CLIENT

TAG NO.	TANK	QTY.	WORKING CAPACITY
PAT	PROPOSED AREATION TANK EXISTING	1	200KL
RT-1	REACTION TANK	1	13KL
CT-1	COAGULATION TANK	1	13KL
PCT	PRIMARY CLARIFIER TANK	1	250KL
BFT	BUFFER TANK EXISTING	1	70KL

MEMBRANE GROUP INDIA PVT. LTD.

DRN	NITESH	M/s BALAJI ACTION BUILDWELL
CHKD	S.K.C	
CHKD	S.P.S	P&ID OF ETP PLANT
APPD	M. M. N	500M³/DAY
SCALE	NTS	
DATE	07/06/16	DRG.NO.BAB/ETP/P&ID-03 R1

JANUARY-2020

WATER METER READING OF BOREWELLS: BALAJI ACTION BUILDWEEL

TIMING: Readings (Opening & Closing) are taken everyday in morning at 09:00 AM

DATE	C-34 'A' PLANT				C-34 PLANT				C-3 PLANT			FINAL SUMMARY
	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	WATER LEVEL (In Meter)	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	WATER LEVEL (In Meter)	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	TOTAL (In m3) (C:34'A'+C:34+C:3)
1 Jan'2020	128602	128954	352	3.85	48223	48431	208	3.68	133211	133490	279	839
2 Jan'2020	128954	129246	292	3.85	48431	48731	300	3.7	133490	133783	293	885
3 Jan'2020	129246	129570	324	3.88	48731	48985	254	3.71	133783	133878	95	673
4 Jan'2020	129570	129872	302	3.89	48985	49131	146	3.72	133878	133920	42	490
5 Jan'2020	129872	130164	292	3.91	49131	49174	43	3.74	133920	134025	105	440
6 Jan'2020	130164	130399	235	3.91	49174	49194	20	3.74	134025	134269	244	499
7 Jan'2020	130399	130699	300	3.91	49194	49220	26	3.74	134269	134439	170	496
8 Jan'2020	130699	130954	255	3.90	49220	49251	31	3.73	134439	134695	256	542
9 Jan'2020	130954	131323	369	3.85	49251	49281	30	0	134695	134974	279	678
10 Jan'2020	131323	131594	271	3.82	49281	49289	8	3.68	134974	135275	301	580
11 Jan'2020	131594	131974	380	3.84	49289	49309	20	3.68	135275	135648	373	773
12 Jan'2020	131974	132287	313	3.84	49309	49325	16	3.7	135648	136006	358	687
13 Jan'2020	132287	132587	300	3.87	49325	49363	38	3.75	136006	136353	347	685
14 Jan'2020	132587	132938	351	3.87	49363	49373	10	3.74	136353	136565	212	573
15 Jan'2020	132938	133280	342	3.86	49373	49387	14	3.74	136565	136911	346	702
16 Jan'2020	133280	133563	283	3.87	49387	49438	51	3.75	136911	137178	267	601
17 Jan'2020	133563	133837	274	3.86	49438	49514	76	3.71	137178	137561	383	733
18 Jan'2020	133837	134162	325	3.81	49514	49739	225	3.68	137561	137880	319	869
19 Jan'2020	134162	134458	296	3.80	49739	49891	152	3.67	137880	138041	161	609
20 Jan'2020	134458	134681	223	3.84	49891	50014	123	3.69	138041	138096	55	401
21 Jan'2020	134681	134896	215	3.85	50014	50112	98	3.7	138096	138154	58	371
22 Jan'2020	134896	135152	256	3.82	50112	50376	264	3.69	138154	138196	42	562
23 Jan'2020	135152	135405	253	3.87	50376	50572	196	3.71	138196	138255	59	508
24 Jan'2020	135405	135651	246	3.89	50572	50753	181	3.73	138255	138534	279	706
25 Jan'2020	135651	135896	245	3.87	50753	50912	159	3.72	138534	138863	329	733
26 Jan'2020	135896	136153	257	3.90	50912	51021	109	3.75	138863	139264	401	767
27 Jan'2020	136153	136444	291	3.93	51021	51125	104	3.78	139264	139678	414	809
28 Jan'2020												
29 Jan'2020												
30 Jan'2020												
31 Jan'2020												
	Total Smmmery =											
	AVARAGE =											

DECEMBER 2019

WATER METER READING OF BOREWELLS: BALAJI ACTION BUILDWEEL

TIMING: Readings (Opening & Closing) are taken everyday in morning at 09:00 AM

DATE	C-34 'A' PLANT				C-34 PLANT				C-3 PLANT			
	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	WATER LEVEL (In Meter)	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	WATER LEVEL (In Meter)	INITIAL READING	FINAL READING	TOTAL WATER DRAWN (M3)	TOTAL (In m3)
1 Dec'19	120020	120300	280	3.89	43566	43596	30	3.74	124834	125004	170	480
2 Dec'19	120300	120543	243	3.89	43596	43620	24	3.74	125004	125127	123	390
3 Dec'19	120543	120748	205	3.90	43620	43646	26	3.74	125127	125505	378	609
4 Dec'19	120748	121009	261	3.87	43646	43682	36	3.73	125505	125875	370	667
5 Dec'19	121009	121220	211	3.88	43682	43718	36	3.71	125875	126098	223	470
6 Dec'19	121220	121451	231	3.87	43718	43754	36	3.71	126098	126453	355	622
7 Dec'19	121451	121643	192	3.89	43754	43800	46	3.73	126453	126722	269	507
8 Dec'19	121643	121942	299	3.90	43800	43962	162	3.74	126722	127018	296	757
9 Dec'19	121942	122154	212	3.91	43962	44181	219	3.76	127018	127313	295	726
10 Dec'19	122154	122358	204	3.95	44181	44327	146	3.78	127313	127649	336	686
11 Dec'19	122358	122578	220	3.96	44327	44502	175	3.78	127649	127974	325	720
12 Dec'19	122578	122770	192	3.96	44502	44628	126	3.79	127974	128283	309	627
13 Dec'19	122770	123038	268	3.92	44628	44866	238	3.76	128283	128673	390	896
14 Dec'19	123038	123242	204	3.79	44866	45063	197	3.63	128673	128941	268	669
15 Dec'19	123242	123581	339	3.80	45063	45300	237	3.65	128941	129233	292	868
16 Dec'19	123581	123882	301	3.81	45300	45475	175	3.66	129233	129451	218	694
17 Dec'19	123882	124103	221	3.80	45475	45700	225	3.65	129451	129682	231	677
18 Dec'19	124103	124459	356	3.80	45700	45865	165	3.65	129682	129979	297	818
19 Dec'19	124459	124765	306	3.80	45865	46075	210	3.65	129979	130176	197	713
20 Dec'19	124765	125145	380	3.84	46075	46262	187	3.68	130176	130466	290	857
21 Dec'19	125145	125487	342	3.85	46262	46445	183	3.7	130466	130642	176	701
22 Dec'19	125487	125822	335	3.86	46445	46549	104	3.71	130642	130968	326	765
23 Dec'19	125822	126152	330	3.87	46549	46735	186	3.69	130968	131251	283	799
24 Dec'19	126152	126454	302	3.84	46735	46896	161	3.69	131251	131487	236	699
25 Dec'19	126454	126728	274	3.86	46896	47076	180	3.7	131487	131839	352	806
26 Dec'19	126728	127049	321	3.87	47076	47247	171	3.71	131839	132064	225	717
27 Dec'19	127049	127353	304	3.86	47247	47462	215	3.7	132064	132187	123	642
28 Dec'19	127353	127623	270	3.87	47462	47622	160	3.71	132187	132481	294	724
29 Dec'19	127623	127964	341	3.85	47622	47823	201	3.69	132481	132739	258	800
30 Dec'19	127964	128305	341	3.86	47823	48004	181	3.7	132739	132950	211	733
31 Dec'19	128305	128602	297	3.85	48004	48223	219	3.68	132950	133211	261	777
	Total Summery =		8582				4657				8377	21614
	AVARAGE =		276.83 kl/day		150.2 kl/day				270.22 kl/day			697.29 Kl/day

07/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Parle Biscuits Pvt. Ltd. Phase-II, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Parle Biscuits Pvt. Ltd. (hereafter referred as 'the unit') is located at D-10, Phase-II Eldeco SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 28, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office Kashipur,in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Parle Biscuits Pvt. Ltd. D-10, Phase-II, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°03'04.75" Long. 79°41'06.41"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Medium
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational 24 hrs/day
7.	Name of main Raw Materials:	Maida Sugar Ghee
8.	Name of Final Product (s)	Biscuits
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Granted Valid up to: 31/03/2022
10.	Consented Production Capacity	Consented: 3302 MT/Month

11.	Production during inspection	Present: 2400 MT/Month
12.	Sources of Water Supply	Bore wells (02) Mechanical type flowmeter
13.	NOC from CGWA for extraction of Ground Water	Valid from 24/04/2019 to 23/04/2021
14.	Daily consumption of Fresh Water (KLD)	54.38 KLD (Average fresh water extracted as per log book of three months)
15.	Waste Water Generation (KLD)	49 KLD Domestic -33 KLD Industrial-16 KLD
16.	Unit details of ETP	Please refer observation
17.	Designed Treatment Capacity of ETP (KLD)	125 KLD
18.	Operational status of ETP	Operational
19.	Flow Meter (s) at Inlet & outlet of ETP	Yes Installed mechanical type flow meter at final outlet of ETP
20.	Mode of treated effluent disposal	To CETP Sitarganj
21.	Any Bypass observed	No
22.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	1240 lit/annum	Sold to authorized recyclers
ETP Sludge	Info not provided	Reported used as manure

23.	Sources of Air Pollution: DG sets and thermic fluid heater	
A.	Boilers/Thermic fluid heater	
	Nos and Capacity of Boilers	01 04 Lakh Kilo Ca/ hr
	Type of Fuel used with consumption	HSD 120 Lit/ day
	Rate of fuel used	120 lt/ day
	Load at which sampling done	Stack not monitored
	Stack details I. Height of stack of each Boiler (meters)	45 mts

Tajinder Singh

	II. Sampling port hole from ground level Stack dia.	Diameter 1.5m
	Air Pollution Control Systems (APCD)	Not required
B.	DG Sets	03
	Numbers and capacity of each	03 (750 KVA x 2 + 250 KVA x1)
	Whether adequate stack height exists	Yes
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Yes

Observations:

1. The unit is engaged in manufacturing of biscuits using Maida, Sugar, Ghee, Skimmed Milk powder and other ingredients as raw material.
2. On the day of inspection, the unit and its ETP was found in operational.
3. The fresh water requirement of the unit is met through two tube wells for industrial and domestic purpose. Mechanical type flow meters were installed and records of the same was maintaining.
4. The unit has obtained NOC valid up to 23/04/2021 from CGWA for abstraction of the ground water.
5. As per record about 49 KLD total effluent generated from unit which is sent to ETP cum STP plant for further treatment
6. The unit has installed (ETP cum STP) common treatment plant for effluent as well as sewage of 125 KLD capacity comprising of Oil & Grease trap > Collection Sump > Equalization cum Neutralization Tank > Aeration Tank-I > Clarifier-I > Aeration Tank-II > Clarifier-II > Chlorine Contact Tank > Treated Water Tank > Dual Media Filter > CETP conveyance system.
7. The unit has provided Sludge Drying Beds (SDBs-06) for the sludge management whereas SDBs were found empty, during inspection.
8. The Consolidated consents to operate under Water Act, 1974 & Air Act, 1981 and Authorization under Hazardous & Other Waste (M & TM) Rules, 2016 issued by Uttarakhand Environment Protection & Pollution Control Board (UEPPCB) is valid up to 31.03.2022.

9. At the time of inspection, the ETP cum STP was in operation. The team has collected the sample from the inlet and outlet of ETP cum STP. The analysis report is presented below:

S. No.	Parameter	Unit	Inlet of ETP cum STP	Outlet of ETP cum STP	Inlet effluent quality Standard for CETP
1.	pH		6.83	8.11	5.5 – 9.0
2.	BOD	mg/L	--	< 5	550
3.	COD	mg/L	1916	< 5	1100
4.	Total Dissolved Solids (TDS)	mg/L	1282	762	2100
5.	Total Suspended Solids (TSS)	mg/L	1080	7.2	1500
6.	Fluoride (as F)	mg/L	--	< 0.5	15.0
7.	Boron (as B)	mg/L	--	< 0.5	2.0
8.	Oil & Grease	mg/L	--	< 5	20
9.	Phenolic Compound (as C_6H_5OH)	mg/L	--	4.72	5.0
10.	Ammonical Nitrogen (as N)	mg/L	--	< 0.5	50
11.	Hexavalent Chromium (as Cr^{+6})	mg/L	--	< 0.1	2.0
12.	Total Chromium (as Cr)	mg/L	--	< 0.2	2.0
13.	Copper (as Cu)	mg/L	--	< 0.2	3.0
14.	Lead (as Pb)	mg/L	--	< 0.5	1.0
15.	Nickel (as Ni)	mg/L	--	0.22	3.0
16.	Zinc (as Zn)	mg/L	--	0.10	15.0
17.	Arsenic (as As)	mg/L	--	<0.01	0.2
18.	Mercury (as Hg)	mg/L	--	<0.01	0.01
19.	Cadmium (as Cd)	mg/L	--	<0.1	1.0

UEPPCB has notified inlet quality standards for CETP Sitarganj dated 14/06/2018

10. It is evident from the above analysis results that the unit is complying with inlet effluent quality notified standards of CETP.
11. The MLSS and MLVSS in aeration tank was found as 6376 mg/L and 3871 mg/L respectively.
12. The unit has installed Electromagnetic flow meter MF at the discharge point of CETP conveyance system and the records of the same was maintained.
13. The unit has not maintained the records of the sludge generation from ETP.
14. The unit has installed a Thermic Fluid Heater of 4 lac Kcal / hr. capacity using HSD as fuel. These emissions are vent out to atmosphere through 45 mt stack height.
15. As reported used oil Hazardous waste is sold to authorized recycler.
16. The unit has installed HW display board of 6' X 4' size near the main entrance gate. The information related to hazardous waste, air pollution and water pollution were found updated on the day of inspection.

<u>Calculations of Environmental Compensation:</u>

17. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of O. A No. 327 of 2018 and OA No. 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal Extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	54.38 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m3
EC to be levied	1087.6 Rs/day
Date of inspection by CPCB wherein violation reported	19-05-2018
Date on which NOC obtained	24-04-2019
No of violating days (i.e. operation without NOC) (19/05/2018-23/04/2019)	341 days
Total EC_{GW} for illegal extraction of the ground water	Rs 3,70,871.00

- Team has calculated the EC_{GW} Rs 3,70,871.00 (Three Lakh Seventy Thousand Eight Hundred Seventy-One Rupees) for illegal extraction of ground water. Hence, appropriate action may be taken against the unit by the CGWA.

(ii) Environmental Compensation on Industrial Pollution:

The formula for calculation of the Environmental Compensation (EC) is as follows:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250)
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	Population < 10,00,000 (LF= 1) for Sitarganj

Jagdish Thakur Ravinder Singh

Pollution Index for Industry	Orange (PI = 50)
Factor for scale of operation	Large (S = 1.5)
Factor R for EC	100-500 (R = 250)
Date of 1st inspection by CPCB	19-05-2018 (Compliance)
Date of 2nd inspection by CPCB	05-12-2018 (Non-Compliance)
Date of recent Joint inspection	28-01-2020 (Compliance)
Number of days for which violation took place (05/12/2018 – 27/01/2020)	418 days
Environmental Compensation (Rs/day)	Rs 18,750.00/-
EC=PI x N x R x S x LF	50 x 418 x 250 x 1.5 x 1
Total Environmental Compensation (EC) for the violation period (05/12/2018 – 27/01/2020)	Rs 78,37,500.00

- Team has calculated Rs 78,37,500.00 (Seventy-eight lakh thirty-seven thousand five hundred Rupees) as the environmental compensation for violation of the prescribed norms during 05/12/2018 to 27/01/2020.

Recommendations:

1. The unit may be levied environmental compensation of Rs 3,70,871.00 (Three Lakh Seventy Thousand Eight Hundred Seventy-One Rupees) for illegal extraction of ground water.
2. The unit may be levied environmental compensation of Rs 78,37,500.00 (Seventy-eight lakh thirty-seven thousand five hundred Rupees) for violation of the prescribed inlet notified standards.
3. The unit should maintain Log book for the generation and disposal of the ETP sludge.
4. The unit should install the flow meter at inlet point of ETP cum STP and maintained records of the same.

Inspecting Officers	
J.P. Meena, Scientist D Regional Directorate (N), CPCB, Lucknow	Jagdish 19/02/20
Sh. Ravinder Singh, SRF Regional Directorate (N), CPCB, Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring assistant, UEPPCB, Regional Office, Kashipur, UK	19/02/2020
Date of inspection	28/01/2020

DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	CPCB Analysis Report
II.	Copy of consolidated Consents and Authorizations
III.	Copy of NOC provided by CGWA
IV.	Copy of Logbook maintained for water consumption and wastewater discharge

केन्द्रीय प्रदूषण नियंत्रण बोर्ड आंचलिक प्रयोगशाला		Central Pollution Control Board Zonal Laboratory	
Doc No. CB/ZLN/QR/5.10/2	Issue No. : 02	Dt of Issue : 22.11.2015	Page No. : 1 of 1
Amendment no. : 00	Amendment Dt: 00	Approved by : TM	Issued by: QM

पिकप भवन , विभूति खण्ड, गोमती नगर, लखनऊ
फ़ोन : 0522 : 4087600
फैक्स : 0522 : 4087602

PICUP Bhawan, Vibhuti Khand, Gomtinagar, Lucknow
Phone : 0522- 4087600
Fax : 0522 - 4087602

WASTEWATER
TEST REPORT

S.No W/2020/24

	Date of test report: 11/02/2020	Date/period of testing: 30/01-11/02/2020
1	परियोजना /Project/Test Programme	P-III (8) NGT O.A 123/2018
2	नमूने का स्त्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	ETP at Sitarganj, (UK)
3	नमूने का प्रकार /ग्रैब/कम्पोजिट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. J.P. Meena, Scientist 'D'
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	28/01/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	30/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			PB-1	PB-2	PB-3			
1.	पी एच/ pH		6.83 (20.1°C)	---	8.11 (20.0°C)			
2.	एस.एस./ SS	मि.ग्रा./लि, mg/L	1080	---	7.2			
3.	टी.डी.एस./ TDS	मि.ग्रा./लि, mg/L	1282	---	762			
4.	एम.एल.एस.एस/ MLSS	मि.ग्रा./लि, mg/L	---	6376	---			
5.	एम.एल.वी.एस.एस/ MLVSS	मि.ग्रा./लि, mg/L	---	3871	---			
6.	फ्लोराइड/ Floride as F	मि.ग्रा./लि, mg/L	---	---	BDL			
7.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि, mg/L	---	---	BDL			
8.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि, mg/L	---	---	4.72			
9.	बोरॉन/ Boron	मि.ग्रा./लि, mg/L	---	---	BDL			
10.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि, mg/L	---	---	BDL			
11.	सी.ओ.डी. /COD	मि.ग्रा./लि, mg/L	1916	---	BDL			
12.	बी.ओ.डी. /BOD	मि.ग्रा./लि, mg/L	---	---	BDL			
13.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि, mg/L	---	---	BDL			
14.	कैडमियम/Cd	मि.ग्रा./लि, mg/L	---	---	BDL			
15.	क्रोमियम/Cr	मि.ग्रा./लि, mg/L	---	---	BDL			
16.	कॉपर/Cu	मि.ग्रा./लि, mg/L	---	---	BDL			
17.	निकल/Ni	मि.ग्रा./लि, mg/L	---	---	0.22			
18.	लैड/Pb	मि.ग्रा./लि, mg/L	---	---	BDL			
19.	जिंक/Zn	मि.ग्रा./लि, mg/L	---	---	0.10			
20.	आर्सेनिक/As	मि.ग्रा./लि, mg/L	---	---	BDL			
21.	मरकरी/Hg	मि.ग्रा./लि, mg/L	---	---	BDL			

विश्लेषण विधि हेतु क.प.उ./Test methods followed are appended overleaf

CODE	Description
PB-1	Inlet of ETP (M/s Parle Biscuits Pvt. Ltd., Sitarganj) (UK)
PB-2	A.T (M/s Parle Biscuits Pvt. Ltd., Sitarganj) (UK)
PB-3	Final O/L of ETP (M/s Parle Biscuits Pvt. Ltd., Sitarganj) (UK)

End of Test Report

UEPPCB

HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board

29/20, Nemi Road, Dalanwala, Dehra Dun (Uttarakhand)

Phone : 0135-2658086, Fax : 2718092, Web : www.ueppcb.uk.gov.in, E-mail : ueppcb@yahoo.com

UEPPCB/HO/Con- P-53/2017/ 1093

Date : 13-11-2017

REGD. POST

To,

M/s Parle Biscuits Pvt. Ltd,
Plot No. D-10, ESIP,
Sideul, Sitarganj, Distt- U.S.Nagar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Poliution) Act, 1981" and Authorization under "Rule-5" of the "Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008" notified under Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively)

PCB ID - 13426 CCA (Renewal) Consent No. 37578/ 296	Inward ID – 65670 Date :- 17.04.2017

CCA is hereby granted to M/s Parle Biscuits Pvt. Ltd located at Plot No. D-10, ESIP, Sideul, Sitarganj, Distt- U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1 This CCA is granted for a period from 17.04.2017 to 31.03.2022 and valid for manufacturing of following products with Capital Investment/Net Assets Values ₹ 46.73Crs :-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Biscuits	3302 MT	Biscuits	3302 MT

2 Specific Conditions under Water Act :

(i) The daily quantity of effluent discharge (KLD) :-

	Last CCA	Present CCA (Renewal)
Trade Effluent	Nil	15
Sewage	Nil	30

(ii) Trade Effluent Treatment and Disposal : The applicant shall operate Effluent Treatment Plant (15KLD Capacity) consisting of primary, secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

1	pH	Between	5.5 to 9.0
2	Suspended solids	Not to exceed	100mg/l
3	BOD (3 days 27°C)	Not to exceed	30 mg/l
4	COD	Not to exceed	250 mg/l

5	Oil & Grease	Not to exceed	10 mg/l

(iv) **The applicant shall provide primary treatment system to the domestic waste water and discharge through CETP as per prescribed limit.**

3. **Conditions under Air Act :-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	DG Set (250 KVA) x 1	3.5	HSD	40 Ltr/Hr	Acoustic Enclosure	-
2	DG Set (750 KVA) x 2	5.5	HSD	83.3 Ltr/Hr	Accusaic Enclosure	-
3	Thermic Fuel Heater (4Lakh Kcal/Hr)	30	HSD	50 Ltr/Hr	Acoustic Enclosure	-

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time : from 10.00 p.m. to 6.00 a.m.

4. **Conditions under Hazardous & Other Wastes Rules, 2016 :-**

(i) Number of authorization and date of issue : 996/dt 13/11/17

(ii) **The Factory Manager of M/s Parle Biscuits Pvt. Ltd., U.S.Nagar** is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued	Mode of Disposal
1	Schedule I – 5.1	0.100	Recyclable

(iv) The authorization shall be in force for a period from **17.04.2017 to 31.03.2022.**

(v) The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of authorization :-

(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made thereunder.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
(vi) An application for the renewal of an authorization shall be made as laid down under these rules.
(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time

5. This CCA is valid for manufacturing of Biscuits – 3302 MT/Month only.
6. Compulsory documents to be submitted by the Industry/Unit :-
   (i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous & Other Wastes Rules, 2016 and Third Party Audit Report.
   (ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
   (iii) Quarterly compliance report of the CCA, photograph of ETP/APC/Waste Storage Area.
7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

Member Secretary

Copy to Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, Distt- U.S.Nagar for information and compliance of the same.

Environment Engineer

Annexure

Specific Conditions:

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under Section-3 of Cess Act.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. Solid wastes generated from the industry have to be disposed in manner so that contamination of surface water bodies-ground water/soil etc. does not take place
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the Central Pollution Control Board.

8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of Water Act, Air Act and Environment (Protection) Act and Rules made there under.
9. The industry shall ensure all safety measures and shall undertake periodical assessment by the competent authority.
10. Unit shall ensure manifest system in Form-10 of Hazardous & Other Wastes Rules, 2016 while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of 90 days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The unit shall provide dual media activated carbon filter or pressure sand filter to the ETP within a month and shall inform to the Board Offices along with ETP outlet analysis report.
14. The unit shall operate according to the provisions of the letter dated 21.03.2006 of Ministry of Environment & Forests for Industrial Area.
15. The unit shall submit compliance report of this CCA alongwith ETP outlet and Stack analysis report every year to the Board's Offices.
16. The unit shall strictly comply with the provisions of Water, Air & E (P) Acts and Rules/Notifications made thereunder.

General Conditions:

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.

17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
22. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
25. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous & Other Wastes Rules, 2016 shall be submitted to the Board.

Environment Engineer

भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मन्त्रालय
Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Parle Biscuits Pvt.ltd.		
Project Address:	Plot No.D-10, ESIPL, SIDCUL,		
Village:	Mirabara Rana	Block:	Sitarganj
District:	Udam Singh Nagar	State:	Uttarakhand
Pin Code:	262403		
Communication Address:	Plot No.D-10, ESIPL, SIDCUL, Block - Sitarganj, District - Udam Singh Nagar, Uttarakhand - 262403		
Address of CGWB Regional Office:	Central Ground Water Board, Uttarakhand Region, 419-A, Kanwali Road, Baluwala, Near Urja Bhawan, Dehradun, Uttarakhand - 248006		

1.	NOC No.:	CGWA/NOC/IND/ORIG/2019/5233			
2.	Application No.:	21-4/663/UT/IND/2017	3.	Category:	Industry
4.	Project Status:	Existing Project	5.	NOC Type:	New
6.	Valid from:	24/04/2019	7.	Valid up to:	23/04/2021
8.	Ground Water Abstraction Permitted:				

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
62	22630					62	22630

9. Details of ground water abstraction /Dewatering structures

	Total Existing No.:2					Total Proposed No.:0				
	DW	DCB	BW	TW	MP	DW	DCB	BW	TW	MP
Abstraction Structure*	0	0	0	2	0	0	0	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit

10.	Quantum of ground water recharge(m³/year):	21480

11.	Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers	Monitoring Mechanism		
			Manual	DWLR**	DWLR With Telemetry
	**DWLR - Digital Water Level Recorder	1	0	1	0

(Compliance Conditions given overleaf)

Digitally signed by
NANDAKUMARAN P
Date: 2019.05.14 15:19:06
+05'30'

Member (CGWA)

18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

Validity of this NOC shall be subject to compliance of the following mandatory conditions:

1) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
2) The proponent shall seek prior permission from CGWA for any increase in quantum of ground water abstraction (more than that permitted in NOC for specific period).
3) All new as well as existing ground water abstraction/ de-watering structures shall be fitted with digital water flow meters by the firm at its own cost, immediately on completion of their construction or grant of NOC as the case may be. In case of renewal of NOCs, all existing ground water abstraction structures shall continue to be fitted with digital water flow meters. Intimation of installation of flow meters shall be sent by the proponent to the Regional Director of CGWB within 6 months of grant of NOC. Daily ground water abstraction data shall be monitored / continue to be monitored (in case of renewal) by the firm and recorded in a log book. Details of month-wise ground water abstraction shall be submitted to the Regional Director, CGWB once every year.
4) In case the ground water abstraction is more than 10 m^3/d, monthly water level monitoring data shall be maintained and submitted annually to the Regional Office of CGWB. Wherever groundwater withdrawal is more than 500 m^3/d, the firm shall install telemetry system in one of the piezometers and share USER ID and password of the telemetry system with the Regional Director, CGWB.
5) In case ground water abstraction is more than 10 m^3/d, ground water quality shall be monitored once in a year (during pre- monsoon period) and the report submitted to the Regional Office, CGWB. Wherever the extraction is less than 10 m^3/day, ground water quality report shall be submitted by the proponent at the time of submission of self-compliance report.
6) Ground water augmentation measures, as stipulated in the NOC, shall be implemented (in new cases) / continue to be maintained (in case of renewal) in consultation with the concerned Regional Director, CGWB.
7) Proof of recharge/water harvesting structures constructed (photographs of structures) shall be submitted to the concerned Regional Director, CGWB within 6 months from the date of issue of NOC. The firm shall also undertake periodic maintenance of recharge structures at its own cost.
8) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises, failing which the firm shall be responsible for any consequences arising thereupon.
9) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
10) The firm shall optimize water use through recycling/ reuse of waste water after proper treatment.
11) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water zone shall be constructed within 3 months of grant of NOC. The firm shall also ensure safe disposal of saline residue, if any.
12) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
13) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
14) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
15) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.
16) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
17) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
18) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
19) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	20.12.15
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	16/1/20	Indrajeet	4.6	5.6	6.9	6U840	6U867	30%	10%	6:00PM	137.9	138.4	0.5	500		
J	17/1/20	Indrajeet	4.2	5.80	6.7	6U867	6U870	34%	16%	5:30PM	138.4	138.8	0.4	400		
A	18/1/20	Indrajeet	4.6	5.7	7.2	6U870	6U870	33%	14%	6:PM	138.8	139.3	0.5	500		
A	20/1/20	Indrajeet	4.8	5.4	6.8	6U870	6U873	31%	15%	6:PM	139.3	140.2	0.9	900		
J	21/1/20	Indrajeet	4.2	5.00	7.2	6U873	6U873	34%	20%	5:PM	140.2	140.6	0.4	400		
J	22/1/20	Indrajeet	4.3	6.7	6.8	6U873	6U873	30%	16%	5:30PM	140.6	141.1	0.5	500		
J	23/1/20	Indrajeet	4.4	6.00	7.2	6U873	6U894	34%	18%	5:30PM	141.1	141.5	0.4	400		
J	24/1/20	Indrajeet	4.2	6.4	7.3	6U894	6U895	30%	20%	5:30PM	141.5	141.9				
A	25/1/20	Indrajeet	4.6	5.8	6.8	6U895	6U911	31%	22%	6:PM	141.9	142.3				
A	27/1/20	Indrajeet	4.00	6.7	7.1	6U911	6U980	32%	18%	6:AM	142.3	143.2				
A	28/1/20	Indrajeet	4.5	6.8	6.9	6U980		33%	14%	6:PM	143.2					

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Parle Biscuits Pvt. Limited, Sitarganj

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						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	30/12/19	Mahesh	4.00	5.2	7.6	64427	64427	35%	15%	10 AM	130.9	131.3	0.5			
J	31/12/19	Mahesh	4.00	5.3	7.5	6447	64427	36%	15%	2 PM	131.3	131.6	0.3	300		
A	1/1/20	Indraject	4.3	5.6	7.1	64427	64454	30%	18%	6 AM	131.6	132.1	0.5	500		
J	2/1/20	Indraject	4.2	5.5	7.2	64454	64460	34%	15%	5:30 PM	132.1	132.6	0.5	500		
J	3/1/20	Indraject	4.4	5.4	7.00	64460	64524	37%	17%	5 PM	132.6	133.0	0.4	400		
J	4/1/20	Indraject	4.3	5.7	7.2	64524	64524	35%	18%	5:30 PM	133.0	133.4	0.4	400		
J	6/1/20	Indraject	4.5	6.2	7.1	64584	64596	30%	20%	5:30 PM	133.4	134.3	0.9	900		
J	7/1/20	Indraject	4.00	5.7	7.6	64506	64596	34%	19%	5:30 PM	134.3	134.7	0.4	400		
J	8/1/20	Indraject	4.6	5.4	7.8	64596	64620	34%	17%	5:30 PM	134.7	135.1	0.4	400		
J	9/1/20	Indraject	4.2	5.0	7.6	64620	64645	28%	15%	5 PM	135.1	135.6	0.5	500		
J	10/1/20	Indraject	4.2	4.9	6.8	64645	64654	30%	16%	5 PM	135.6	135.9	0.3	300		
J	11/1/20	Indraject	4.3	5.02	7.2	64654	64731	34%	19%	5:30 PM	135.9	136.3	0.4	400		
A	13/1/20	Indraject	4.2	5.00	6.2	64731	64780	31%	17%	6 PM	136.3	137.1	0.8	800		
A	15/1/20	Indraject	4.00	4.9	6.7	64780	64840	30%	15%	8 PM	137.1	137.9	0.8	800		

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Parle Biscuits Pvt. Limited, Sitarganj

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ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	16/12/19	Indrajeet	4.2	5.6	7.6	64028	64120	26%	10%	6:PM	125.00	125.4	0.4	400		
J	17/12/19	Mahesh	4.1	5.5	7.5	64120	64131	25%	10%	5:PM	125.4	125.8	0.4	400		
A	18/12/19	Mahesh	4.00	5.4	7.4	64131	64184	23%	15%	5:PM	125.8	126.2	0.4	400		
J	19/12/19	Indrajeet	4.3	5.00	6.8	64184	64228	26%	12%	5:PM	126.2	126.6	0.4	400		
J	20/12/19	Indrajeet	4.2	5.6	7.1	64228	64240	24%	16%	5:PM	126.	127.1	0.5	500		
J	21/12/19	Indrajeet	4.3	5.9	7.6	64240	64295	19%	12%	5:PM	127.1	127.5	0.4	400		
J	22/12/19	Indrajeet	4.6	5.7	7.2	64295	64319	20%	18%	5:30PM	127.5	127.9	0.4	400		
J	23/12/19	Indrajeet	4.2	5.6	7.7	64290	64370	30%	15%	5:PM	127.9	128.4	0.5	500		
J	24/12/19	Indrajeet	4.00	5.7	7.2	64370	64424	34%	18%	5:PM	128.4	128.8	0.4	400		
J	25/12/19	Indrajeet	4.6	5.4	7.1	64424	64429	28%	10%	5:30PM	128.8	129.2	0.4	400		
J	26/12/19	Mahesh	4.2	5.6	7.2	64429	64426	30%	15%	5:30PM	129.2	129.6	0.4	400		
A	27/12/19	Indrajeet	4.00	5.2	7.6	64426	64436	28%	16%	6:PM	129.6	130.0	0.4	400		
J	28/12/19	Indrajeet	4.3	5.6	7.4	64426	64436	25%	20%	5:30PM	130.0	130.5	0.5	500		
J	29/12/19	Indrajeet	4.5	5.00	7.00	64436	64427	21%	18%	5:30PM	130.5	130.9	0.4	400		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	20.12.15
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ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
J	2/12/19	Indrajeet	4.2	5.7	7.00	63624	63680	26%	10%	5:30PM	118.8	119.6	0.8	800		
A	3/12/19	Indrajeet	4.00	6.2	6.4	63680	63685	30%	15%	6:PM	119.6	120.1	0.5	500		
A	4/12/19	Indrajeet	4.6	5.9	7.4	63685	63685	34%	18%	6:AM	120.1	120.5	0.4	400		
J	5/12/19	Indrajeet	4.3	6.00	7.3	63685	63696	32%	20%	5:30PM	120.5	120.9	0.4	400		
J	6/12/19	Indrajeet	4.5	6.4	7.00	63696	63736	31%	18	5:30PM	120.9	121.3	0.4	400		
J	7/12/19	Indrajeet	11.2	8.4	8.00	63736	63789	30%	20%	5:PM	121.3	121.8	0.5	500		
J	8/12/19	Indrajeet	4.6	7.4	7.00	63789	63837	34%	18%	5:PM	121.8	122.2	0.4	400		
J	9/12/19	Indrajeet	4.2	7.00	8.00	63837	63850	30%	15%	5:30PM	122.2	122.6	0.4	400		
A	10/12/19	Mahesh	4.6	5.3	7.4	63850	63905	35%	15%	5:30PM	122.6	123.00	0.4	400		
J	11/12/19	Mahesh	4.5	5.9	7.5	63905	63914	34%	18%	5:30PM	123.00	123.4	0.4	400		
J	12/12/19	Indrajeet	4.00	5.4	7.1	63914	63986	30%	20%	5:PM	123.4	123.9	0.5	500		
J	13/12/19	Indrajeet	4.3	5.9	6.8	63986	63999	33%	19%	5:30PM	123.9	124.2	0.3	300		
A	14/12/19	Indrajeet	4.00	6.4	7.2	63999	64025	30%	15%	6:PM	124.2	124.6	0.4	400		
J	15/12/19	Mahesh	4.3	5.9	7.1	64025	64086	31%	18%	5:30PM	124.6	125.00	0.4	400		

HOD sig.

Document Name	ETP LOG Book	Parle Biscuits Pvt. Limited, Sitarganj
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Issue Date: 20.12.15
		Version: 1.00

Parle Biscuits Pvt. Ltd. Sitarganj (U.S. Nagar)

ETP LOG Book- Part-II

Date	Shift	Operator Name	Blower no.-1 (25 HP)		Blower no.-2 (25 HP)		Blower no.-3 (05 HP)		Transfer pump (Equalization tank to Pre aeration tank)		Inlet sump feeding pump		Mixer blower(Inlet sump)		Treated water outlet pump		Remark	Sign
			Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time		
5/12/19	J	Indrajeet	9:PM	2:PM	2:PM	5:30PM	〃	〃	10:AM	11:AM	10:AM	3:PM	8:AM	5:30PM	10:AM	4:PM		
6/12/19	J	Indrajeet	9:PM	2:PM	2:PM	5:30PM	〃	〃	9:AM	1 PM	11:AM	4PM	9:AM	5:PM	11:AM	5:PM		
7/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	11:AM	2:PM	10:AM	3:PM	9:AM	5:PM	9:AM	4:PM		
8/12/19	J	Indrajeet	9:PM	2:PM	2:PM	6:PM	〃	〃	10:AM	2:PM	11:AM	2:PM	9:AM	4:PM	9:PM	3:PM		
9/12/19	J	Indrajeet	9:PM	2:PM	2:PM	5:30PM	〃	〃	9:AM	12:PM	12:PM	4:PM	9:AM	2:PM	10:AM	4:PM		
10/12/19	A	Mahesh	6:AM	2:PM	2:PM	5:30PM	〃	〃	6:AM	10:AM	7:AM	3:PM	6:AM	12:PM	10:AM	6:PM		
11/12/19	J	Mahesh	9:AM	2:PM	2:PM	5:30PM	〃	〃	9:AM	12:PM	12:PM	4:PM	9:AM	4:PM	9:AM	3:PM		
12/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	10:AM	1:PM	9:AM	3:PM	9:PM	5:PM	9:PM	4:PM		
13/12/19	J	Indrajeet	9:PM	2:PM	2:PM	5:PM	〃	〃	9:AM	2:PM	10:AM	1:PM	9:AM	5:PM	11:AM	5:PM		
14/12/19	A	Indrajeet	6:AM	2 PM	2PM	6:PM	〃	〃	6:AM	10:AM	7:AM	3:PM	6:AM	10:AM	2AM	6:PM		
15/12/19	J	Mahesh	9:AM	2 PM	2:PM	5:PM	〃		9:AM	2:PM	10AM	1:PM	9:AM	10:AM	9:AM	5:PM		
16/12/19	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	7:AM	12:PM	6:AM	2:PM	6:AM	6:PM	6:AM	2:PM		
17/12/19	J	Mahesh	9 AM	2 PM	2:PM	5:PM	〃	〃	9 AM	2 PM	10AM	1:PM	9:AM	10:AM	9:AM	5:PM		
18/12/19	A	Mahesh	6:AM	2:PM	2:PM	6:PM	〃	〃	7:AM	12:PM	6:AM	2:PM	6:AM	6:PM	6:AM	2:PM		

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Parle Biscuits Pvt. Limited, Sitarganj

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

Document Name	ETP LOG Book	Issue Date	
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	30/12/19	Mahesh	4.00	5.2	7.6	64427	64427	35%	15%	10 AM	130.9	131.3	0.5			
J	31/12/19	Mahesh	4.08	5.3	7.5	64427	64427	36%	15%	2 PM	131.3	131.6	0.3	300		
A	1/1/20	Indraject	4.3	5.6	7.1	64427	64450	30%	18%	6 AM	131.6	132.1	0.5	500		
J	2/1/20	Indraject	4.2	5.5	7.2	64450	64460	34%	16%	5:30 PM	132.1	132.6	0.5	500		
J	3/1/20	Indraject	4.4	5.6	7.00	64460	64524	37%	17%	5 PM	132.6	133.0	0.4	400		
J	4/1/20	Indraject	4.3	5.7	7.2	64524	64584	35%	18%	5:30 PM	133.0	133.4	0.4	400		
J	6/1/20	Indraject	4.5	6.2	7.1	64584	64596	30%	20%	5:30 PM	133.4	134.3	0.9	900		
J	7/1/20	Indraject	4.00	5.7	7.6	64506	64596	34%	19%	5:30 PM	134.3	134.7	0.4	400		
J	8/1/20	Indraject	4.6	5.4	7.8	64596	64620	32%	17%	5:30 PM	134.7	135.1	0.4	400		
J	9/1/20	Indraject	4.2	5.00	7.6	64620	64645	28%	15%	5 PM	135.1	135.6	0.5	500		
J	10/1/20	Indraject	4.2	4.9	6.8	64645	64654	30%	16%	5 PM	135.6	135.9	0.3	300		
J	11/1/20	Indraject	4.3	5.02	7.2	64654	64731	34%	19%	5:30 PM	135.9	136.3	0.4	400		
A	13/1/20	Indraject	4.9	5.00	6.2	64731	64780	31%	17%	6 PM	136.3	137.1	0.8	800		
A	15/1/20	Indraject	4.00	4.9	6.7	64780	64840	30%	15%	8 PM	137.1	137.9	0.8	800		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	10.11.15
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

ETP LOG Book- Part-II

Date	Shift	Operator Name	Blower no.-1 (25 HP)		Blower no.-2 (25 HP)		Blower no.-3 (05 HP)		Transfer pump (Equalization tank to Pre aeration tank)		Inlet sump feeding pump		Mixer blower(Inlet sump)		Treated water outlet pump		Remark	Sign. Of Incharge
			Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time		
4/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	1:PM	10:AM	3:PM	9:AM	5:PM	10:AM	4:PM		
6/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	10:AM	2:PM	9:AM	1:PM	9:AM	5:PM	9:AM	8:PM		
7/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	1:PM	10:AM	3:PM	9:AM	5:30PM	11:AM	4:PM		
8/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	11:AM	4:PM	2:PM	5:PM	9:AM	5:30PM	12:PM	3:PM		
9/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	12:PM	9:PM	4:PM	9:PM	5:30PM	9:PM	2:PM		
10/11/2020	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:PM	1:PM	10 AM	3:PM	9:PM	5:PM	9:AM	3:PM		
11/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	11:AM	2:PM	11:AM	4:PM	9:AM	5:30PM	10:AM	4:PM		
13/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	6:AM	10:AM	10:AM	5:PM	6:AM	6:PM	7:AM	3:PM		
15/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	10:AM	1:PM	1:PM	5:PM	9:AM	5:30PM	11:AM	5:PM		
16/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	6:AM	12:PM	1:PM	5:PM	6:AM	6:PM	7:AM	4:PM		
17/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	1:PM	2:PM	5:PM	9:AM	5:PM	10:AM	3:PM		
18/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	6:AM	10:AM	11:AM	4:PM	6:AM	6:PM	11:AM	6:PM		
20/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	7:AM	12:PM	10:AM	3:PM	6:AM	6:PM	10:AM	5:PM		
21/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	1PM	1:PM	5:PM	9:AM	5:PM	1:PM	4:PM		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	16/12/19	Indrajeet	4.2	5.6	7.6	64084	64120	26%	10%	6:PM	125.00	125.4	0.4	400		
J	17/12/19	Mahesh	4.1	5.5	7.5	64120	64131	25%	10%	5 PM	125.4	125.8	0.4	400		
A	18/12/19	Mahesh	4.0	5.4	7.4	64131	64184	23%	15%	5:PM	125.8	126.2	0.4	400		
J	19/12/19	Indrajeet	4.3	5.00	6.8	64184	64228	26%	12%	5:PM	126.2	126.6	0.4	400		
J	20/12/19	Indrajeet	4.2	5.6	7.1	64228	64240	24%	10%	5:PM	126.	127.1	0.5	500		
J	21/12/19	Indrajeet	4.3	5.9	7.6	64240	64295	19%	12%	5:PM	127.1	127.5	0.4	400		
J	22/12/19	Indrajeet	4.6	5.7	7.2	64295	64318	20%	18%	5:30PM	127.5	127.9	0.4	400		
J	23/12/19	Indrajeet	4.2	5.6	7.7	64299	64370	30%	15%	5:PM	127.9	128.4	0.5	500		
J	24/12/19	Indrajeet	4.0	5.7	7.2	64370	64424	34%	18%	5:PM	128.4	128.8	04	400		
J	25/12/19	Indrajeet	4.6	5.4	7.1	64420	64429	28%	10%	5:30PM	128.8	129.2	04	400		
J	26/12/19	Mahesh	4.2	5.6	7.2	64429	64426	30%	15%	5:30PM	129.2	129.6	04	400		
A	27/12/19	Indrajeet	4.0	5.2	7.6	64426	64426	28%	16%	6:PM	129.6	130.0	0.4	400		
J	28/12/19	Indrajeet	4.3	5.6	7.4	64426	64426	25%	20%	5:30PM	130.0	130.5	0.5	500		
J	29/12/19	Indrajeet	4.5	5.00	7.00	64426	54427	21%	18%	5:30PM	130.5	130.9	0.4	400		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
A	16/1/20	Indrajit	4.00	5.6	6.9	64840 m^3	64867 m^3	30%	10%	6:00PM	137.9	138.4	0.5	500		[signature]
J	17/1/20	Indrajit	4.2	5.00	6.7	64867 m^3	64870 m^3	34%	16%	5:30PM	138.4	138.8	0.4	400		[signature]
A	18/1/20	Indrajit	4.6	5.7	7.2	64870 m^3	64870 m^3	33%	14%	6:PM	138.8	139.3	0.5	500		[signature]
A	20/1/20	Indrajit	4.8	5.4	6.8	64870 m^3	64873 m^3	31%	15%	6:PM	139.3	140.2	0.9	900		[signature]
J	21/1/20	Indrajit	4.2	5.00	7.2	64873 m^3	64873 m^3	34%	20%	5:PM	140.2	140.6	0.4	400		[signature]
J	22/1/20	Indrajit	4.3	6.7	6.8	64873 m^3	64873 m^3	30%	16%	5:30PM	140.6	141.1	0.5	500		[signature]
J	23/1/20	Indrajit	4.4	6.00	7.2	64873 m^3	64884 m^3	34%	18%	5:30PM	141.1	141.5	0.4	400		[signature]
J	24/1/20	Indrajit	4.2	6.4	7.3	64884 m^3	64895 m^3	30%	20%	5:30PM	141.5	141.9				[signature]
A	25/1/20	Indrajit	4.6	5.8	6.8	64890 m^3	64914 m^3	31%	22%	6:PM	141.9	142.3				[signature]
A	27/1/20	Indrajit	4.00	6.7	7.1	64914 m^3	64980 m^3	32%	18%	6:AM	142.3	143.2				[signature]
A	28/1/20	Indrajit	4.5	6.8	6.9	64980 m^3		33%	14%	6:AM	143.2					

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Parle Biscuits Pvt. Limited, Sitarganj

SECURITY
Issue Dept. Parle Biscuits Pvt. Ltd.
Version Sitarganj (U.S.Nagar) 1.00

Document Name	ETP LOG Book
Document ID	PBPL-STG/ENGG/FRM/ETPL-02

ETP LOG Book- Part-I

Shift	Date	Operator Name	Inlet sump tank PH	Equalization tank PH	Treated water tank PH	Inlet sump tank Water flow meter reading		Aeration tank-1 slug level(25 to 35 %)	Aeration tank-2 slug level(15-20 %)	Energy meter reading					Remark	Sign. Of Incharge
						Opening reading	Closing reading			Reading time	Initial reading	Final reading	Difference	Consumption of KWH		
J	2/12/19	Irodrajeet	4·2	5·7	7·00	63624	63680	26%	10%	5:30PM	118·8	119·6	0·8	800		
A	3/12/19	Irodrajeet	4·00	6·2	6·4	63680	63685	30%	15%	6:PM	119·6	120·1	0·5	500		
A	4/12/19	Irodrajeet	4·6	5·9	7·4	63685	63685	34%	18%	6:AM	120·1	120·5	0·4	400		
J	5/12/19	Irodrajeet	4·3	6·00	7·3	63685	63696	32%	20%	5:30PM	120·5	120·9	0·4	400		
J	6/12/19	Irodrajeet	4·5	6·4	7·00	63696	63736	31%	18	5:30PM	120·9	121·3	0·4	400		
J	7/12/19	Irodrajeet	11·2	8·4	8·00	63736	63788	30%	20%	5:PM	121·3	121·8	0·5	500		
J	8/12/19	Irodrajeet	4·6	7·4	7·00	63789	63837	34%	18%	5:PM	121·8	122·2	0·4	400		
J	9/12/19	Irodrajeet	4·2	7·00	8·00	63837	63850	30%	15%	5:30PM	122·2	122·6	0·4	400		
A	10/12/19	Mahesh	4·6	5·3	7·4	63850	63905	35%	15%	5:30PM	122·6	123·00	0·4	400		
J	11/12/19	Mahesh.	4·5	5·9	7·5	63905	63914	34%	18%	5:30PM	123·00	123·4	0·4	400		
J	12/12/19	Irodrajeet	4·00	5·4	7·1	63914	63984	30%	20%	5:PM	123·4	123·9	0·5	500		
J	13/12/19	Irodrajeet	4·3	5·9	6·8	63984	63999	33%	19%	5:30PM	123·9	124·2	0·3	300		
A	14/12/19	Irodrajeet	4·00	6·4	7·2	63999	64025	30%	15%	6:PM	124·2	124·6	0·4	400		
J	15/12/19	Mahesh.	4·3	5·9	7·1	64025	64086	31%	18%	5:30PM	124·6	125·00	0·4	400		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	20.12.15
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

ETP LOG Book- Part-II

Date	Shift	Operator Name	Blower no.-1 (25 HP)		Blower no.-2 (25 HP)		Blower no.-3 (05 HP)		Transfer pump (Equalization tank to Pre aeration tank)		Inlet sump feeding pump		Mixer blower(Inlet sump)		Treated water transfer pump		Remark	Sign. Of Incharge
			Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time		
19/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	12:PM	10:AM	3:PM	9:AM	5:PM	11:AM	4:PM		
21/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	1:PM	9:AM	1:PM	9:AM	5:30PM	10:AM	2:PM		
22/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	12:PM	10:AM	2:PM	9:PM	5:PM	9:AM	3:PM		
23/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	1:PM	11:AM	3:PM	9:AM	5:PM	12:PM	5:PM		
24/12/19	J	Indrajeet	9:PM	2:PM	2:PM	5:30PM	〃	〃	9:AM	10:PM	10:PM	4:PM	9:AM	5:PM	9AM	4:PM		
25/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	10:PM	12:PM	10:PM	2:PM	9:AM	5:PM	10:PM	5:PM		
26/12/19	J	Mahesh	9:AM	2:PM	2:PM	5:PM	〃	〃	9'AM	1:PM	11'AM	7:PM	9:AM	5:PM	12PM	4:PM		
27/12/19	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	6:AM	10:PM	7:AM	4:PM	6:AM	6:PM	7:P	12:PM		
28/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	9:AM	12:PM	10:AM	3PM	9:AM	5PM	11:AM	5:PM		
29/12/19	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	1:PM	9:AM	2:PM	9:AM	5:30PM	10:AM	4:PM		
30/12/19	A	Mahesh	6'AM	2:PM	2:PM	6:00PM			6:AM	10:AM	8:AM	4:PM	6:AM	6:PM	7:AM	12:PM		
1/1/2020	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	7:AM	10:AM	8:AM	1:PM	6:AM	6:PM	10:PM	3:PM		
2/1/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	10:AM	12:PM	11:AM	3:PM	9:AM	5:30PM	11:AM	4:PM		
3/1/20	J	Indrajeet	9:AM	2:PM	2:PM	5:PM	〃	〃	9:AM	1:PM	10:AM	2:PM	9:AM	5:PM	10:AM	3:PM		

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Parle Biscuits Pvt. Limited, Sitarganj

Document Name	ETP LOG Book	Issue Date	26.04.15
Document ID	PBPL-STG/ENGG/FRM/ETPL-02	Version	1.00

SECURITY
Parle Biscuits Pvt. Ltd.
Sitarganj (U.S.Nagar)

ETP LOG Book- Part-II

Date	Shift	Operator Name	Blower no.-1 (25 HP)		Blower no.-2 (25 HP)		Blower no.-3 (05 HP)		Transfer pump (Equalization tank to Pre aeration tank)		Inlet sump feeding pump		Mixer blower(Inlet sump)		Treated water outlet pump		Remark	Sign. Of Incharge
			Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time	Start time	End time		
23/11/20	J	Indrajeet	9:AM	2:PM	2:PM	5:30PM	〃	〃	9:AM	12:PM	1:PM	4:PM	9:AM	5:30PM	12:PM	5:PM		
23/11/20	J	Indrajeet	9:PM	2:PM	2:PM	5:30PM	〃	〃	10:AM	1:PM	2 PM	5:PM	9:AM	5:30PM	10:AM	3:PM		
24/11/20	J	Indrajeet	9:PM	2:PM	2:PM	5:PM	〃	〃	9:AM	12:PM	1:PM	4:PM	9 AM	5:PM	11:AM	4:PM		
25/11/20	A	Indrajeet	6:AM	2:AM	2:PM	6:PM	〃	〃	6:AM	1:PM	2 PM	6:PM	6:AM	6:PM	8:AM	5PM		
27/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	8:AM	2:PM	11:AM	5:PM	6:PM	6:PM	7:AM	4:PM		
28/11/20	A	Indrajeet	6:AM	2:PM	2:PM	6:PM	〃	〃	7:AM	12:PM	10:AM	3:PM	6:PM	6:PM	9:AM	5:PM		

HOD sig.

JAN - 2020

	Borewell 1			Borewell 2				
01/01/2020	15632	15632	-	14599	14599	58	58	
02/01/2020	15632	15632	-	14599	14660	61	61	
03/01/2020	15632	15632	-	14660	14716	56	56	
04/01/2020	15632	15632	-	14716	14775	59	59	
05/01/2020	15632	15632	-	14775	14834	59	59	
06/01/2020	15632	15632	-	14834	14854	20	20	
07/01/2020	15632	15632	-	14854	14909	55	55	
08/01/2020	15632	15632	-	14909	14990	81	81	
09/01/2020	15632	15632	-	14990	15043	53	53	
10/01/2020	15632	15632	-	15043	15102	59	59	
11/01/2020	15632	15632	-	15102	15163	61	61	
12/01/2020	15632	15632	-	15163	15186	23	23	
13/01/2020	15632	15632	-	15186	15240	54	54	
14/01/2020	15632	15632	-	15240	15301	61	61	
15/01/2020	15632	15632	-	15301	15356	55	55	
16/01/2020	15632	15632	-	15356	15396	60	60	
17/01/2020	15632	15632	-	15396	15453	57	57	
18/01/2020	15632	15632	-	15453	15508	55	55	
19/01/2020	15632	15632	-	15508	15570	62	62	
20/01/2020	15632	15632	-	15570	15592	20	20	
21/01/2020	15632	15632	-	15592	15647	55	55	
22/01/2020	15632	15632	-	15647	15707	60	60	
23/01/2020	15632	15632	-	15707	15761	54	54	
24/01/2020	15632	15632	-	15761	15823	62	62	
25/01/2020	15632	15632	-	15823	15880	57	57	
26/01/2020	15632	15632	-	15880	15942	62	62	
27/01/2020	15632	15632	-	15942	16001	59	59	
28/01/2020	15632	15632	-	16001	16061	60	60	
29/01/2020	15632	15632	-	16061	16120	59	59	
30/01/2020	15632	15632	-	16120	16181	61	61	
31/01/2020	15632	15632	-	16181	16239	58	58	
				16239	16277	38	38	

For PARLE BISCUITS PVT. LTD.

Authorised Signatory

Total - 1675 KL

Average $\frac{1675}{31}$ = 54.03 KL/day

Nov - 19

PARLE BISCUITS PVT. LTD. SITARGANJ

DOC. NAME	Borewell reading record	Issue Date	01.12.18
DOCUMENT ID	PBPL-STG/ENGG/BRR-37	Version	1.00

	Borewell 1			Borewell 2				
Date	Opening(KL)	Closing(KL)	Consumption(KL)	opening(KL)	Closing(KL)	Consumption(KL)	Total Consumption(KL)	Sign
1/11/19	13994	13994	-	12911	12968	57	57	
2/11/19	13994	13994		12968	13021	53	53	
3/11/19	13994	13994		13026	13049	23	23	
4/11/19	13994	13994		13049	13109	60	60	
5/11/19	13994	13994		13109	13166	57	57	
6/11/19	13994	13994		13166	13220	54	54	
7/11/19	13994	13994		13220	13278	58	58	
8/11/19	13994	13994		13278	1338	60	60	
9/11/19	13994	13994		13338	13397	59	59	
10/11/19	13994	13994		13397	13435	38	38	
11/11/19	13994	13994		13435	13494	59	59	
12/11/19	13994	13994		13494	13550	56	56	
13/11/19	13994	13994		13550	13610	60	60	
14/11/19	13994	13994		13610	13665	55	55	
15/11/19	13994	13994		13665	13724	59	59	
16/11/19	13994	13994		13724	13781	57	57	
17/11/19	13994	13994		13781	13808	27	27	
18/11/19	13994	13994		13808	13869	61	61	
19/11/19	13994	13994		13869	13925	56	56	
20/11/19	13994	13994		13925	13983	58	58	
21/11/19	13994	13994		13983	14040	57	57	
22/11/19	13994	13994		14040	14100	60	60	
23/11/19	13994	13994		14100	14158	58	58	
24/11/19	13994	13994		14158	14186	28	28	
25/11/19	13994	13994		14186	14245	59	59	
26/11/19	13994	13994		14245	14306	61	61	
27/11/19	13994	13994		14306	14365	59	59	
28/11/19	13994	13994		14365	14425	60	60	
29/11/19	13994	13994		14425	14482	57	57	
30/11/19	13994	13994		14482	14541	54	54	

For PARLE BISCUITS PVT. LTD.

Authorised Signatory

Total - 1630 KL

Average $\frac{1630 \text{ KL}}{30}$ = 54.33 KL/Day.

Nov - 19

PARLE BISCUITS PVT. LTD., SITARGANJ								
DOC. NAME	Borewell reading record					Issue Date	01.12.18	
DOCUMENT ID	PBPL/STG/ENGG/BRR-32					Version	1.00	
	Borewell 1			Borewell 2				
Date	Opening(KL)	Closing(KL)	Consumption(KL)	opening(KL)	Closing(KL)	Consumption(KL)	Total Consumption(KL)	Sign
1/11/19	13994	13994	-	12911	12968	57	57	
2/11/19	13994	13994	-	12968	13021	53	53	
3/11/19	13994	13994	-	13022	13045	23	23	
4/11/19	13994	13994	-	13049	13109	60	60	
5/11/19	13994	13994	-	13109	13166	57	57	
6/11/19	13994	13994	-	13166	13220	54	54	
7/11/19	13994	13994	-	13220	13278	58	58	
8/11/19	13994	13994	-	13278	1338	60	60	
9/11/19	13994	13994	-	13338	13397	59	59	
10/11/19	13994	13994	-	13397	13435	38	38	
11/11/19	13994	13994	-	13435	13491	56	59	
12/11/19	13994	13994	-	13491	13550	56	56	
13/11/19	13994	13994	-	13550	13610	60	60	
14/11/19	13994	13994	-	13610	13665	55	55	
15/11/19	13994	13994	-	13665	13724	59	59	
16/11/19	13994	13994	-	13724	13781	57	57	
17/11/19	13994	13994	-	13781	13808	27	27	
18/11/19	13994	13994	-	13808	13869	61	61	
19/11/19	13994	13994	-	13869	13925	56	56	
20/11/19	13994	13994	-	13925	13983	58	58	
21/11/19	13994	13994	-	13983	14040	57	57	
22/11/19	13994	13994	-	14040	14100	60	60	
23/11/19	13994	13994	-	14100	14158	58	58	
24/11/19	13994	13994	-	14158	14186	28	28	
25/11/19	13994	13994	-	14186	14245	59	59	
26/11/19	13994	13994	-	14245	14306	61	61	
27/11/19	13994	13994	-	14306	14365	59	59	
28/11/19	13994	13994	-	14365	14425	60	60	
29/11/19	13994	13994	-	14425	14482	57	57	
30/11/19	13994	13994	-	14482	14541	59	59	

For PARLE BISCUITS PVT. LTD.

Authorised Signatory

Total - 1630 KL

Average $\frac{1630\ KL}{30}$

= 54.33 KL/Day.

03/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Agmeco Faucets Pvt. Ltd., ELDECO, SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Agmeco Faucets Pvt. Ltd. (hereafter referred as 'the unit') is located at C-37 B, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 28, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office kashipur, in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Agmeco Faucets Pvt. Ltd. C-37B, ELDECO, SIDCUL Industrial Park Sitarganj, Udham Singh Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°01'38.4" Long. 79°41'24.6"
3.	Type of Industry Sector (Red/ Orange/ Green)	Red
4.	Scale of operation (Large/Medium/Small- Micro)	Medium
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational 8 hrs/day
7.	Name of main Raw Materials:	Brass Ingot Chromium Salt Nickel Salt Caustic Soda Sulphuric Acid
8.	Name of Final Product (s)	Electroplating of Sanitary Items
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Granted Valid up to: 31/03/2020

Jagdish Lavinder Singh

03/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Agmeco Faucets Pvt. Ltd., ELDECO, SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

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6.	Operational Status	Operational 8 hrs/day
7.	Name of main Raw Materials:	Brass Ingot Chromium Salt Nickel Salt Caustic Soda Sulphuric Acid
8.	Name of Final Product (s)	Electroplating of Sanitary Items
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Granted Valid up to: 31/03/2020

10.	Consented Production Capacity	Consented: 200 kg/ day
11.	Sources of Water Supply	Bore wells (01) Mechanical type flow meter
12.	NOC from CGWA for extraction of Ground Water	Not yet obtained from CGWA
13.	Daily consumption of Fresh Water (KLD)	3.48 KLD (Logbook maintained)
14.	Waste Water Generation (KLD)	Industrial: 1.0 KLD Domestic: 2.0 KLD
15.	Unit details of ETP	Please see in observations
16.	Designed Treatment Capacity of ETP (KLD)	2 KLD
17.	Operational status of ETP	Operational
18.	Flow Meter (s) at Inlet & outlet of ETP	Yes Installed Mechanical type flow meter at final outlet of ETP
19.	Mode of treated effluent disposal	To CETP Sitarganj, Uttarakhand
20.	Any Bypass observed	No
21.	Details of HW Generation & its disposal:	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	0.050 MT/Annum	Sold to UEPPCB authorized recyclers
ETP Sludge	0.030 MT/ Annum	Sent to TSDF

22.	Sources of Air Pollution	
A.	Boilers/Furnace	
	Nos and Capacity of Boilers/Furnace	01 Coal fired furnace (175 kg/ day)
	Type of Fuel used with consumption	Coal 125 kg/ day
	Rate of fuel used	Not in operation, on the day of inspection.
	Load at which sampling done	Not monitored
	Stack details I. Height of stack of furnace (meters) II. Sampling port hole from ground level Stack dia.	 20 m 8 m and Dia 12 inch
	Air Pollution Control Systems (APCD)	Cyclone

B.	DG Sets	One
	Numbers and capacity of each	01 (125 KVA)
	Whether adequate stack height exists	Yes
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Yes

Observations:

1. The unit is engaged in Nickel and Chrome plating of Sanitary Items.
2. The unit and its ETP was found operational, on the day of inspection.
3. The unit meets its water requirement through one tube well for industrial and domestic purpose. Mechanical type of flow meter was installed at abstraction point and records of the same were maintained. As per log book record average ground water abstraction is of the order of 3.48 m^3/day.
4. The unit has not obtained permission from CGWA for the abstraction of ground water.
5. The unit has an effluent treatment plant for treatment of trade effluent of 2 KLD capacity. The ETP is comprised of Collection Tank > Chemical dosing tank > Reaction Tank > Tube Settler > Treated Water Tank > Dual Media Grade Filter > Activated Carbon Filter > CETP conveyance system.
6. The unit has not provided adequate Sludge Drying Beds (SDB) for sludge management.
7. At the time of inspection, the ETP was in operation. The team has collected sample from the outlet of ETP. The analysis report is presented below:

Sr. No.	Parameters	Unit	ETP Outlet	Notified Standard for CETP Inlet
1	pH	---	7.70	5.5-9.0
2	Total Suspended Solids (TSS)	mg/L	3.89	1500
3	Total Dissolved Solids (TDS)	mg/L	2332	2100
4	Fluoride (as F)	mg/L	< 0.5	15.0
6	Ammonical Nitrogen (as N)	mg/L	< 0.5	50.0
7	Phenolic Compound (as C_6H_5OH)	mg/L	0.856	5.0
8	Boron (as B)	mg/L	5.97	2.0
9	Oil & Grease	mg/L	< 5	20
10	BOD	mg/L	9.7	550
11	COD	mg/L	18.6	1100
12	Hexavalent Chromium (as Cr^{+6})	mg/L	< 0.1	2.0
13	Total Chromium (as Cr)	mg/L	< 0.2	2.0
14	Copper (as Cu)	mg/L	< 0.2	3.0

15	Lead (as Pb)	mg/L	< 0.5	1.0
16	Nickel (as Ni)	mg/L	2.19	3.0
17	Zinc (as Zn)	mg/L	0.16	15.0
18	Arsenic (as As)	mg/L	< 0.01	0.2
19	Mercury (as Hg)	mg/L	< 0.01	0.01
20	Cadmium (as Cd)	mg/L	< 0.1	1.0

UEPPCB has notified inlet quality standards for CETP Sitarganj dated 14/06/2018

8. It is evident from the above analysis results that the unit is not complying with inlet effluent quality notified standards of CETP w.r.t TDS and Boron.
9. The unit has installed mechanical flow meter at the outlet point of ETP. Logbook for the same was maintained by the unit.
10. The unit has provided one coal-based furnace of capacity 175 kg for copper ingot. However, it was not in operation during inspection.
11. The unit has provided wet scrubber at work zone for control of fugitive emission. Scrubbing water is routed to ETP for further treatment.
12. The Consolidated consents to operate under Water Act, 1974 & Air Act, 1981 and Authorization under Hazardous & Other Waste (M & TM) Rules, 2016 issued by Uttarakhand Environment Protection & Pollution Control Board (UEPPCB) are valid up to 31.03.2020.
13. Hazardous waste generated from the process is sent to TSDF at Roorkee.
14. The unit has obtained membership of TSDF being operated by M/s Bharat Oil and Waste Management Ltd, Roorkee.
15. The unit has not put up display board outside the main factory gate regarding quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated with in premises.

Calculations of Environmental Compensation:

16. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of O. A No. 327 of 2018 and OA No. 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	3.48 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m^3
EC to be levied	69.62 Rs/day
Date of inspection by CPCB wherein violation reported	24-05-2018
Date of recent Joint inspection	28-01-2020
No of violating days (i.e. operation without NOC)	614 days
EC_{GW}	Rs 42,752.00
Minimum EC_{GW} = Rs 1,00,000/-	

- Hence, calculated environmental compensation EC_{GW} Rs 42,752.00 (Forty-two thousand seven hundred fifty-two rupees) for extraction of ground water without NOC from CGWA. However, according to the recommendations by committee the minimum EC to be levied for illegal extraction of ground water for industrial use should be minimum Rs 1,00,000. Hence, appropriate action may be taken against the unit by the CGWA.
- In addition, Environmental Compensation Rs 69.62/day may be levied on the industrial units till obtaining NOC from CGWA.

(ii) Environmental Compensation on Industrial Pollution:

The formula for calculation of the Environmental Compensation (EC) is as follows:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	Population < One million (LF= 1) for Sitarganj
Pollution Index for Industry	Red (PI =80)

Date of 1st inspection by CPCB	24-05-2018 (Non-Compliance)
Date of 2nd inspection by CPCB	04-12-2018 (Non-Compliance)
Date of recent Joint inspection	28-01-2020 (Non-Compliance)
Number of days for which violation took place (24/05/2018 – 28/01/2019)	614 days
Environmental Compensation (Rs/day)	Rs 20,000.00/-
EC=PI x N x R x S x LF	80 x 614 x 250 x 1 x 1
Total Environmental Compensation (EC) for violation period till 28/01/2020	Rs 1,22,80,000

- Team has calculated Rs 1,22,80,000 (One crore twenty-two lakh eighty thousand Rupees) as the environmental compensation for violation of the prescribed inlet notified standards for CETP Sitarganj.
- In addition, Environmental Compensation Rs 20000/day may be levied on the industrial units till achieving the prescribed norms.

Recommendations:

1. The unit may be levied environmental compensation of Rs 42,752.00 (Forty-two thousand seven hundred fifty-two) for illegal extraction of ground water.
2. The unit may be levied Environmental Compensation Rs 20000/day till achieving the prescribed norms.
3. The unit may be levied Environmental Compensation Rs 69.62/day till obtaining NOC from CGWA.
4. The unit may be levied environmental compensation of Rs 1,22,80,000 (One crore twenty-two lakh eighty thousand) for violation of the prescribed inlet notified standards.
5. The unit should obtain NOC from CGWA for the abstraction of ground water.
6. The unit should provide proper sludge drying beds for sludge management.
7. The unit shall provide safe storage for the Hazardous Waste generated within the premises.
8. The unit should put up display board outside the main factory gate regarding quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated with in premises.

Jagdish

Jasvinder Singh

Inspecting Officers	
Sh. J.P. Meena, Scientist D CPCB, Regional Directorate (N), Lucknow	Jagdish 19/02/20
Sh. Ravinder Singh, SRF CPCB, Regional Directorate (N), Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring assistant, UEPPCB, Regional Office, Kashipur, UK	19/02/2020
Date of inspection	28/01/2020

DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	CPCB Analysis Report
II.	Copy of Logbook maintained for water consumption and wastewater discharge

पिकप भवन , विभूति खण्ड, गोमती नगर, लखनऊ
फ़ोन : 0522 : 4087600
फैक्स : 0522 : 4087602

PICUP Bhawan, Vibhuti Khand, Gomtinagar, Lucknow
Phone : 0522- 4087600
Fax : 0522 - 4087602

S.No W/2020/26

WASTEWATER TEST REPORT

	Date of test report: 11/02/2020	Date/period of testing: 30/01-11/02/2020
1	परियोजना /Project/Test Programme	P-III (8) NGT O.A 123/2018
2	नमूने का स्त्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	ETP at Sitarganj, (UK)
3	नमूने का प्रकार /ग्रैब/कम्पोजिट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. J.P. Meena, Scientist 'D'
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	28/01/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	30/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			AF-01					
1.	पी एच/ pH		7.70 (20.3°C)					
2.	एस.एस./ SS	मि.ग्रा./लि, mg/L	3.89					
3.	टी.डी.एस./ TDS	मि.ग्रा./लि, mg/L	2332					
4.	फ्लोराइड/ Floride as F	मि.ग्रा./लि, mg/L	BDL					
5.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि, mg/L	BDL					
6.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि, mg/L	0.856					
7.	बोरॉन/ Boron	मि.ग्रा./लि, mg/L	5.97					
8.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि, mg/L	BDL					
9.	सी.ओ.डी. /COD	मि.ग्रा./लि, mg/L	18.6					
10.	बी.ओ.डी. /BOD	मि.ग्रा./लि, mg/L	9.7					
11.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि, mg/L	BDL					
12.	कैडमियम/Cd	मि.ग्रा./लि, mg/L	BDL					
13.	क्रोमियम/Cr	मि.ग्रा./लि, mg/L	BDL					
14.	कॉपर/Cu	मि.ग्रा./लि, mg/L	BDL					
15.	निकल/Ni	मि.ग्रा./लि, mg/L	2.19					
16.	लैड/Pb	मि.ग्रा./लि, mg/L	BDL					
17.	जिंक/Zn	मि.ग्रा./लि, mg/L	0.16					
18.	आर्सेनिक/As	मि.ग्रा./लि, mg/L	BDL					
19.	मरकरी/Hg	मि.ग्रा./लि, mg/L	BDL					

विश्लेषण विधि हेतु यू.पी.ज./Test methods followed are appended overleaf

CODE	Description
AF-01	Final O/L of ETP (M/s Agmeco Faucets Pvt. Ltd. ,Sitarganj) (UK)

End of Test Report

11/02/2020
(Manju Srivastava)

11.02.2020
वी० के० सचान

AGMECO FAUCETS PVT LTD.
C-37 B, ESIP SITARGANJ
U.S.NAGAR UTTARAKHAND

GROUND WATER FLOW METER Month- JAN-2020

S.N.	Date	Flow Meter Reading		Consuption PerDay KL	Use Detail		Operator Sign.	Remark
		Start reading	Stop reading		Electroplating	Domestic Use,Washing & Garden		
1	1.1.2020	6952	6955	3 KL	0	3 KL	vijay	
2	2.1.2020	6955	6960	5KL	2 KL	3 KL	vijay	
3	3.1.2020	6960	6963	3 KL	0	3 KL	vijay	
4	4.1.2020	6963	6965	5KL	2 KL	3 KL	vijay	
5	5.1.2020	6965	6971	3 KL	0	3 KL	vijay	
6	6.1.2020	6971	6976	5KL	2 KL	3 KL	vijay	
7	7.1.2020	6976	6979	3 KL	0	3 KL	vijay	
8	8.1.2020	6979	6982	3 KL	0	3 KL	vijay	
9	9.1.2020	6982	6987	5KL	2 KL	3 KL	vijay	
10	10.1.2020	6987	6989	2 KL	0 KL	2 KL	vijay	
11	11.1.2020	6989	6991	2 KL	0	2 KL	vijay	
12	12.1.2020	6991	6992	1 KL	0	1 KL	vijay	
13	13.1.2020	6992	6997	5KL	2 KL	3 KL	vijay	
14	14.1.2020	6997	6998	1 KL	0	1 KL	vijay	
15	15.1.2020	6998	7001	3 KL	0	3 KL	vijay	
16	16.1.2020	7001	7004	3 KL	0	3 KL	vijay	
17	17.1.2020	7004	7007	5KL	2 KL	3 KL	vijay	
18	18.1.2020	7007	7012	5KL	0	3 KL	vijay	
19	19.1.2020	7012	7015	3 KL	0	3 KL	vijay	
20	20.1.2020	7015	7021	6 KL	2 KL	3 KL	vijay	
21	21.1.2020	7021	7024	3 KL	0	3 KL	vijay	
22	22.1.2020	7024	7027	3 KL	0	3 KL	vijay	
23	23.1.2020	7027	7032	5KL	2 KL	3 KL	vijay	
24	24.1.2020	7032	7035	3 KL	0	3 KL	vijay	
25	25.1.2020	7035	7039	4KL	1 KL	3 KL	vijay	
26	26.1.2020	7039	7042	3 KL	0	3 KL	vijay	
27	27.1.2020	7042	7047	5KL	2 KL	3 KL	vijay	
28	28.1.2020	7047	7052	6 KL	0	6 KL	vijay	
29	29.1.2020	7052	7058	5KL	2 KL	3 KL	vijay	
30	30.1.2020	7058	7063	5KL	2 KL	3 KL	vijay	
31	31.1.2020	7063	7068	5KL	2 KL	3 KL	vijay	

For Agmeco Faucets Pvt. Ltd.

vinod

AGMECO FAUCETS PVT LTD.
C-37 B, ESIP SITARGANJ base
U.S.NAGAR UTTARAKHAND

GROUND WATER FLOW METER Month- JAN-2020

S.N.	Date	Flow Meter Reading		Consuption PerDay KL	Use Detail		Operator Sign.	Remark
		Start reading	Stop reading		Electroplating	Domestic Use,Washing & Garden		
1	1·1·2020	6952	6955	3 KL	0	3 KL	vijay	
2	2·1·2020	6955	6960	5KL	2 KL	3 KL	vijay	
3	3·1·2020	6960	6963	3 KL	0	3 KL	vijay	
4	4·1·2020	6963	6968	5KL	2 KL	3 KL	vijay	
5	5·1·2020	6968	6971	3 KL	0	3 KL	vijay	
6	6·1·2020	6971	6976	5 KL	2 KL	3 KL	vijay	
7	7·1·2020	6976	6979	3 KL	0	3 KL	vijay	
8	8·1·2020	6979	6982	3 KL	0	3 KL	vijay	
9	9·1·2020	6982	6987	5KL	2KL	3 KL	vijay	
10	10·1·2020	6987	6989	2 KL	0KL	2 KL	vijay	
11	11·1·2020	6989	6991	2 KL	0	2 KL	vijay	
12	12·1·2020	6991	6992	1 KL	0	1 KL	vijay	
13	13·1·2020	6992	6997	5KL	2KL	3 KL	vijay	
14	14·1·2020	6997	6998	1 KL	0	1 KL	vijay	
15	15·1·2020	6998	7001	3 KL	0	3 KL	vijay	
16	16·1·2020	7001	7004	3 KL	0	3 KL	vijay	
17	17·1·2020	7004	7009	5 KL	2KL	3KL	vijay	
18	18·1·2020	7009	7012	3KL	0	3 KL	vijay	
19	19·1·2020	7012	7015	3 KL	0	3 KL	vijay	
20	20·1·2020	7015	7021	6 KL	2 KL	3 KL	vijay	
21	21·1·2020	7021	7024	3 KL	0	3 KL	vijay	
22	22·1·2020	7024	7027	3 KL	0	3 KL	vijay	
23	23·1·2020	7027	7031	5 KL	2KL	3 KL	vijay	
24	24·1·2020	7031	7034	3 KL	0	3 KL	vijay	
25	25·1·2020	7034	7038	4KL	1 KL	3 KL	vijay	
26	26·1·2020	7038	7041	3 KL	0	3 KL	vijay	
27	27·1·2020	7041	7046	5 KL	2 KL	3 KL	vijay	
28								
29								
30								
31								

04/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Primavera Manufacturing Company Pvt. Ltd. Phase-II, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Primavera Manufacturing Company Pvt. Ltd. (hereafter referred as 'the unit') is located at D- 53 & 54, Phase-II ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 28, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office, Kashipur in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Primavera Manufacturing Company Pvt. Ltd.D- 53 & 54, Phase-II ELDECO SIDCUL Industrial Park Sitarganj, U S Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°03'04.75" Long. 79°41'06.41"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Large
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Non- Operational
7.	Name of main Raw Materials:	Information not provided
8.	Name of Final Product (s)	Info not provided
9.	Status of Consent under Water & Air Acts and Authorisation under HWM Rule	Granted /Non granted: Valid up to: 31/06/2019 However, the unit was not applied for renewal of the consolidated consent to operate and authorization (CCA) to UEPPCB.
10.	Consented Production Capacity	Antifreeze coolant: 1250 KL/month Automobile Additives: 25 MT/month

Jagdish Ravinder Singh

		Automobile component: 225 MT/month Break Fluid: 125 KL/month Shield Washers: 75 KL/month
11.	Production During Inspection	The unit was found closed, on the day of inspection
12.	Sources of Water Supply	Bore wells (01) Fresh water consumption log book was not provided by the unit.
13.	NOC from CGWA for extraction of Ground Water	Information not provided
14.	Daily consumption of Fresh Water (KLD)	Information not provided
15.	Waste Water Generation (KLD)	The unit was found closed
16.	Unit details of ETP	Physico-chemical based ETP
17.	Designed Treatment Capacity of ETP (KLD)	2 KLD (Reported)
18.	Operational status of ETP	Non-operational
19.	Flow Meter (s) at Inlet & outlet of ETP	Information not provided
20.	Mode of treated effluent disposal	To CETP Sitarganj, UK
21.	Any Bypass observed	No
22.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	Info not provided	Information not provided
ETP Sludge	Info not provided	Information not provided

23.	Sources of Air Pollution:	Information not provided
A.	Boilers	
	Nos and Capacity of Boilers	Information not provided
	Type of Fuel used with consumption	Information not provided
	Rate of fuel used	Information not provided
	Load at which sampling done	Information not provided
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	Information not provided
	Air Pollution Control Systems (APCD)	Information not provided
B.	DG Sets	01

	Numbers and capacity of each	01 (125 KVA)
	Whether adequate stack height exists	Yes
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Yes

Observations:

1. On the day of inspection, the unit was found closed.
2. As reported by the unit representative, the unit was non-operational (temporarily shut down) since 01 February ,2018 due to commercial reason. (Undertaking provided by the unit)
3. The unit has self-closed its operation but the unit has not intimated yet to the UEPPCB.
4. The fresh water requirement of the unit is fulfilled by the one tube well installed in the premises. Log book of the same was not provided. As informed, about 1 KLD fresh water is consumed.
5. The unit has not obtained the permission from CGWA for groundwater abstraction through tube well.
6. The unit was operating without valid consents and authorization since the expiration of consolidated consent to operate and authorization (CCA) on 31/06/2019. Also, the unit has not applied for renewal of the consolidated consent to operate and authorization (CCA) to UEPPCB.
7. The unit has installed an effluent treatment plant for treatment of trade effluent of 2 KLD capacity. The ETP comprises of Collection Tank > Chemical Dosing Tank> Reaction Tank > Tube settler > Treated Water Tank > Pressure Sand Filter > Activated carbon Filter > CETP conveyance system.
8. The ETP was not in operation and its all treatment units also observed empty, on the day of inspection.
9. The unit has not put up display board outside the main factory gate regarding quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated with in premises.

Calculations of Environmental Compensation:

10. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of OA No. 327 of 2018. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal Extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	1 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m^3
EC to be levied	20 Rs/day
Date of inspection by CPCB wherein violation reported	16-05-2018
Date of recent Joint inspection	29-01-2020
No of violating days (i.e. operation without NOC)	623 days
Total EC_{GW} for illegal extraction of the ground water	Rs 12,460
Minimum EC_{GW} = Rs 1,00,000/-	

- Hence, Environmental compensation calculated EC_{GW} Rs 12,460 (Twelve Thousand Four Hundred Sixty Rupees) for illegal extraction of ground water. However, according to the recommendations by committee the minimum EC to be levied for illegal extraction of ground water for industrial use should be Rs 1,00,000.
- In addition, Environmental compensation of 20 Rs/day may be recovered from the units till obtaining the NOC from the CGWA.

(ii) Environmental Compensation on Industrial Pollution:

The unit was found to be non-operational during the first inspection (16/05/2018) and during the second inspection (05/12/2018) the unit representatives informed of some trial run going on for some dry work. During the last joint inspection (29/01/2020) the unit was found non-operational by the team. Hence no environmental compensation has been calculated.

Recommendations:

1. The unit may be levied environmental compensation of Rs 1,00,000 for illegal extraction of ground water.
2. The unit may be levied Environmental Compensation Rs 20/day till obtaining NOC from CGWA.
3. The unit should obtain NOC from CGWA for the abstraction of ground water.
4. The unit should resume operation only after obtaining valid consolidated consent to operate and authorization (CCA) from UEPPCB.
5. The unit should start operation only after intimating UEPPCB.
6. The unit should put up display board outside the main factory gate regarding quantity and nature of hazardous chemicals being used in the plant, as well as air emission and waste generated within premises.

Inspecting Officers	
Sh. J.P. Meena, Scientist D Regional Directorate (N), CPCB, Lucknow	Jagdish 19/02/20
Sh. Ravinder Singh, SRF Regional Directorate (N), CPCB, Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring Assistant UEPPCB, Regional Office, Kashipur	19/02/2020
Date of inspection	28/01/2020

DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	Copy of consolidated Consents and Authorizations
II.	Copy of undertaking provided by the unit

HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board
29/20, Nemi Road, Dalanwala, Dehra Dun (Uttarakhand)
[illegible]

UEPPCB/HO/Con/P-152/2017 / 3655

Date: 4.2.2017
REGD. POST

To,

M/s Primavera Manufacturing Co. Pvt Ltd.
(Formerly M/s Golden Cruiser Pvt Ltd),
Plot No : D-53 & D-54,
ELDECO Sideul Industrial Park,
Tehsil-Sitarganj, Distt-U.S.Nagar.

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 respectively).

PCB ID - 12715
CCA (Renewal)
Consent No. 36852/ 17354

Inward ID - 64367
Date : 20.10.2016

CCA is hereby granted to M/s Primavera Manufacturing Co. Pvt Ltd. (Formerly M/s Golden Cruiser Pvt Ltd) located at Plot No : D-53 & D-54, ELDECO Sideul Industrial Park, Tehsil-Sitarganj, Distt-U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period from 20.10.2016 to 31.06.2019 and valid for manufacturing of following products with Capital Investment / Net Assets Values ₹ 22.19Crs :-

S. No	Last CCA (Renewal) Product	Last CCA (Renewal) Quantity (Per Month)	Present CCA (Renewal) Product	Present CCA (Renewal) Quantity (Per Month)
1	Antifreeze Coolent	1250KLt	Antifreeze Coolent	1250KL
2	Automobile Additives	25MT	Automobile Additives	25MT
3	Automobile Components	225MT	Automobile Components	225MT
4	Brake Fluid	125KLt	Brake Fluid	125KLt
5	Shield Washers	75KLt	Shield Washers	75KLt

2. Specific Conditions under Water Act:

(i) The daily quantity of effluent discharge (KLD):-

	Last CCA (Renewal)	Present CCA (Renewal)
Trade Effluent	Nil	2
Sewage	Nil	2

(ii) Trade Effluent Treatment and Disposal: The applicant shall operate Effluent Treatment Plant consisting of primary, secondary and tertiary treatment as is required with reference to effluent quantity and quality.

In case of stoppage of functioning of ETP production has to be stopped immediately and this Board has to be intimated by telephone/e-mail with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time:-

1	pH	Between	5.5 to 9.0
2	Suspended solids	Not to exceed	100mg/l
3	BOD (3 days 27°C)	Not to exceed	30 mg/l
4	COD	Not to exceed	250 mg/l
5	Oil & Grease	Not to exceed	10 mg/l

(iv) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive Septic Tank and Soak Pits as is required with reference to effluent quantity and quality.

3. Conditions under Air Act:-

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No.	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	Hot Water Generator (500000Kcal/hr)	[illegible]	Diesel	[illegible]	Natural Draft	-
2	DG Set (125KVA)	[illegible]	HSD	[illegible]	-	-

[illegible] ***stopped immediately and this Board** [illegible]*

(ii) Noise from the DG Set and other sources should be controlled by providing an acoustic enclosure or as required for meeting the ambient noise standards for night and day time as prescribed for respective area zones (Industrial, Commercial, Residential, Silence) which are as follows:-

Standards for Noise level in dB(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

[illegible]

4. Conditions under Hazardous & Other Wastes Rules, 2016 -

(i) Number of authorization and date of issue : --- ------- --------

(ii) The Factory Manager of M/s Primavera Manufacturing Co. Pvt Ltd (Formerly M/s Golden Cruiser Pvt Ltd), Sitarganj, Distt-U.S.Nagar is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I - 35.3	0.300	Secure Land fill
2	Schedule I - 5.1	0.200	Recyclable

(iv) The authorization shall be in force for a period from 20.10.2016 to 31.03.2019.

(v) The authorization is subject to the conditions stated below and the such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

Terms and conditions of authorization:-

(i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986**, and the rules made thereunder.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these [illegible]

(vii) [illegible] comply with any other conditions specified in the guidelines issued by the [illegible]

(viii) This CCA is valid for mixing, blending and packing processes only.

Compulsory documents to be submitted by the Industry/Unit:-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous & Other Wastes Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APC's/Waste Storage Area.

Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

Competent Authority reserves the right to change, modify and revoke any condition of this CCA.

Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

Member Secretary

Copy to:- Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, Distt-U.S.Nagar for information and compliance of the same.

Chief Environment Officer

Annexure

Specific Conditions:

[illegible] specified under Section-3 of Cess Act [illegible] the end of each financial year so that [illegible]

The applicant shall provide [illegible] facilities such as ladder, platform etc. as per [illegible] open for inspection and use [illegible] shall be designated by numbers [illegible] adequate identification.

[illegible] devices and production processes.

Central Pollution Control Board

Environment (Protection) Act and Rules

Form-IV of Hazardous & Other Wastes Rules, 2016

General Conditions:

[illegible] authorized person to take [illegible] permission of the Board to close down the facility.

[illegible] valid for temporary storage of Hazardous Waste within premises only.

[illegible] shall ensure that [illegible] with regard to quantity and nature of hazardous chemicals [illegible] waste generated within premises is displayed on Display Board of size 6x4 feet [illegible]

[illegible] authorized person to take [illegible] Board to close and cleanup the facility [illegible] hazardous waste.

[illegible] record of hazardous waste in **Form-3** and [illegible] annual return in **Form-4** [illegible]

[illegible] water stream. All spillage [illegible]

[illegible] must conduct a detailed **physical and chemical analysis of hazardous waste sample** [illegible] the **Board.**

[illegible] **stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.**

[illegible] indicating 'Danger' and **'Hazardous'** [illegible]

[illegible] sealed drums placed on impervious [illegible] **sold only to Registered Recyclers/Re-** processors.

[illegible] **Form-10** of the **Hazardous & Other Wastes** Rules, 2016 [illegible] the Board.

Chief Environment Officer

PRIMAVERA MANUFACTURING COMPANY PRIVATE LIMITED

Date :- 29/01/2020

To,
The Central Pollution Control Board,
Regional Directorate, Lucknow.

Dear Sir,

we are not Carring out manufacturing activities in our factory at D-53 & 54, ESIP Sidcul Sitarganj Since April 2010 up to now.

Yours Truly,

Primavera Manufacturing Company Private Limited

Authorised Signatory

stered Office : Suite 2, 10 Hailey Road, New Delhi - 110001, Ph: 011-23326709 Fax: 011-23326712
ory : D 53-54, Eldeco Sidcul Industrial Park, Sitarganj Phase II,Udham Singh Nagar, Uttarakhand

PRIMAVERA MANUFACTURING COMPANY PRIVATE LIMITED

Date : 29/06/2019

Undertaking

This is to inform you that Factory is not in operation (temporary Shut Down) Since Feb'18 due to Commercial Reason. When the Unit will resume Operations, we will intimate You.

Thanking You

For Primavera Manufacturing Company Pvt. Ltd

PRIMAVERA MANUFACTURING COMPANY PRIVATE LIMITED

Date : 29/05/2018

Undertaking

This is to inform you that Factory is not in operation (temporary Shut Down) Since Feb'18 due to Commercial Reason. When the Unit will resume Operations, we will intimate You.

Thanking You

For Primavera Manufacturing Company Pvt. Ltd

05/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Evergreen Motels Phase-I, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Evergreen Motels (hereafter referred as 'the unit') is located at B-173A, Phase-I ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 29, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office Kashipur,in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Evergreen Motels, B-173A, Phase-I, ELDECO, SIDCUL, Industrial Park, Sitarganj, Udham Sing Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Latitude 29°02'26.03544" Longitude 79°41'8.1736"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Small
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational 24 hrs/day
7.	Name of main Raw Materials:	Not Applicable
8.	Name of Final Product (s)	Not Applicable
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Valid up to: 31/03/2024
10.	Consented Production Capacity	30 Rooms + 01 Restaurant
11.	Sources of Water Supply	Tube well (01) Mechanical type flowmeter
12.	NOC from CGWA for extraction of Ground Water	Not yet obtained.

Jagdish Jaswinder Singh

13.	Daily consumption of Fresh Water (KLD)	3.11 KLD (Log book maintained)
14.	Waste Water Generation (KLD)	2.0 KLD
15.	Unit details of ETP	The unit is discharging wastewater in CETP conveyance system after treatment in house STP.
16.	Designed Treatment Capacity of STP (KLD)	5 KLD
17.	Operational status of ETP/STP	Operational
18.	Flow Meter (s) at Inlet & outlet of ETP/STP	Not installed flow meter at inlet& outlet of STP
19.	Mode of treated effluent disposal	To CETP Sitarganj, Uttarakhand
20.	Any Bypass observed	No
21.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	24 lt/annuum	Authorized recycler
ETP Sludge	Info not provided	

22.	Sources of Air Pollution:	
A.	Boilers:	Not applicable
	Nos and Capacity of Boilers	Not applicable
	Type of Fuel used with consumption	Not applicable
	Rate of fuel used	Not applicable
	Load at which sampling done	Not applicable
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	Not applicable
	Air Pollution Control Systems (APCD)	Not applicable
B.	DG Sets	02
	Numbers and capacity of each	02 (125 KVA x 1 + 82.5 KVA x1)
	Whether adequate stack height exists	No
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Yes

Observations:

1. The unit was found operational during inspection.
2. The fresh water requirement is met through one tube well for domestic purpose. Electromagnetic flow meter was installed and records of the same was maintaining.
3. The unit has not obtained NOC from CGWA for the abstraction of ground water.
4. The unit has one outlet which is connected to CETP conveyance system.
5. The unit has installed STP for the treatment of domestic wastewater. The STP comprises of Collection Tank > Settling Tank > Dual Media filter > Activated Carbon filter.
6. The unit has not installed Oil & Grease system at kitchen wastewater.
7. At the time of inspection, the STP was in operation. The team collected the sample from the inlet and outlet of STP. The analysis report is presented below:

S. No.	Parameter	units	Outlet of STP	Notified Inlet effluent quality Standard for CETP, Sitarganj
1.	pH	---	7.03	5.5 – 9.0
2.	BOD	mg/L	82.7	550
3.	COD	mg/L	159	1100
4.	Total Dissolved Solids (TDS)	mg/L	470	2100
5.	Total Suspended Solids (TSS)	mg/L	41.6	1500
6.	Fluoride (as F)	mg/L	< 0.5	15.0
7.	Boron (as B)	mg/L	< 0.5	2.0
8.	Oil & Grease	mg/L	7.10	20
9.	Phenolic Compound (as C_6H_5OH)	mg/L	1.14	5.0
10.	Ammoniacal Nitrogen (as N)	mg/L	25.5	50
11.	Hexavalent Chromium (as Cr^{+6})	mg/L	< 0.1	2.0
12.	Total Chromium (as Cr)	mg/L	< 0.2	2.0
13.	Copper (as Cu)	mg/L	< 0.2	3.0
14.	Lead (as Pb)	mg/L	< 0.5	1.0
15.	Nickel (as Ni)	mg/L	< 0.2	3.0
16.	Zinc (as Zn)	mg/L	0.33	15.0
17.	Arsenic (as As)	mg/L	< 0.01	0.2
18.	Mercury (as Hg)	mg/L	< 0.01	0.01
19.	Cadmium (as Cd)	mg/L	< 0.1	1.0

UEPPCB has notified inlet quality standards for CETP Sitarganj dated 14/06/2018

8. It is evident from the above analysis results that the unit is complying with inlet quality standards notified for CETP Sitarganj.
9. The unit has not installed Electromagnetic flow meter at inlet and the discharge point of CETP conveyance system.

10. The unit has not maintained log book for the generation of solid waste by the unit. As informed, the solid waste is collected by ELDECO on daily basis.
11. The Consolidated consents to operate under Water Act, 1974 & Air Act, 1981 and Authorization under Hazardous & Other Waste (M & TM) Rules, 2016 issued by Uttarakhand Environment Protection & Pollution Control Board (UEPPCB) are valid up to 31.03.2024.

Calculations of Environmental Compensation:

12. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of OA No. OA No. 327 of 2018.and 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal Extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	3.11 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m^3
EC to be levied	20 Rs/day
Date of inspection by CPCB wherein violation reported	16-05-2018
Date of recent Joint inspection	29-01-2020
No of violating days (i.e. operation without NOC)	623 days
Total EC_{GW} for illegal extraction of the ground water	Rs 38,808
Minimum EC_{GW} = Rs 1,00,000/-	

- Hence, Environmental compensation calculated EC_{GW} Rs 38,808 (Thirty eighty thousand eight hundred and eight rupees) for illegal extraction of ground water. However, according to the recommendations by committee the minimum EC to be levied for illegal extraction of ground water for industrial use should be 1,00,000.
- In addition, Environmental Compensation Rs 20 /day may be levied on the unit till obtaining NOC from CGWA.

(ii) Environmental Compensation on Industrial Pollution:

The formula for calculation of the Environmental Compensation (EC) is as follows:

EC=PI x N x R x S x LF

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250)
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	Population < 10,00000 (LF= 1) for Sitarganj
Pollution Index for Industry	Orange (PI = 50)
Factor for scale of operation	Small (S=0.5)
Factor R for EC	100-500 (R=250)
Date of 1st inspection by CPCB	25-05-2018 (Compliance)
Date of 2nd inspection by CPCB	04-12-2018 (Non-Compliance)
Date of recent Joint inspection	29-01-2020(Compliance)
Number of days for which violation took place (04/12/2018 – 28/01/2020)	421 days
Environmental Compensation (Rs/day)	Rs 6,250.00
EC=PI x N x R x S x LF	50 x 421 x 250 x 0.5 x 1
Total Environmental Compensation (EC) for the violation period	Rs 26,31,250.00

- Hence, environmental compensation has calculated Rs 26,31,250.00 (Twenty-six lakh thirty-one thousand two hundred fifty Rupees) for violation of the prescribed inlet notified standards during 04/12/2018 to 28/01/2020.

Recommendations:

1. The unit may be levied environmental compensation of Rs 1,00,000 for illegal extraction of ground water.
2. The unit may be levied environmental compensation of Rs 26,31,250.00 (Twenty-six lakh thirty-one thousand two hundred fifty Rupees) for violation of the prescribed inlet notified standards.
3. The unit should obtain NOC from CGWA for the abstraction of ground water.

4. The unit should install Oil & grease removal system at kitchen waste water for removal of the same.
5. The unit should maintain Log book for the generation and disposal of solid waste.
6. The unit should install electromagnetic flow meter at inlet & outlet of STP and maintain the records of the same.

Inspecting Officers	
J.P. Meena, Scientist D Regional Directorate (N), CPCB, Lucknow	Jagdish 19/02/20
Sh. Ravinder Singh, SRF CPCB, Regional Directorate (N), Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring Assistant, UEPPCB, Regional Office, Kashipur, UK	19/02/2020
Date of inspection	29/01/2020

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DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	CPCB Analysis Report
II.	Copy of consolidated Consents and Authorizations
III.	Details of STP provided by the unit
IV.	Copy of Logbook maintained for water consumption

पिकप भवन , विभूति खण्ड, गोमती नगर, लखनऊ
फ़ोन : 0522 : 4087600
फैक्स : 0522 : 4087602

PICUP Bhawan, Vibhuti Khand, Gomtinagar, Lucknow
Phone : 0522- 4087600
Fax : 0522 - 4087602

WASTEWATER
TEST REPORT

S.No W/2020/22

	Date of test report: 11/02/2020	Date/period of testing: 30/01-11/02/2020
1	परियोजना /Project/Test Programme	P-III (8) NGT O.A 123/2018
2	नमूने का स्रोत /भूजल /सरि T /अन्य/Sample Source (STP/ETP/Drain/any other)	STP at Sitarganj, (UK)
3	नमूने का प्रकार /ग्रैब/कम्पोि ट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. J.P. Meena, Scientist 'D'
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	29/01/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	30/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			EGO					
1.	पी एच/ pH		7.03 (19.9°C)					
2.	एस.एस./ SS	मि.ग्रा./लि. mg/L	41.6					
3.	टी.डी.एस./ TDS	मि.ग्रा./लि. mg/L	470					
4.	फ्लोराइड/ Floride as F	मि.ग्रा./लि. mg/L	BDL					
5.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि. mg/L	25 5					
6.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि. mg/L	1.14					
7.	बोरॉन/ Boron	मि.ग्रा./लि. mg/L	BDL					
8.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि. mg/L	7.10					
9.	सी.ओ.डी. /COD	मि.ग्रा./लि. mg/L	159					
10.	बी.ओ.डी. /BOD	मि.ग्रा./लि. mg/L	82.7					
11.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि. mg/L	BDL					
12.	कैडमियम/Cd	मि.ग्रा./लि. mg/L	BDL					
13.	क्रोमियम/Cr	मि.ग्रा./लि. mg/L	BDL					
14.	कॉपर/Cu	मि.ग्रा./लि. mg/L	BDL					
15.	निकल/Ni	मि.ग्रा./लि. mg/L	BDL					
16.	लैड/Pb	मि.ग्रा./लि. mg/L	BDL					
17.	जिंक/Zn	मि.ग्रा./लि. mg/L	0.33					
18.	आर्सेनिक/As	मि.ग्रा./लि. mg/L	BDL					
19.	मरकरी/Hg	मि.ग्रा./लि. mg/L	BDL					

विश्लेषण विधि हेतु यू.पी.उ./Test methods followed are appended overleaf

CODE	Description
EGO	Final O/L of STP (M/s Evergreen Motels, Sidcul, Sitarganj) (UK)

End of Test Report

11/02/2020
(Manju Srivastava)
Prepared by (Name & Sign)

11.02.2020
वी० के० सचान
वैज्ञानिक 'घ'
Authorized Signatory

Uttarakhand Environment Protection & Pollution Control Board - Kashipur R.O.
Awas Vikas Colony
Nanital Road
Udhamsingh Nagar
Tele : 05946-221532,225618

Provisional Consent Order (CCA)

Consent No. AWH-21290 Valid upto: 31/03/2024

Application : CtO:CCA-Renewal, No. 242658 Dt. 30/10/2019, Granted On: 28/11/2019 | **PCB Id:11704**

Besides streamlining and simplifying of regulatory regime,Uttarakhand Environment Protection & Pollution Control Board has taken initiative in from of introduction of Consolidated Consent and Authorization (CC&A) which provides for a one shot application and clearance of the consents under Water Act,Air Act and Authorization under Hazardous Wastes Rules for a period of 5 years. Board issues consolidated consent and Authorization to an industrial unit for operation of plant/carrying out industrial activity specifying following conditions

Consolidated Consent and Authorisation

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)Act-1981
and Authorization under rule 3(c)& 5(5)of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules 2008 framed under the E(P)Act-1986
And whereas Board has received consolidated Application No.(CtO:CCA-Renewal) 242658 and Dated 30/10/2019 for the consolidated consent and authorization(CC&A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under

CONSENT AND AUTHORISATION : (under the provisions / rules of the aforesaid environmental acts)

To,
M/s. Evergreen Motels,
Plot No.-173 A, Block-B, Phase-I, ELDECO, Sitarganj.
U.S. Nagar, Uttrakhand,City : Town- Sitarganj,
Dist : Udhamsingh Nagar, Tal : Sitarganj, SIDC : ELDECO Sitarganj
Phone : 9810230161

1. **Consent Order No:** AWH-21290 **Valid Upto:** 31/03/2024

2. All Conditions under the AIR ACT-1981 WATER ACT-1974 HAZARDOUS ACT-2008 shall be Applicable to you as mentioned in the detailed Consent Order ***

   Consented CETP: Not Linked to any CETP
   Consented TSDF: Not Regd with any TSDF

3. **GENERAL CONDITIONS :-**

a) This order is provisional order and detailed order is considered as final
b) All the conditions & provisions under the Water Act 1974, the Air Act 1981 and the Environment (Protection) Act - 1986 and the rules made there under shall be complied with *
c) All the conditions & provisions under the Hazardous Waste (Management, Handling and Trans boundary Movement) Rules 2008 as amended shall be complied
d) The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc and these shall be painted displayed to facilitate identification
e) The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70dB(A) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m
f) In case of change of ownership/management the name and address of the new owners/ partners/ directors/ proprietor or equipment or working conditions as mentioned in the consents form / order should immediately be intimated to the Board
g) Industry shall have to display data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous wastes generated within the factory premises.
h) The CCA shall be produced for inspection at the request of an officer authorized by the Uttarakhand Environment Protection & Pollution Control Board.
i) Any unauthorized change in personnel, equipment or working conditions as mentioned in the CCA order by CCA holder shall constitute a breach of this CCA.
j) Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 5 meters width is developed
K) The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977

***** Note : ACT-Specific, Industry-specific, Area-specific Conditions alongwith Product, Waste water effluent details shall be precisely mentioned in the DETAILED Consent Order.**

***** Note :This is only provisional communication. The final Consent/Authorization in hard copy with duly signed by competent authority shall the final and valid Consent/Authorization.**

For and on behalf of
Uttarakhand Environment Protection & Pollution Control Board

(Member Secretary)

Evergreen Motels

EVERGREEN MOTELS

Plot B 173a, Eldeco SIDCUL Industrial Park, Sitarganj (Uttarakhand)
Tel: +91-5948 256210; Email: info@evergreenmotels.com

To,

DATE :- 07-05-2019

The Member Secretary,
Uttrakhand Environment Protection and Pollution Control Board,
46-B, SIDCUL IT Park,
Sahastradhara Road,
Dehradun.
Uttrakhand

Subject: Compliance of Closure Direction issued to us under section -33(A) of the Water (Prevention and Control of Pollution) Act-1974 and under section 31(A) of the Air (Prevention and Control of Pollution) Act-1981.

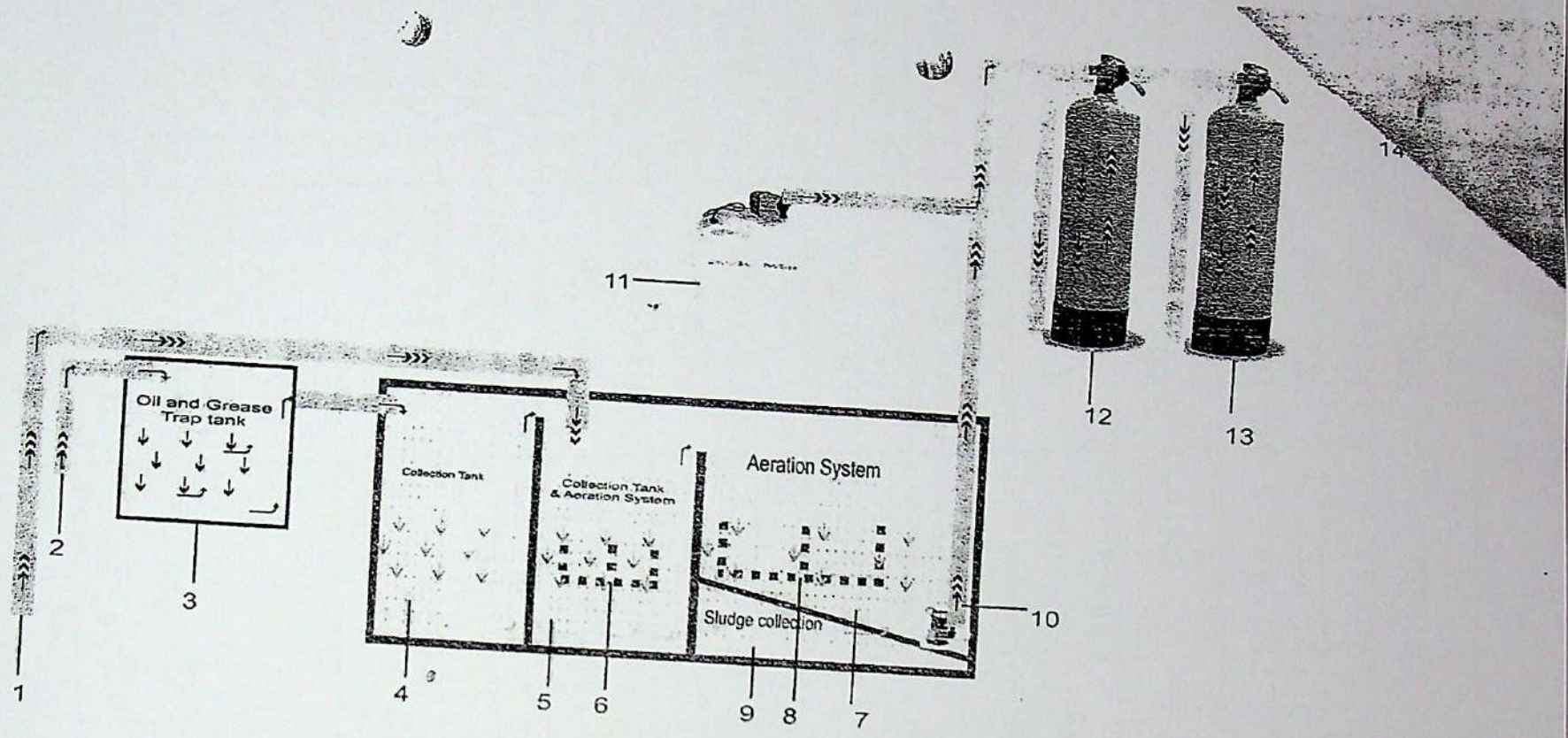
Ref No. UEPPCB/HO/E-66/2019/42 Dated 08/04/2019.

Respected Sir,

With reference of your latter UEPPCB/HO/E-66/2019/42 dated 08/04/2019 we have made the Following Compliance in the reference of Closure Direction issued to us:

1. The Unit shall be directed to obtain permission from Central Ground Water Authority.
   Sir we have applied for the CGWA NOC
2. The Unit is required to install ETP/STP for pretreatment of effluent/sewage being discharged to CETP.
   Sir we are installing the Sewage Treatment Plant for the sewage Waste water generated during Domestic purpose.
3. The unit maintain logbook for generation and disposal of hazardous waste.
   Sir now we are maintaining logbook in daily basis for generation and disposal of hazardous waste.
4. The unit shall provide safe storage for the hazardous waste generated within premises
   Sir now we made safe storage for the hazardous waste generated within premises.
5. The unit is required to maintain log book and water balance sheet for its consumption, Utilization and discharge quantity of waste water.
   Sir now we are maintaining log book and water balance sheet for its consumption, utilization and Discharge quantity of waste water.
6. The unit may be levied environment compensation for non compliance of consented condition and discharge standards for inlet of CETP.
   Sir now we have levied environment compensation for non compliance of consented condition And discharge standard for inlet of CETP.

Corp. Office: EVERGREEN ASSOCIATES, Opp. Universal Trade Tower, Sector-48, Sohna Road, Gurgaon-122001 (HR.)



STP SLD

1. Waste water.
2. Kitchen water.
3. Oil and grease trap tank.
4. Collection tank.
5. Waste water collection tank.
6. Aeration system for bacteria.
7. Second collection tank.

8. Aeration System for bacteria.
9. Sludge Collection
10. Treated water lift for filtration.
11. Chlorine dosing.
12 Send media filter.
13. Activated carbon filter.
14. Treated water.

Tank dimensions and volume in liter

Tank 1 Dimension - L4 x W3 x D5.5 = 494 Gallon x 3.78= 1870
Tank 2 Dimension - L3.5 x W7.1 x D7 = 1302 Gallon x 3.78= 4929
Tank 3 Dimension - L4.3 x W7.1 x D7 = 1599 Gallon x 3.78= 6052
Tank 4 Dimension - L6 x W7.1 x D7 = 2231 Gallon x 3.78= 8445

Total = 21296 liter

01	01/11/2019	91.20 Evergreen	94.05	2.85
02	02/11/2019	94.05 Borewell	97.20	3.15
03	03/11/2019	97.20 Log	100.04	2.84
04	04/11/2019	100.04	103.23	3.19
05	05/11/2019	103.23	106.30	3.07
06	06/11/2019	106.30	108.02	1.72
07	07/11/2019	108.02	111.32	3.30
08	08/11/2019	111.32	114.90	3.58
09	09/11/2019	114.90	117.05	2.15
10	10/11/2019	117.05	120.07	3.02
11	11/11/2019	120.07	123.32	3.25
12	12/11/2019	123.32	126.40	3.08
13	13/11/2019	126.40	129.02	2.62
14	14/11/2019	129.02 14/11/19	132.10	3.08
15	15/11/2019	132.10	135.40	3.30
16	16/11/2019	135.30	138.05	2.75
17	17/11/2019	138.05	141.20	3.15
18	18/11/2019	141.20	144.80	3.60
19	19/11/2019	144.80	147.03	2.23
20	20/11/2019	147.03	150.60	3.57
21	21/11/2019	150.60	153.82	3.22
22	22/11/2019	153.82	156.90	3.08
23	23/11/2019	156.90	159.30	2.40
24	24/11/2019	159.30	162.07	2.77
25	25/11/2019	162.07	165.10	3.03
26	26/11/2019	165.10	168.25	3.15
27	27/11/2019	168.25	171.40	3.15
28	28/11/2019	171.40	174.37	2.97
29	29/11/2019	174.37	177.03	2.66
30	30/11/2019	177.03	180.09	3.06
31	01/12/2019	180.09	183.30	3.21
32	02/12/2019	183.30	186.40	3.10
33	03/12/2019	186.40	189.20	2.80
34	04/12/2019	189.20	192.33	3.13
35	05/12/2019	192.33	195.10	2.77

37.	07/12/19	198.40	200.33	1.93
38.	08/12/19	200.38	203.85	3.52
39.	09/12/19	203.85	206.27	2.42
40.	10/12/19	206.27	209.40	3.13
41.	11/12/19	209.40	212.60	3.20
42	12/12/19	212.60	215.05	2.45
43.	13/12/19	215.05	218.70	3.65
44.	14/12/19	218.70	221.33	2.63
45.	15/12/19	221.33	224.40	3.07
46	16/12/19	224.40	227.29	2.89
47	17/12/19	227.29	230.40	3.11
48.	18/12/19	230.40	233.60	3.20
49.	19/12/19	233.60	236.20	2.60
50.	20/12/19	236.20	239.55	3.35
51.	21/12/19	239.55	242.40	2.85
52.	22/12/19	242.40	245.28	2.88
53.	23/12/19	245.28	249.10	3.82
54.	24/12/19	249.10	252.45	3.35
55.	25/12/19	252.45	256.04	3.59
56.	26/12/2019	256.04	259.20	3.16
57.	27/12/19	259.20	262.40	3.20
58.	28/12/19	262.40	266.10	3.70
59.	29/12/19	266.10	269.70	3.60
60	30/12/19	269.70	273.12	3.42
61.	31/12/19	273.12	276.80	3.68
62.	01/01/2020	276.80	280.03	3.23
63	02/01/2020	280.03	283.20	3.17
64.	03/01/2020	283.20	286.35	3.15
65.	04/01/2020	286.35	289.80	3.45
66.	05/01/2020	289.80	293.33	3.53
67.	06/01/2020	293.33	296.55	3.22
68.	07/01/2020	296.55	300.05	3.50
69.	08/01/2020	300.05	303.40	3.35
70.	09/01/2020	303.40	307.10	3.70
71.	10/01/2020	307.10	310.74	3.64

S.No.	Date	meter Starting	Reading Day end	Total cons
72.	11/01/2020	310.74	313.50	2.76
73.	12/01/2020	313.50	316.66	3.16
74.	13/01/2020	316.66	319.45	2.79
75.	14/01/2020	319.45	323.50	4.05
76.	15/01/2020	323.40	326.80	3.40
77.	16/01/2020	326.80	330.20	3.40
78.	17/01/2020	330.20	333.80	3.60
79.	18/01/2020	333.80	337.15	3.35
80.	19/01/2020	337.15	340.40	3.25
81.	20/01/2020	340.40	343.55	3.15
82	21/01/2020	343.55	346.17	2.62
83.	22/01/2020	346.17	349.20	3.03
84.	23/01/2020	349.20	353.60	4.40
85.	24/01/2020	353.60	356.90	3.30
86	25/01/2020	356.90	359.45	2.55
87.	26/01/2020	359.45	362.66	3.21
88.	27/01/2020	362.66	365.60	2.94
89.	28/01/2020	365.60	368.40	2.80
90.	29/01/2020	368.40		

केन्द्रीय प्रदूषण नियंत्रण बोर्ड आंचलिक प्रयोगशाला		Central Pollution Control Board Zonal Laboratory	
Doc No. CB/ZLN/QR/5.10/2	Issue No. : 02	Dt of Issue : 22.11.2015	Page No. : 1 of 1
Amendment no. : 00	Amendment Dt: 00	Approved by : TM	Issued by: QM

पिकप भवन , विभूति खण्ड, गोमती नगर, लखनऊ
फ़ोन : 0522 : 4087600
फैक्स : 0522 : 4087602

PICUP Bhawan, Vibhuti Khand, Gomtinagar, Lucknow
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S.No W/2020/22

WASTEWATER TEST REPORT

	Date of test report: 11/02/2020	
1	परियोजना /Project/Test Programme	Date/period of testing: 30/01-11/02/2020
2	नमूने का स्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	P-III (8) NGT O.A 123/2018
3	नमूने का प्रकार /ग्रैब/कम्पोजिट/Type of Sample (Grab/Composite)	STP at Sitarganj, (UK)
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Grab
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	Sh. J.P. Meena, Scientist 'D'
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	29/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	30/01/2020
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
		Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			EGO					
1.	पी एच/ pH		7.03 (19.9°C)					
2.	एस.एस./ SS	मि.ग्रा./लि. mg/L	41.6					
3.	टी.डी.एस./ T D S	मि.ग्रा./लि. mg/L	470					
4.	फ्लोराइड/ Floride as F	मि.ग्रा./लि. mg/L	BDL					
5.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि. mg/L	25.5					
6.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि. mg/L	1.14					
7.	बोरॉन/ Boron	मि.ग्रा./लि. mg/L	BDL					
8.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि. mg/L	7.10					
9.	सी.ओ.डी. /C O D	मि.ग्रा./लि. mg/L	159					
10.	बी.ओ.डी. /B O D	मि.ग्रा./लि. mg/L	82.7					
11.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि. mg/L	BDL					
12.	कैडमियम/Cd	मि.ग्रा./लि. mg/L	BDL					
13.	क्रोमियम/Cr	मि.ग्रा./लि. mg/L	BDL					
14.	कॉपर/Cu	मि.ग्रा./लि. mg/L	BDL					
15.	निकल/Ni	मि.ग्रा./लि. mg/L	BDL					
16.	लैड/Pb	मि.ग्रा./लि. mg/L	BDL					
17.	जिंक/Zn	मि.ग्रा./लि. mg/L	0.33					
18.	आर्सेनिक/As	मि.ग्रा./लि. mg/L	BDL					
19.	मरकरी/Hg	मि.ग्रा./लि. mg/L	BDL					

विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf

CODE	Description
EGO	Final O/L of STP (M/s Evergreen Motels, Sidcul, Sitarganj) (UK)

End of Test Report

11/02/2020
(Manju Srivastava)
आख्या बनाने वाले के हस्ताक्षर/ Prepared by (Name & Sign)

11.02.2020
वी० के० सचान
वैज्ञानिक 'घ'
अधिकृत हस्ताक्षरकर्ता/ Authorized Signatory

Note : 1. The results in the Test Report

06/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Fleetguard Filters Pvt. Ltd. Phase-II, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Fleetguard Filters Pvt. Ltd. (hereafter referred as 'the unit') is located at D-62, Phase-II ELDECO, SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 29, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office Kashipur, in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Fleetguard Filters Pvt. Ltd. D-62, Phase-II, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°03'17.92" Long. 79°40'52.52"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Large
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational 16 hrs/day
7.	Name of main Raw Materials:	Filter paper Wrapper Poly propylene
8.	Name of Final Product (s)	Air Filters
9.	Status of Consent under Water & Air Acts and Authorisation under HWM Rule	Granted Valid up to: 31/03/2020
10.	Consented Production Capacity	Air cleaner assembly: 16680 Nos./month Air Filters: 250000 Nos./month

Jagdish Lavinder Singh

		Air Intake system: 50000 Nos./month Lube & Fuel Filters: 416675 Nos./month
11.	Sources of Water Supply	Bore wells (01) Mechanical type flow meter
12.	NOC from CGWA for extraction of Ground Water	Submitted application on 24/11/2018
13.	Daily consumption of Fresh Water (KLD)	15-20 KLD (Log book maintained)
14.	Waste Water Generation (KLD)	10-12 KLD
15.	Unit details of ETP	Please refer observation
16.	Designed Treatment Capacity of ETP (KLD)	35 KLD (ETP cum STP)
17.	Operational status of ETP	Operational
18.	Flow Meter (s) at Inlet & outlet of ETP	Yes
19.	Mode of treated effluent disposal	STP cum ETP treated water is being discharged into CETP Sitarganj conveyance system for further treatment.
20.	Any Bypass observed	No
21.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	463 kg/annum	Authorized recyclers
ETP Sludge	393 kg/annum	TSDF
Cotton waste	1414 kg/Annum	TSDF

22.	Sources of Air Pollution: Not applicable	
A.	Boilers	
	Nos and Capacity of Boilers	Not applicable
	Type of Fuel used with consumption	Not applicable
	Rate of fuel used	Not applicable
	Load at which sampling done	Not applicable
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	Not applicable
	Air Pollution Control Systems (APCD)	

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		Not applicable
B.	DG Sets	02
	Numbers and capacity of each	02 (320 KVA x 2)
	Whether adequate stack height exists	Yes
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Yes

Observations:

1. The unit is engaged in manufacturing of air filters, air cleaner and air intake system.
2. The unit and its ETP cum STP was found operational during inspection.
3. The fresh water requirement of the unit is fulfilled by the one tube well installed in the premises. Mechanical type of flow meter was installed and records were maintained.
4. The unit has not yet obtained NOC from CGWA for the abstraction of ground water. however, the unit has submitted application on 24/11/2018 to CGWA for issue of NOC to Abstract ground water.
5. The unit has installed an ETP cum STP of 35 KLD capacity which comprises of Coarse Screen > Oil & grease Trap > Flash Mixer > Primary Tube Settler > Aeration Tank-I > Aeration Tank-II > Secondary Tube settler > Semi Treated Water Tank > Dual Media Filter > Activated Carbon Filter > UV System > CETP conveyance system.
6. The unit has provided Sludge Drying Beds (SDB) for sludge management.
7. At the time of inspection, the ETP cum STP was in operation. The team had collected samples from the inlet and outlet of ETP cum STP. The analysis report is presented below:

S. No.	Parameter	Unit	Inlet of ETP cum STP	Outlet of ETP cum STP	Inlet effluent quality Standard for CETP
1.	pH		6.98	7.17	5.5 – 9.0
2.	BOD	mg/L	226	11.9	550
3.	COD	mg/L	466	25.2	1100
4.	Total Dissolved Solids (TDS)	mg/L	550	471	2100
5.	Total Suspended Solids (TSS)	mg/L	135	15.7	1500
6.	Fluoride (as F)	mg/L	--	< 0.5	15.0
7.	Boron (as B)	mg/L	--	< 0.5	2.0
8.	Oil & Grease	mg/L	--	< 5	20
9.	Phenolic Compound (as C_6H_5OH)	mg/L	--	1.71	5.0

Jagdish Ravinder Singh

10.	Ammoniacal Nitrogen (as N)	mg/L	--	0.778	50
11.	Hexavalent Chromium (as Cr^{+6})	mg/L	--	< 0.1	2.0
12.	Total Chromium (as Cr)	mg/L	--	< 0.2	2.0
13.	Copper (as Cu)	mg/L	--	< 0.2	3.0
14.	Lead (as Pb)	mg/L	--	< 0.5	1.0
15.	Nickel (as Ni)	mg/L	--	< 0.2	3.0
16.	Zinc (as Zn)	mg/L	--	0.18	15.0
17.	Arsenic (as As)	mg/L	--	< 0.01	0.2
18.	Mercury (as Hg)	mg/L	--	< 0.01	0.01
19.	Cadmium (as Cd)	mg/L	--	< 0.1	1.0

UEPPCB has notified inlet quality standards for CETP Sitarganj dated 14/06/2018

8. It is evident from the above analysis results that the unit is complying with inlet effluent quality notified standards of CETP.
9. The MLSS and MLVSS in aeration tank was found as 3352 mg/L and 2822 mg/L respectively.
10. The unit has installed mechanical type of flow meter at inlet of ETP cum STP whereas Electro Magnetic Flow meter at final outlet of the discharge point and the records of the same was maintained.
11. The unit has made separate Hazardous waste storage room within premise for temporarily storage of the same.
12. The Consolidated consents to operate under Water Act, 1974 & Air Act, 1981 and Authorization under Hazardous & Other Waste (M & TM) Rules, 2016 issued by Uttarakhand Environment Protection & Pollution Control Board (UEPPCB) is valid up to 31.03.2020.
13. Hazardous waste generated from the process is sent to TSDF at Roorkee.
14. The unit has obtained membership of TSDF being operated by M/s Bharat Oil and Waste Management Ltd, Roorkee.

<u>Calculations of Environmental Compensation:</u>

15. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of OA No. 327 of 2018 and OA No. 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

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(i) **Environmental Compensation for illegal extraction of the Ground water:**

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Area category	Safe/Non notified area
Ground water extracted per day	17.03 m3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m3
EC to be levied	340.65 Rs/day
Date of inspection by CPCB wherein violation reported	19-05-2018
Date of recent Joint inspection	29-01-2020
No of violating days (i.e. operation without NOC)	620 days
Total EC_{GW} for illegal extraction of the ground water	Rs 2,11,204.00

- Hence, calculated environmental compensation EC_{GW} Rs 2,11,204.0 (Two lakh eleven thousand two hundred four rupees) for extraction of ground water without NOC from CGWA. Hence, appropriate action may be taken against the unit by the CGWA.
- In addition, Environmental compensation of 340.65 Rs/day may be recovered from the units till obtaining the NOC from the CGWA.

(II) Environmental Compensation on Industrial Pollution:

The formula for calculation of the Environmental Compensation (EC) is as follows:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250)
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	Population< 10,00000 (LF= 1) for Sitarganj
Pollution Index for Industry	Orange (PI = 50)
Factor for scale of operation	Large (S =1.5)
Factor R for EC	100-500 (R=250)

Date of 1st inspection by CPCB	19-05-2018(non- compliance)
Date of 2nd inspection by CPCB	04-12-2018(Compliance)
Date of recent Joint inspection	29-01-2020(Compliance)
Number of days for which violation took place (19/05/2018 – 03/12/2018)	199 days
Environmental Compensation (Rs/day)	Rs 18,750.00
EC=PI x N x R x S x LF	50 x 199 x 250 x 1.5 x 1
Total Environmental Compensation (EC)	Rs 37,31,250.00

- Team has calculated Rs 37,31,250.00 (thirty-seven lakh thirty-one thousand two hundred fifty Rupees) as the environmental compensation for violation of the prescribed norms.

Recommendations:

1. The unit should obtain NOC from CGWA for the abstraction of ground water.
2. The unit may be levied environmental compensation Rs 2,11,204.0 (Two lakh eleven thousand two hundred four rupees) for illegal extraction of ground water.
3. The unit may be recovered Environmental compensation of 340.65 Rs/day from the units till obtaining the NOC from the CGWA.
4. The unit may be levied environmental compensation of Rs 37,31,250.00 (thirty-seven lakh thirty-one thousand two hundred fifty Rupees) for violation of the prescribed inlet notified standards.

Inspecting Officers	
Sh. J.P. Meena, Scientist D CPCB, Regional Directorate (N), Lucknow	Jpmeena 19/02/20
Sh. Ravinder Singh, SRF CPCB, Regional Directorate (N), Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring assistant, UEPPCB, Regional Office, Kashipur, UK	19/02/2020
Date of inspection	29/01/2020

DETAILS OF ANNEXURES

Annexure No	Details of Annexure
I.	CPCB Analysis Report
II.	Copy of consolidated Consents and Authorizations
III.	Copy of application for NOC to CGWA
IV.	Details of ETP provided by the unit
V.	Copy of Logbook maintained for water consumption and wastewater discharge

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S.No W/2020/23

WASTEWATER
TEST REPORT

	Date of test report: 11/02/2020	Date/period of testing: 30/01-11/02/2020
1	परियोजना /Project/Test Programme	P-III (8) NGT O.A 123/2018
2	नमूने का स्त्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	ETP cum STP at Sitarganj, (UK)
3	नमूने का प्रकार /ग्रैब/कम्पोजिट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. J.P. Meena, Scientist 'D'
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	29/01/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	30/01/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. J.P. Meena, Scientist 'D'

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.					
			FG-01	FG-02	FG-03			
1.	पी एच/ pH		6.98 (20.0°C)	---	7.17 (20.1°C)			
2.	एस.एस./ SS	मि.ग्रा./लि, mg/L	135	---	15.7			
3.	टी.डी.एस./ TDS	मि.ग्रा./लि, mg/L	550	---	471			
4.	एम.एल.एस.एस/ MLSS	मि.ग्रा./लि, mg/L	---	3352	---			
5.	एम.एल.वी.एस.एस/ MLVSS	मि.ग्रा./लि, mg/L	---	2822	---			
6.	फ्लोराइड/ Floride as F	मि.ग्रा./लि, mg/L	---	---	BDL			
7.	अमोनिकल नाइट्रोजन/ Ammonical Nitrogen (NH_3-N)	मि.ग्रा./लि, mg/L	---	---	0.778			
8.	फिनोल/ Phenols as C_6H_5OH	मि.ग्रा./लि, mg/L	---	---	1.71			
9.	बोरॉन/ Boron	मि.ग्रा./लि, mg/L	---	---	BDL			
10.	ऑयल व ग्रीस/ Oil & Grease	मि.ग्रा./लि, mg/L	---	---	BDL			
11.	सी.ओ.डी. /COD	मि.ग्रा./लि, mg/L	466	---	25.2			
12.	बी.ओ.डी. /BOD	मि.ग्रा./लि, mg/L	226	---	11.9			
13.	क्रोमियम हेक्सा./ Chromium-VI	मि.ग्रा./लि, mg/L	---	---	BDL			
14.	कैडमियम/Cd	मि.ग्रा./लि, mg/L	---	---	BDL			
15.	क्रोमियम/Cr	मि.ग्रा./लि, mg/L	---	---	BDL			
16.	कॉपर/Cu	मि.ग्रा./लि, mg/L	---	---	BDL			
17.	निकल/Ni	मि.ग्रा./लि, mg/L	---	---	BDL			
18.	लैड/Pb	मि.ग्रा./लि, mg/L	---	---	BDL			
19.	जिंक/Zn	मि.ग्रा./लि, mg/L	---	---	0.18			
20.	आर्सेनिक/As	मि.ग्रा./लि, mg/L	---	---	BDL			
21.	मरकरी/Hg	मि.ग्रा./लि, mg/L	---	---	BDL			

विश्लेषण विधि हेतु यू.पी.उ./Test methods followed are appended overleaf

CODE	Description
FG-01	Inlet of STP/ETP (M/s Fleet Guard Filters, Sitarganj) (UK)
FG-02	A.T (M/s Fleet Guard Filters, Sitarganj) (UK)
FG-03	Final O/L of STP/ETP (M/s Fleet Guard Filters, Sitarganj) (UK)

End of Test Report

UEPPCB

HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board

29/20, Nimi Road, Dalanwala, Dehra Dun (Uttarakhand)

Phone : 0135-2658056, Fax : 2718092, Web : www.ueppcb.uk.gov.in, E-mail : ueukpcb@yahoo.com

UEPPCB/HO/Con-F-22/2016/ 897

Date: 09/8/2016

REGD. POST

To,

M/s Fleetguard Filters Pvt Ltd,
Plot No: D-62, Phase-II,
ESIP, Sitarganj,
Distt-U.S.Nagar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Reapplication) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-5" of the "Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 10870	Inward ID - 61781
CCA (Renewal)	
Consent No. 36305/ 863	Date 01.04.2016

CCA is hereby granted to **M/s Fleetguard Filters Pvt Ltd** located at **Plot No: D-62, Phase-II, ESIP, Sitarganj, Distt-U.S.Nagar** subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is **granted for a period from 01.04.2016 to 31.03.2019** and valid for manufacturing of following products with **Capital Investment / Net Assets Values** ₹ 33.00Crs :-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	Air Cleaner Assembly-	16680 Nos	Air Cleaner Assembly-	16680 Nos
2	Air Filters	250000 Nos	Air Filters	250000 Nos
3	Air Intake System	50000 Nos	Air Intake System	50000 Nos
4	Lube,& Fuel Filters	416675 Nos	Lube & Fuel Filters	416675 Nos

2. **Specific Conditions under Water Act:**

(i) **The daily quantity of effluent discharge (KLD) :-**

	Last CCA	Present CCA (Renewal)
Trade Effluent	Nil	Nil
Sewage	Nil	Nil

(ii) **Trade Effluent Treatment and Disposal:** .....NA.....

(iii) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.

In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iv) The treated sewage shall be reuse in gardening. Quality of the treated effluent shall meet to the following standards as applicable under **Environment (Protection) Rules, 1986** from time-to-time:-

S.No.	Parameters	Standard for STPs
1.	pH	6.5 to 9.0
2.	BOD (mg/L)	10
3.	COD mg/L)	50
4.	TSS (mg/L)	10
5.	NH_4-N(mg/L)	5
6.	N-Total(mg/L)	10
7.	Fecal Coliform (MPN/100ml)	<230
8.	PO_4-P(mg/L)	2

3. **Conditions under Air Act :-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	DG 380KVA x 2	4	HSD	300 Ltr/Hr	Acoustic Enclosure	-
2	Oven (20KW) x 2Nos.	2	Electricity	20Kw	Natural Draft	-

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Night Time in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

4. **Conditions under Hazardous & Other Wastes Rules-2016:-**

(i) Number of authorization and date of issue : ----------

(ii) The **Factory Manager of M/s Fleetguard Filters Pvt Ltd, Plot No: D-62, Phase-I, ESIP, Sitarganj, Distt-U.S.Nagar** is hereby grated an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes.

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 21.1	4.500	Secure Landfillable
2	Schedule I – 33.3	1.000	Secure Landfillable
3	Schedule I – 34.3	1.500	Secure Landfillable
3	Schedule I – 5.1	0.055	Recyclable

(iv) The authorization shall be in force for a period from **01.04.2016 to 31.03.2019.**

(v) The authorization is subject to the conditions stated below and the such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

Terms and conditions of authorization:

(i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986**, and the rules made there under.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these rules.

(vii) Any other conditions for compliance as per the Guidelines issued by the MoEF or CPCB.

5. **Compulsory documents to be submitted by the Industry/Unit :-**

(i) Annual return in **Form-4** and **Waste Disposal Manifest** in **Form-10** under **Hazardous & Other Wastes Rules, 2016** and **Third Party Audit Report.**

(ii) Environment Statement in **Form-V** of **Environment (Protection) Rules, 1986.**

(iii) Quarterly **compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.**

6. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

7. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

8. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the **Water Act, Air Act** and **Hazardous & Other Wastes Rules, 2016** will results in legal action under the aforesaid **Acts and Rules.**

Member Secretary

Copy to: **Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, Distt-U.S.Nagar** for information and compliance of the same.

Environment Engineer

Annexure

Specific Conditions:

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under **Section-3** of **Cess Act**.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. A solid waste generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the **Central Pollution Control Board**.
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of **Water Act**, **Air Act** and **Environment (Protection) Act** and **Rules** made there under.
9. The industry shall ensure **all safety measures** and shall undertake **periodical assessment** by the competent authority.
10. Unit shall ensure manifest system in **Form-10** of **Hazardous & Other Wastes Rules, 2016** while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of 90 days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The industry covered under **Environment Impact Assessment Notification, 2006** (as amended from time-to-time), shall strictly comply with the provisions of this notification.
14. The Unit shall strictly comply with the provisions of Water, Air & E(P) Acts and Rules/Notifications made thereunder.

General Conditions:

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the **Board** bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall reapply before the 30 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The **Board** reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or other wise transport the hazardous waste without obtaining prior permission of the **Board.**
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on **Display Board of size 6x4 feet** out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in **Form-3** and shall submit annual return in **Form-4** on or before the 30th day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed **physical and chemical analysis of hazardous waste sample** and report to the **Board.**
22. Dried hazardous sludge from the process in the plant shall be **stored in double lined HDEP pit constructed with R.C.C. or such material which does not react with the waste contained in it.**
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and **'Hazardous'** shall be displayed at appropriate position both in Hindi and English.
24. The industry will store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be **sold only to Registered Recyclers/Re-processors.**
25. In case of any transportation of hazardous waste, the details in **Form-10** of the **Hazardous & Other Wastes Rules, 2016** shall be submitted to the **Board.**

Environment Engineer

Fleetguard

Fleetguard Filters Private Limited

Filtrum

To,

Dt. 24-11-2018

REGIONAL DIRECTOR

Central Ground Water Board, Uttrakhand Region

419-A, Kanwali Road ,BALUWALA, Near Urja Bhawan

DEHRADUN, UTTRAKHAND-248006

Subject: Submission of Application No-21-4/1095/UT/IND/2018 for seeking ground water abstraction permission.

Dear Sir,

Kindly find here dully signed application along with all necessary attachments with fee amount Rs1000/- through online on Bhartkosh Transaction no 241118000l378 Dt.24-11-2018.

You are requested to kindly acknowledge the receipt of the same and grant us the permission of ground water abstraction.

Thanking You,

YOURS FAITHFULLY

FLEETGUARD FILTERS PVT LTD

(Authorized Signatory)

EGWA

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : fleetguard
Previous Login Date Time: 04/12/2018 18:35:47 PM , IP Address: 103.83.10.242

Logout

Applicant Home | Apply | Feedback | Change Password | Profile

Information

Guidelines
Steps for Filling Online Application

Documents Required

Documents Required for Online Application
- Industrial
- Infrastructure
- Mining

Track Status

Application Status
- Online

Location

Area Type
Segment-B Area Type
Regional office Location
CGWA Headquarters

Reports

Applied for NOC - Online
NOC Issued-Online

Contact Us

Contact

Application Status

Application No :	21-4/1095/UTA/ND/2018
Receive Date :	24/11/2018
Name of Industry :	FLEETGUARD FILTERS PVT LTD
Application Processing Fee :	Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: No)
Current Stage :	Application Verification Stage
Current Status :	Submitted
Address :	Central Ground Water Board Uttarakhand Region 419-A, Kanwali RoadSalawala , Near Urja BhawanDehradun DEHRADUN UTTARAKHAND

Current Status

Application Verification

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
24/11/2018		(Evaluation Officer) Central Ground Water Board Uttarakhand Region					

Application Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Day	Ground Water Recom Annual

No Record for this Stage

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment

No Record for this Stage

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment

No Record for this Stage

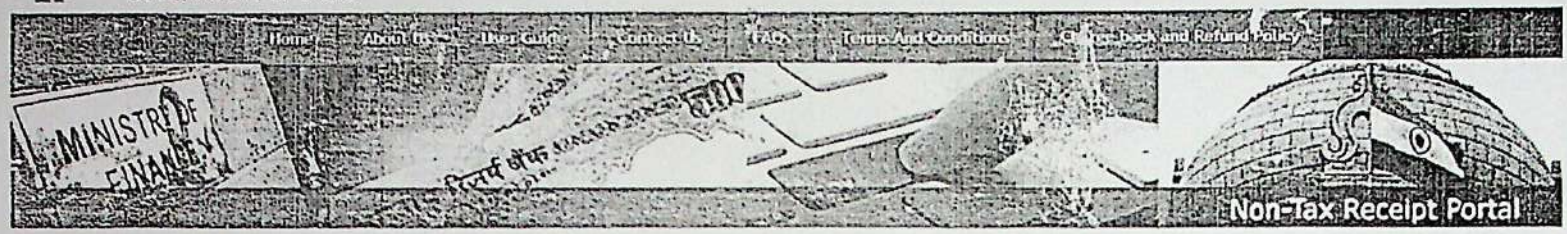
Go Back

English A+ A A-

Non-Tax Receipt Portal
Government of India

CCA

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance



Track Transaction

Mobile No: 9720001242
Change Mobile No.

Email : a.k.chakravarty@fleetguard.filtrum.com
Change E-Mail

Transaction Ref. No: 2411180001878

Financial Year: 2018-2019

Transaction Type: ○ Archive
● Active

Search

Disclaimer:-If your Account has been debited and the transaction is not showing successful status, Please wait for some time before making another transaction for the same purpose, the system may take some time to update the status for your debited Amount.

Payment Details

15/01/2019 12:38:49 PM

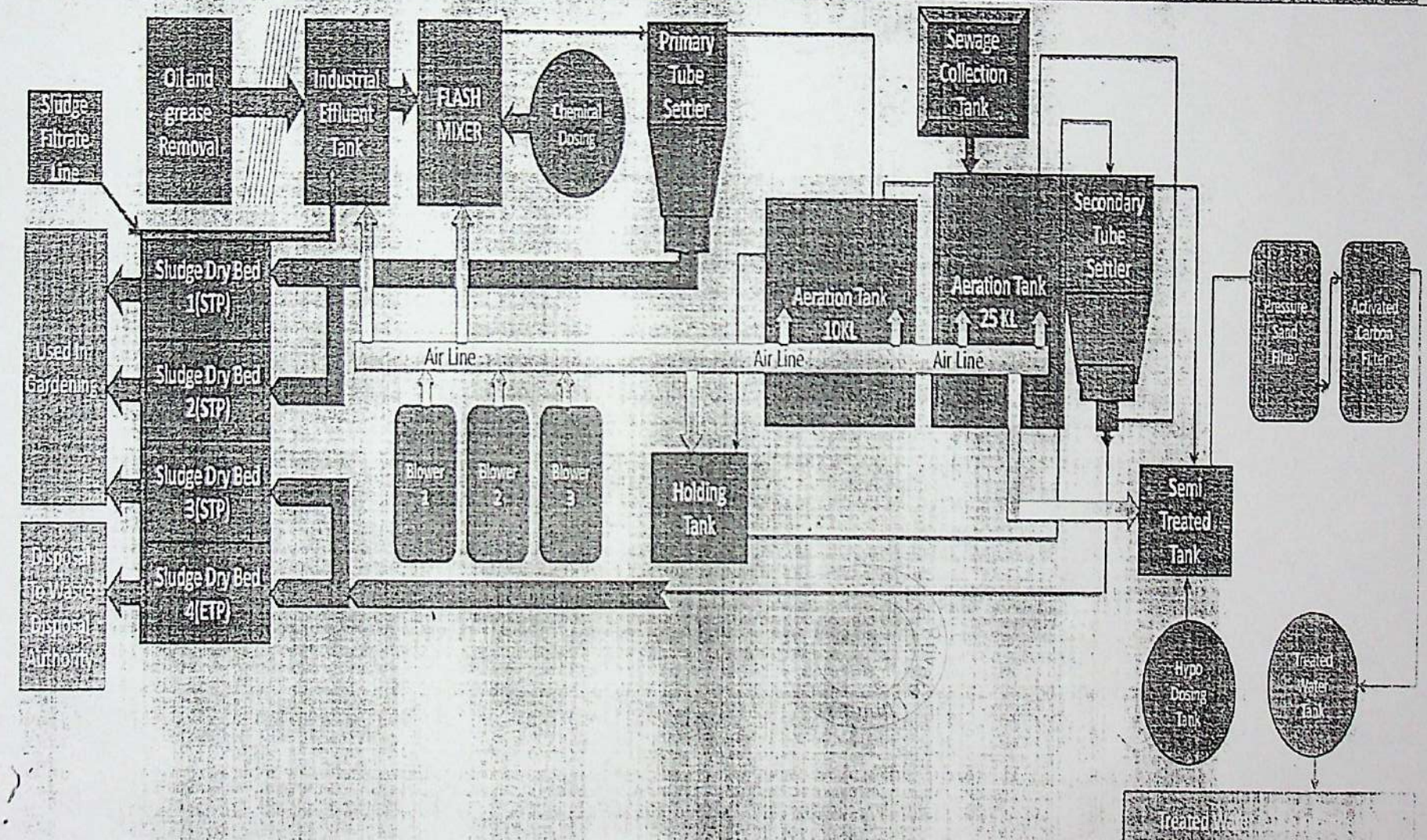
Transaction Number	Challan No	Order Code	Transaction date	Total Amount	Status	Dr No	Action	Reinitiate	Current Status
2411180001878	2004492411180001742		24-11-2018 16:24:53	1000 INR	Transaction Success				

Showing 1 to 1 of 1 Items

First 1 Last

FLEETGAUARD FILTERS PVT. LTD.

ETP CUM STP CAP (35KL/Day)



ETP cum STP Daily LOG Book

Date: 27/01 2020

Operator Name	Signature
Prashant Biswas	Biswas
Vishwa Nath Mandal	Mandal
Deepak Mandal	

Chemical Name	Intial Stock	Consumption	Balance Kg or Lit.
LIME	50 Kg	—	50 K.g
ALUM	50 Kg	—	50 K.g
POLY EL	3.3 Kg	—	3.3 K.g
Sodium Hypo Chloride	69.0 Ltr	1.300 Ltr	67.7 Ltr
HCL	—	—	—
CAUSTIC	—	—	—

Meter Readings

	Intial Reading	Final Reading	Difference
Inlet effluent flow meter reading	81.567	—	0.000
Domestic sewage flow meter reading	3786.9	3795.7	8.8
Treated water flow meter reading	4146.5	4156.9	10.4
Borewell Meter Reading	69212.5	69230.5	18.0
Energy Meter reading	60987	61050	63
Meter Fector value 12	UNIT=Diff X 12		63 x 12 = 756

	On/Off	On/Off	On/Off	Total running hours	OIL LEVEL CHECK
BLOWER 1	6AM-10AM	02PM-06PM	10PM-02AM	12	O.K
BLOWER 2	6AM-10AM	02PM-06PM	10PM-02AM	12	O.K
BLOWER 3	10AM-02PM	06PM-10PM	02AM-06AM	12	O.K

	pH	COD	BOD	TSS	O&G	TDS
LIMIT	6.5 - 9.0	<50 Mg/L	<10 Mg/L	<10 Mg/L	<10 Mg/L	<2000 PPM
Water	7.18					528
sewage	8.0					819
Various Point						

	6:00	8:00	10:00	12:00	14:00	16:00	18:00	20:00	22:00	0:00	2:00	4:00
	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0
	7.0	7.0	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5
Settler	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0
Settler	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0
Tank	7.18	7.12	7.13	7.11	7.09	7.10	7.15	7.15	7.18	7.18	7.18	7.18

SLUDGE VOLUME INDEX Mg/Lit. in 30min			Backwash of Pressure Sand Filter (PSF)			Backwash Of Activated Carbon Filter (ACF)			Sludge Generation /Dispose in Kg
Shift A	Shift B	Shift C	Shift A	Shift B	Shift C	Shift A	Shift B	Shift C	
250/250	250/230	250/240	15 min	10 min	15 min	20 min	15 min	10 min	

Signature of Chemist cum Supervisor

Other Information/Breakdown etc...

Signature of Plant Incharge

	Name			Initial Stock	Consumption	Balance Kg or Lit.
A	Prashant Biswas	Biswas	LIME	50 kg	—	50 Kg
			ALUM	50 kg	—	50 KG
B	Utshina Nath Mandal	Mandal	POLY EL	3.3 kg	—	3.3 KG
			Sodium Hypo Chloride	67.7 LTR	1.400 LTR	66.3 LTR
C	Dipak Mandal		HCL	—	—	—
			CAUSTIC	—	—	—
G						

Meter Readings			
	Intial Reading	Final Reading	Difference
Inlet effluent flow meter reading	81.567	—	0.000
Domestic sewage flow meter reading	3795.7	3808.0	12.3
Treated water flow meter reading	4156.9	4170.0	13.1
Borewell Meter Reading	69230.5	69257.6	27.1
Energy Meter reading	61050	61122	72
Meter Fector value 12	UNIT=Diff X 12	72×12 = 864	

PARAMETER	pH	COD	BOD	TSS	O&G	TDS
Treated P.LIMIT	6.5 - 9.0	<50 Mg/L	<10 Mg/L	<10 Mg/L	<10 Mg/L	<2000 PPM
Treated Water	7.15					485
Domestic sewage	8.0					812

	On/Off	On/Off	On/Off	Total running hours	OIL LEVEL
BLOWER 1	6 AM-10 AM	02 PM-06 PM	10 PM-02 AM	12	O.K
BLOWER 2	6 AM-10 AM	02 PM-06 PM	10 PM-02 AM	12	O.K
BLOWER 3	10 AM-02 PM	06 PM-10 PM	02 AM-06 AM	12	O.K

pH At Varrious Point

Time	6:00	8:00	10:00	12:00	14:00	16:00	18:00	20:00	22:00	0:00	2:00	4:00
Collection	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0	8.0
Aeration	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5	7.5
P-Tube Settler	8.0	8.0	8.0	8.0	8.0	7.5	7.5	7.5	7.5	7.5	7.5	7.5
S-Tube Settler	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0	7.0
Final Tank	7.15	7.14	7.15	7.15	7.10	7.30	7.25	7.22	7.20	7.20	7.20	7.20

SLUDGE VOLUME INDEX Mg/Lit. in 30min			Backwash of Pressure Sand Filter (PSF)			Backwash Of Activated Carbon Filter (ACF)			Sludge Generation /Dispose in Kg
Shift A	Shift B	Shift C	Shift A	Shift B	Shift C	Shift A	Shift B	Shift C	
240/240	260/200	260/200	15 min	10min	15 min	20 min	15min	10min	

Signature of Chemist cum Supervisor	Other Information/Breakdown etc...	Signature of Plant

ETP cum STP Daily LOG Book

Date:...29/01 2026

Shift	Operator Name	Signature
A	Prashant Biswas	
B		
C		

Chemical Name	Intial Stock	Consumption	Balance Kg or Lit.
LIME	50 Kg		
ALUM	50 Kg		
POLY EL	3.3 Kg		
Sodium Hypo Chloride	66.3 LTR		
HCL	—	—	—
CAUSTIC	—	—	—

Meter Readings	Intial Reading	Final Reading	Difference
Inlet effluent flow meter reading	81.567		
Domestic sewage flow meter reading	3808.0		
Treated water flow meter reading	4170.0		
Borewell Meter Reading	69257.6		
Energy Meter reading	61122		
Meter Fector value 12	UNIT=Diff X 12		

Intial Reading	Difference
—	0.000
3808.0	12.3
4170.0	13.1
69257.6	27.1
122	72
72×12 = 864	

Intial running hours	OIL LEVEL CHECK
12	O.K
12	O.K
12	O.K

Parameter	pH	COD	BOD	TSS	O&G	TDS
Treated Effluent	6.5 - 9.0	<50 Mg/L	<10 Mg/L	<10 Mg/L	<10 Mg/L	<2000 PPM
Treated Water	7.14					515
Treated sewage	8.0					821
Various Point						

	6:00	8:00	10:00	12:00	14:00	16:00	18:00	20:00	22:00	0:00	2:00	4:00
Collection	8.0	8.0	8.0									
Inlet	7.5	7.5	7.5									
Sand Filter	7.5	7.5	7.5									
ACF Filter	7.0	7.0	7.0									
Final Tank	7.14	7.18	7.22									

	On/Off	On/Off	On/Off
BLOWER 1	6.AM	10.PM	
BLOWER 2	6.AM	10.PM	
BLOWER 3	10.PM	02.PM	

Sludge VOLUME INDEX Mg/Lit. In 30min

Shift A	Shift B	Shift C
10/210		

Backwash of Pressure Sand Filter (PSF)		
Shift A	Shift B	Shift C
10 min		

Backwash Of Activated Carbon Filter (ACF)		
Shift A	Shift B	Shift C
15 min		

Sludge Generation /Dispose in Kg

Signature of Plant Incharge

Signature of Chemist cum Supervisor

Other Information/Breakdown etc...

Jan-2020

FFPL-STR, ETPcumSTP PLANT- WATER FLOW METER READING REGISTER

	ETP Water flow Meter		Domestic sewage Intel Meter		Common(TOTAL) Outlet flow Meter		Remark	Operator Sig	Verify by
	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)			
6.00 AM	—	—	3685.8	12.4	4044.4	13.1			
6.00 AM	—	—	3698.2	12.0	4057.5	10.7		Laiswar	
6.00 AM	—	0.790	3710.2	5.2	4068.2	5.9		Lufandal	
6.00 AM	81.017	—	3715.4	12.7	4074.1	12.3		Lufandal	
6.00 AM	—	—	3728.1	9.8	4086.4	10.2		Lufandal	
6.00 AM	—	—	3737.9	10.1	4096.6	10.8		Laiswar	
6.00 AM	—	—	3748.0	12.0	4107.5	12.3		Lufandal	
6.00 AM	—	—	3760.0	11.9	4119.8	11.7		Lufandal	
6.00 AM	—	—	3771.9	10.3	4131.5	10.1		Lufandal	
6.00 AM	—	0.550	3782.2	4.7	4141.6	4.9			
6.00 AM	81.567	—	3786.9	8.8	4146.5	10.4			
6.00 AM	—	—	3795.7	12.3	4156.9	13.1			
6.00 AM	—		3808.0		4170.0				

Note - Per day Unit (KL) = meter reading - next day meter reading

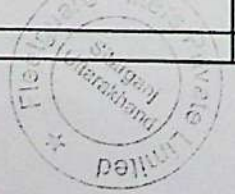
Jan – 2020

FFPL-STR, ETPcumSTP PLANT- WATER FLOW METER READING REGISTER

Filtrum

Date	Time	ETP Water flow Meter		Domestic sewage Intel Meter		Common(TOTAL) Outlet flow Meter		Remark	Operator Sig	Verify by
		Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)			
	6.00 AM	—		3567.0	5.2	3908.5	5.6			
	6.00 AM	—	—	3572.2	4.8	3914.1	5.3		Biswas	
	6.00 AM	—	—	3577.0	11.0	3919.4	11.2		Mukherjee	
	6.00 AM	—	1.270	3588.0	11.5	3930.6	15.6		Mukherjee	
	6.00 AM	78.989	—	3599.5	2.4	3946.2	2.3			
	6.00 AM	—	—	3601.9	8.8	3948.5	8.7			
	6.00 AM	—	—	3610.7	8.9	3957.2	9.5			
	6.00	—	—	3619.6	5.7	3966.7	6.0		Mukherjee	
	6.00 AM	—	—	3625.3	9.7	3972.7	10.4			
	6.00 AM	—	—	3635.0	4.3	3983.1	6.8			
	6.00 AM	—	1.238	3639.3	13.4	3989.9	12.6			
	6.00 AM	80.227	—	3652.7	6.2	4002.5	7.0		Biswas	
	6.00 AM	—	—	3658.9	6.0	4009.5	6.9		Biswas	
	6.00 AM	—	—	3664.9	7.7	4016.4	10.1		Biswas	
	6.00 AM	—	—	3672.6	9.1	4026.5	10.2			
	6.00 AM	—	—	3681.7	4.1	4036.7	7.7		Biswas	
			2.508		118.8		135.9			

Note - Per day Unit (KL) = meter reading - next day meter reading



Dec- 2019

FFPL-STR, ETPcumSTP PLANT- WATER FLOW METER READING REGISTER

Filtrum

ETP Water flow Meter		Domestic sewage Intel Meter		Common(TOTAL) Outlet flow Meter		Remark	Operator Sig	Verify by
Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)			
—	—	3476.3	7.1	3804.4	6.9			
—	—	3483.4	7.4	3811.3	7.5		Chandrol	
—	0.856	3490.8	7.2	3818.8	8.9			
16.662	—	3498.0	7.1	3827.7	8.9			
—	—	3505.1	3.5	3836.6	5.8			
—	—	3508.6	2.8	3842.4	2.5		Koiswar	
—	—	3511.4	5.5	3844.9	6.7		Koiswar	
—	—	3516.9	9.0	3851.6	8.7		Koiswar	
—	1.057	3525.9	9.4	3860.3	9.8			
77.719	—	3535.3	6.7	3870.1	5.8		Koiswar	
—	—	3542.0	6.7	3875.9	6.2			
—	—	3548.7	4.4	3882.1	8.0		Koiswar	
—	—	3553.1	2.5	3890.1	5.2		Chandrol	
—	—	3555.6	6.5	3895.3	7.8		Chandrol	
—	—	3562.1	4.9	3903.1	5.4		Chandrol	
	4.09		174.5		200.5			
					✓			

Note - Per day Unit (KL) = meter reading - next day meter reading

Filtrum Private Limited

Dec- 2019

FFPL-STR, ETPcumSTP PLANT- WATER FLOW METER READING REGISTER

Date	Time	ETP Water flow Meter		Domestic sewage Intel Meter		Common(TOTAL) Outlet flow Meter		Remark	Operator Sig	Verify by
		Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)			
11	6.00 PM	—	—	3392.5	4.3	3708.0	4.8		Biswas	
12	6.00 AM	—	—	3396.8	6.1	3712.8	6.7		Biswas	
12	6.00 AM	—	—	3402.9	9.8	3719.5	10.0		Biswas	
12	6.00 AM	—	0.579	3412.7	6.5	3729.5	6.8		Mandal	
12	6.00 AM	74.208	—	3419.2	4.3	3736.3	4.9		Biswas	
12	6 AM	—	—	3423.5	4.1	3741.2	4.9		Biswas	
12	6.00 AM	—	—	3427.6	5.8	3746.1	6.6		Biswas	
12	6.00 AM	—	—	3433.4	0.7	3752.7	2.0		Mandal	
12	6.00 AM	—	—	3434.1	6.5	3754.7	6.9		Mandal	
12	6.00 AM	—	—	3440.6	3.1	3761.6	3.4		Mandal	
12	6.00 AM	—	0.691	3443.7	8.3	3765.0	8.8			
12	6.00 AM	74.899	~~0.691~~	3452.0	2.9	3773.8	5.0		Mandal	
12	6.00 AM	—	—	3454.9	7.3	3778.8	7.7		Biswas	
12	6.00 AM	—	—	3462.2	4.1	3786.5	5.4		Mandal	
12	6.00 AM	—	0.907	3466.3	5.0	3791.9	5.0			
2	6.00 AM	75.806	—	3471.3	5.0	3796.9	7.5			
			2.177		83.8		96.4			

Note - Per day Unit (KL) = meter reading - next day meter reading

November 2019

FFPL-STR, ETPcumSTP PLANT- WATER FLOW METER READING REGISTER

Filtrum

Date	Time	ETP Water flow Meter		Domestic sewage Intel Meter		Common(TOTAL) Outlet flow Meter		Remark	Operator Sig	Verify by
		Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)			
1	6:00 AM	71.982	—	3313.2	3.1	3620.4	2.9		Confirmed	
2	6:00 AM	—	0.813	3316.3	6.7	3623.3	7.5		Confirmed	
3	6:00 AM	72.895	—	3323.0	3.9	3630.8	4.1		Confirmed	
4	6:00 AM	—	—	3326.9	6.1	3634.9	7.2		Confirmed	
5	6:00 AM	—	—	3333.0	6.6	3642.1	7.1		Confirmed	
6	6:00 AM	—	—	3339.6	3.1	3649.2	4.8		Confirmed	
7	6:00 AM	—	—	3342.7	4.0	3654.0	3.4		Confirmed	
8	6:00 AM	—	—	3346.7	3.3	3657.4	4.1			
9	6:00 AM	—	—	3350.0	5.9	3661.5	6.0			
10	6:00 AM	—	0.834	3355.9	6.7	3667.5	8.5			
11	6:00 AM	73.629	—	3362.6	10.2	3676.0	8.4		Confirmed	
12	6:00 AM	—	—	3372.8	7.2	3684.4	10.0			
13	6:00 AM	—	—	3380.0	10.0	3694.4	11.0			
14	6:00 AM	—	—	3390.0	2.5	3705.4	2.6			
			3.521		171.6		193.2			

		Meter Reading(KL)	Unit (KL)	Meter Reading(KL)	Unit (KL)	Meter Reading(KL)			
7/11	6.00 AM	70.108	0.810	3220.9	2.7	3514.1	4.5		Biswas
8/11	6.00 AM	70.918	—	3223.6	7.3	3518.6	7.9		Confidential
9/11	6.00 AM	—	—	3230.9	4.1	3526.5	2.1		
10/11	6.00	—	—	3235.0	6.7	3528.6	8.2		
11/11	6.00 AM	—	—	3241.7	6.9	3536.8	8.7		
12/11	6.00 AM	—	—	3248.6	8.8	3545.5	8.1		Confidential
13/11	6.00 AM	—	—	3257.4	8.2	3553.6	8.2		
14/11	6.00 AM	—	0.505	3265.6	5.1	3561.8	6.8		
15/11	6.00 AM	71.423	—	3270.7	4.9	3568.6	6.3		
16/11	5.55 AM	—	—	3275.6	4.4	3574.9	4.8		Biswas
17/11	06.00 AM	—	—	3280.0	4.3	3579.7	10.0		Biswas
18/11	06.00 AM	—	—	3284.3	3.0	3589.7	3.7		Biswas
19/11	06.00 AM	—	—	3287.3	5.6	3593.4	5.4		
20/11	5.55 AM	—	—	3292.9	8.8	3598.8	9.2		Biswas
21/11	06.00 AM	—	—	3301.7	8.1	3608.0	7.8		Biswas
22/11	06.00 AM	—	0.559	3309.8	3.4	3615.8	4.6		Biswas
			1.874		92.3		106.3		

Note - Per day Unit (KL) = meter reading - next day meter reading

Date	Time	CETP Water Meter		Bore well Water Meter		Cooling tower flow Meter		Garden use purpose			Remark	Operator Sig	Ver
		Meter Reading(KL)	Total out for CETP (KL)	Meter Reading(KL)	Daily consumption (KL)	Meter Reading(KL)	CT consumption (KL)	Common outlet Meter Reading Start	Meter reading End	Total used water in garden (KL)			
17.01.26	6.00 AM	4054.272	7.634	69038.9	13.5	1116.39	—	4052.0	4057.5	5.5	99=07		
18.01.26	6.00 AM	4061.906	7.078	69052.4	24.1	—	—	4064.5	4068.2	3.7	103=04	Biswas	
19.01.26	6.00 AM	4068.984	3.023	69076.5	10.3	—	—	4069.7	4072.6	2.9	106=03	Chandel	
20.01.26	6.00 AM	4072.007	6.681	69086.8	20.4	—	1.31	4075.3	4081.0	5.7	112=06	Chandel	
21.01	6.00 AM	4078.688	7.271	69107.2	22.1	1117.70	—	4090.3	4093.3	3.0	118=06	Chandel	
22.01	6.00 AM	4085.959	5.957	69129.3	16.6	—	—	4102.5	4107.5	5.0	124=06	Biswas	
23.01	6.00 AM	4091.916	6.106	69145.9	22.5	—	1.23	4110.2	4116.4	6.2	130=06	Chandel	
24.01	6.00 AM	4098.022	4.402	69168.4	18.1	1118.93	—	4120.5	4127.8	7.3	136=06	Chandel	
25.01	6.00 AM	4102.424	6.193	69186.5	19.7	—	0.84	4134.7	4138.6	3.9	144=08	Chandel	
26.01	6.00 AM	4108.617	1.837	69206.2	6.3	1119.77	—	4143.4	4146.5	3.1	146=02		
27.01	6.00 AM	4110.454	5.460	69212.5	18.0	—	—	4151.9	4156.9	5.0	153=07		
28.01	6.00 AM	4115.914	7.758	69230.5	27.1	—		4164.6	4170.0	5.4	163=10		
29.01	6.00 AM	4123.672		69257.6									

		Meter Reading(KL)	for CETP (KL)	Meter Reading(KL)	consumption (KL)	Meter Reading(KL)	consumption (KL)	Reading Start		garden (KL)		
01.01.20	6:00 AM	3985.710	3.907	68798.6	5.3	—	—	3912.4	3914.1	1.7	—	
02.01.20	6:00 AM	3989.617	2.899	68803.9	13.8	—	1.38	3916.9	3919.4	2.5	44=06	Biswas
03/1/20	6:00 AM	3992.516	5.974	68817.7	20.8	1109.95	1.52	3921.2	3926.5	5.3	47=03	Chandra
04.01	6:00 AM	3998.490	6.120	68838.5	16.6	1111.47	—	3932.7	3942.2	9.5	54=07	Chandra
05.01	6:00 AM	4004.610	2.281	68855.1	6.9	—	—	3948.4	3948.5	0.1	59=05	
06.01	6:00 AM	4006.891	5.496	68862.0	19.1	—	—	3953.9	3957.2	3.3	62=03	
07.01	6:00 AM	4012.387	4.805	68881.1	17.9	—	—	3962.0	3966.7	4.7	62=01	
08.01	6:00 AM	4017.192	3.672	68899.0	14.5	—	0.90	3967.9	3970.3	2.4	63=01	Chandra
09.01	6:00 AM	4020.864	4.642	68913.5	16.0	1112.37	—	3977.3	3983.1	5.8	65=02	
10.01	6:00 AM	4025.506	3.606	68929.5	12.9	—	—	3986.7	3989.9	3.2	69=04	
11.01	6:00 AM	4029.112	4.980	68942.4	16.6	—	—	3994.8	4002.5	7.7	71=02	
12.01	6:00 AM	4034.092	3.896	68959.0	13.9	—	2.61	4006.3	4009.5	3.2	73=02	Biswas
13/01/20	6:00 AM	4037.988	2.405	68972.9	17.3	1114.98	—	4011.9	4016.4	4.5	78=05	Biswas
14/01/20	6:00 AM	4040.393	4.303	68990.2	13.85	—	0.32	4020.7	4026.5	5.8	82=04	Biswas
15/01/20	6:00 AM	4044.696	3.189	69003.7	11.2	1115.30	—	4029.6	4036.7	7.1	86=04	
16/01/20	6:00 AM	4047.885	6.387	69014.9	24.0	—	1.09	4043.0	4046.4	1.4	92=06	Biswas
			68.562		240.3		7.82			68.2	54	

FFPL-STR, WATER CONSUMPTION / FLOW METER READING REGISTER

Date	Time	CETP Water Meter		Bore well Water Meter		Cooling tower flow Meter		Garden use purpose			Remark	Operator Sig	Ver
		Meter Reading(KL)	Total out for CETP (KL)	Meter Reading(KL)	Daily consumption (KL)	Meter Reading(KL)	CT consumption (KL)	Common outlet Meter Reading Start	Meter reading End	Total used water in garden (KL)	UV System		
17.12	6.00	3934.847	3.328	68601.3	11.3	—	—	3807.7	3811.3	3.6	—		
18-12	6.00 AM	3938.175	2.956	68612.6	11.5	—	—	3812.5	3817.1	4.6	—		
19.12	6.00 AM	3941.131	4.223	68624.1	13.0	—	—	3825.0	3828.7	4.7	—		
20-12	6.00 AM	3945.354	2.783	68637.1	15.0	—	—	3830.4	3836.6	6.2	—		
21.12	6.00 AM	3948.137	3.47	68652.1	11.5	—	—	3840.0	3842.4	2.4	—		
22.12	6.00 AM	3951.607	2.332	68663.6	13.5	—	1.77	—	—	0.0	—		
23/12	6.00 AM	3953.959	3.272	68677.1	12.3	1104.12	—	3848.1	3851.6	3.5	Date-21.12.19 to 26.12.19		
24/12	6.00 AM	3957.231	2.892	68689.4	18.1	—	1.13	3854.4	3860.3	5.9	Total Unit		
25/12	6.00 AM	3960.123	3.848	68707.5	8.9	1105.25	1.07	3864.1	3870.1	6.0	22.0=22.0		
26/12	6.00 AM	3963.971	3.730	68716.4	15.9	1106.32	—	3873.8	3875.9	2.1	25=03		
27/12	6.00 AM	3967.701	2.885	68732.3	7.3	—	—	3878.7	3882.1	3.4	28=03		
28.12	6.00 AM	3970.586	3.340	68739.6	14.4	—	1.59	3885.4	3890.1	4.7	31=03		
29/12	6.00 AM	3973.926	2.384	68754.0	8.7	1107.91	—	3891.2	3894.1	2.9	35=04		
30.12	6.00 AM	3976.310	5.327	68762.9	16.8	—	0.66	3898.2	3900.7	2.5	38=03		
31.12	6.00 AM	3981.637	4.073	68779.7	18.9	1108.57	—	3904.5	3905.9	1.4			
			92.262	~~68778.6~~	469.7		15.31			109.9	38		

Last Reading

CETP--3982.720 आया है

Date-31/12/19 (12.00 Pm)

Total Unit — 89.272 KL

Dec-2017

FFPL-STR, WATER CONSUMPTION / FLOW METER READING REGISTER

Date	Time	CETP Water Meter		Bore well Water Meter		Cooling tower flow Meter		Garden use purpose			Remark	Operator Sig	Ve
		Meter Reading(KL)	Total out for CETP (KL)	Meter Reading(KL)	Daily consumption (KL)	Meter Reading(KL)	CT consumption (KL)	Common outlet Meter Reading Start	Meter reading End	Total used water in garden (KL)	Fire HY		
01-12	6.00 AM	3893.448	1.872	68328.9	5.9	—	1.32	3709.8	3712.8	3.0	—	Biswas	
02/12	6.00 Am	3895.320	2.257	68334.8	9.1	1094.58	—	3715.0	3719.5	4.5	—	Biswas	
03/12	6.00 Am	3897.577	4.878	68343.9	13.1	—	—	3724.3	3729.5	5.2	—	Biswas	
04/12	06.00 Am	3902.455	2.559	68357.0	14.2	—	1.62	3730.2	3734.5	4.3	—	Chandal	
05.12	6.00 AM	3905.014	2.318	68371.2	9.9	1096.20	2.75	3738.8	3741.2	2.6	—	Biswas	
06/12	6.00 AM	3907.332	2.190	68381.1	11.5	1098.95	—	3743.3	3746.1	2.8	—	Biswas	
7/12	6.00 AM	3909.522	2.897	68392.6	8.3	—	—	3748.9	3752.7	3.8	—	Biswas	
08/12	6.00 AM	3912.419	0.760	68400.9	6.6	1098.95	—	3752.9	3754.2	1.3	—	Chandal	
09/12	6.00 AM	3913.179	2.702	68407.5	17.9	—	1.03	3755.5	3759.7	4.2	—	Chandal	
10.12	6.00 AM	3915.881	1.741	68425.4	14.7	1099.98	0.87	3762.2	3763.9	1.7	—	Chandal	
11.12	6.00 AM	3917.622	3.080	68440.1	10.4	1100.85	—	3768.0	3773.8	5.8	—	"	
12.12	6.00 AM	3920.702	2.982	68450.5	28.5	—	0.43	3774.6	3776.7	2.1	—	Chandal	
13/12	6.00 AM	3923.684	3.279	68479.0	9.2	1101.28	1.07	3782.0	3786.5	4.5	—	Biswas	
14/12	6.00 AM	3926.963	3.607	68488.2	13.2	1102.35	—	3788.2	3790.0	1.8	—	Chandal	
15.12	6.00 AM	3930.570	1.991	68501.4	17.9	—	—	3793.8	3796.9	3.1	—	"	
16.12	6.00 AM	3932.561	2.286	68519.3	82.0	—	—	3799.1	3804.4	5.3	Fire HY Tak Full	"	
			41.399		272.4		9.09			56.0			

November – 2019

FFPL-STR, WATER CONSUMPTION / FLOW METER READING REGISTER

Date	Time	CETP Water Meter		Bore well Water Meter		Cooling tower flow Meter		Garden use purpose			Remark	Operator Sig	Ver
		Meter Reading(KL)	Total out for CETP (KL)	Meter Reading(KL)	Daily consumption (KL)	Meter Reading(KL)	CT consumption (KL)	Common outlet Meter Reading Start	Meter reading End	Total used water in garden (KL)	Fire HY		
17/11	6.00 AM	3868.992	0.000	68176.8	7.6	1088.75	—	3620.4	3623.3	2.9	—	[signature]	
18.11	6.00 AM	3868.992	1.776	68184.4	10.9	—	0.45	3624.7	3630.5	5.8	—	[signature]	
19.11	6.00 AM	3870.768	1.521	68195.3	12.2	1089.20	—	3631.5	3634.1	2.6	—	[signature]	
20-11	6.00 AM	3872.289	2.498	68207.5	10.4	—	—	3637.3	3642.1	4.8	—	Biswas	
21/11	6.00 AM	3874.787	2.574	68217.9	11.7	—	0.97	3643.2	3647.8	4.6	—	[signature]	
22.11	6.00 AM	3877.361	0.525	68229.6	9.9	1090.17	—	3649.6	3653.9	4.3	—	[signature]	
23.11	6.00 AM	3877.886	2.014	68239.5	9.1	—	0.91	3655.2	3656.6	1.4	—	[signature]	
24.11	6.00 AM	3879.900	0.650	68248.6	4.0	1091.08	—	3658.0	3661.5	3.5	—	[signature]	
25-11	6.00 AM	3880.550	2.195	68252.6	16.8	—	—	3663.6	3667.5	3.9	—	[signature]	
26-11	6.00 AM	3882.745	1.611	68269.4	12.1	—	1.07	3669.1	3676.0	6.9	—	[signature]	
27-11	5.55 AM	3884.356	3.120	68281.5	10.8	1092.15	—	3676.5	3681.8	5.3	—	[signature]	
28.11	6.00 AM	3887.476	1.570	68292.3	13.3	—	1.11	3685.9	3694.4	8.5	—	[signature]	
29-11	6.00 AM	3889.046	2.178	68305.6	11.0	1093.26	—	3696.5	3705.4	8.9	—	[signature]	
30/11	6.00 AM	3891.224	2.224	68316.6	17.3	—	—	3707.6	3708.0	0.4	—	[signature]	
			58.876		587.2		11.88			136.4	196.29		

Last Reading

CETP – 3893.448 गयाई

Date – 30/11/19 (4.00 Pm)

Total Unit – 60.018 KL

November – 2019

FFPL-STR, WATER CONSUMPTION / FLOW METER READING REGISTER

Date	Time	CETP Water Meter: Meter Reading(KL)	CETP Water Meter: Total out for CETP (KL)	Bore well Water Meter: Meter Reading(KL)	Bore well Water Meter: Daily consumption (KL)	Cooling tower flow Meter: Meter Reading(KL)	Cooling tower flow Meter: CT consumption (KL)	Garden use purpose: Common outlet Meter Reading Start	Garden use purpose: Meter reading End	Total used water in garden (KL)	Remark: Fire HY	Operator Sig	Verif
01.11	6:00 am	3834.572	2.051	67741.7	27.9	1081.38	—	3515.1	3518.6	3.5	18.66	Biswas	
02/11	6:00 AM	3836.623	2.227	67769.6	31.8	—	—	3520.4	3526.1	5.7	12.18	[signature]	
03.11	6:00 am	3838.850	1.746	67801.4	20.0	—	—	3528.2	3528.6	0.4	15.79	[signature]	
04.11	6:00 AM	3840.596	2.595	67821.4	26.4	—	0.78	3531.1	3536.8	5.7	06.53	[signature]	
05.11	6:00 AM	3843.191	2.864	67847.8	26.8	1082.16	~~0.78~~	3539.6	3545.5	5.9	10.51	[signature]	
06.11	6:00 AM	3846.055	0.637	67874.6	21.9	—	0.97	3546.0	3553.5	7.5	10.86	[signature]	
07.11	6:00 AM	3846.692	3.473	67896.5	32.2	1083.13	—	3557.0	3561.8	4.8	10.60	[signature]	
08.11	6:00 AM	3850.165	2.846	67928.7	23.1	—	2.13	3564.6	3568.6	4.0	13.68	[signature]	
09.11	6:00 AM	3853.011	0.719	67951.8	28.2	1085.26	—	3569.3	3574.9	5.6	12.80	[signature]	
10.11	5:55 AM	3853.730	2.239	67980.0	36.8	—	2.13	3577.1	3579.7	2.6	14.95	Biswas	
11.11	6:00 AM	3855.969	1.766	68016.8	60.3	1087.39	—	3581.4	3589.7	8.3	20.57	Biswas	
12/11	06:00 AM	3857.735	1.207	68077.1	17.9	—	0.60	3590.9	3593.4	2.5	12.14	Biswas	
13/11	06:00 AM	3858.942	2.789	68095.0	28.3	1087.99	—	3596.1	3598.8	2.7	14.06	[signature]	
14/11	5:55 AM	3861.731	2.660	68123.3	22.4	—	—	3601.4	3608.0	6.6	14.18	Biswas	
15/11	06:00 AM	3864.391	2.000	68145.7	20.0	—	0.76	3610.0	3615.8	5.8	09.18	Biswas	
16/11	06:00 AM	3866.391	2.601	68165.7	11.1	1088.75	—	3618.4	3620.4	2.0	~~—~~	Biswas	
			34.42		435.1		7.37			72.6	196.28		

[signatures]

Fleetguard Filters Private Limited, Uttarakhand [stamp]

07/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE
LUCKNOW

Joint inspection Report of M/s Jainsons Engineering Pvt. Ltd. Phase-III, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand

Background

M/s Jainsons Engineering Pvt. Ltd. (hereafter referred as 'the unit') is located at D- 62 & 63, Phase-III, ELDECO SIDCUL Industrial Park, Sitarganj, U S Nagar, Uttarakhand. The unit was inspected by a joint team on January 29, 2020 comprising officials from CPCB, RD (N), Lucknow and UEPPCB Regional Office, in reference to the Hon'ble NGT order dated December 3, 2019 in the matter of **Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors.** O.A. No. 123/2018. Salient details, observations made during the visit are as follows:

1.	Name & Address of the Industry	M/s Jainsons Engineering Pvt. Ltd., C-62-63, Phase III, ELDECO SIDCUL Industrial Park, Sitarganj, Udham Singh Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°03'04.75" Long. 79°41'06.41"
3.	Type of Industry Sector (Red/ Orange/ Green)	Green
4.	Scale of operation (Large/Medium/Small- Micro)	Small
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational 8 hrs/day
7.	Name of main Raw Materials:	Air Filter Jali
8.	Name of Final Product (s)	Air Filter Jali
9.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Valid up to: 31/03/2019
10.	Consented Production Capacity	50,000 Per month
11.	Production During Inspection	Air filter Jali (Reported 500 Nos/day)
12.	Sources of Water Supply	One tube well

13.	NOC from CGWA for extraction of Ground Water	Not obtained, yet to apply
14.	Daily consumption of Fresh Water (KLD)	1 KLD (reported)
15.	Waste Water Generation (KLD)	Not Applicable
16.	Unit details of ETP	The unit is engaged in dry operation so no effluent generated.
17.	Designed Treatment Capacity of ETP (KLD)	Not applicable
18.	Operational status of ETP	Not Applicable
19.	Flow Meter (s) at Inlet & outlet of ETP	Not Applicable
20.	Mode of treated effluent disposal	Not Applicable
21.	Any Bypass observed	Not Applicable

22. Details of HW Generation & its disposal: Not applicable

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	Not applicable	Not applicable
ETP Sludge	Not applicable	Not applicable
Boiler Ash	Not applicable	Not applicable
Any other (specify)	Not applicable	Not applicable

23. Sources of Air Pollution: Not applicable

A.	Boilers	
	Nos and Capacity of Boilers	Not applicable
	Type of Fuel used with consumption	Not applicable
	Rate of fuel used	Not applicable
	Load at which sampling done	Not applicable
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	Not applicable
	Air Pollution Control Systems (APCD)	Not applicable
B.	DG Sets	Not applicable
	Numbers and capacity of each	Not applicable
	Whether adequate stack height exists	Not applicable
	Whether acoustic enclosure provided as per Environment(P), Rules 1986.	Not applicable

Observations:

1. On the day of inspection, the unit was found operational.
2. The unit is engaged in dry manual bending, welding and assembling process of the air filter jali on the day of inspection.
3. The unit has installed two manual rolling machines for rolling of the air filter Jali.
4. Presently, the unit is engaged only dry work, no trade effluent generated from the process.
5. As reported by the unit representative, the unit was earlier engaged in electroplating Process, hence was categorized as Red. As informed the electroplating work was permanently closed by the unit since 04/12/2018. All the machinery/equipment related to electroplating was dismantled by the unit. So, the unit has been re categorized as Green.
6. During visit, no machinery of the electroplating was observed.
7. The unit has not obtained the permission from CGWA for groundwater abstraction through tube well.
8. The unit has installed one tube well for domestic water requirement in their premises. Flow meter was not installed at tube well. Logbook for the fresh water consumption is not maintained by the unit.
9. As informed by the unit representative the about 1 m^3/day fresh water is consumed.
10. The unit is operating without valid consent under Water Act & Air Act and Hazardous Waste Authorization from UEPPCB.
11. The unit has not installed HW display board of 6' X 4' size near the main entrance gate. The information related to hazardous waste, air pollution and water pollution were found updated on the day of inspection.

Calculations of Environmental Compensation:

12. The environmental compensations are calculated based on the methodology developed by CPCB as per the directives of Hon'ble NGT in the matter of OA No. 327 of 2018 and OA No. 593 of 2017. As per methodology the environmental compensation was separately calculated for non-compliance w.r.t. industrial pollution and ground water extraction. The formula proposed for calculation is as follows:

(i) Environmental Compensation for illegal extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed for illegal extraction of the Ground water is tabulated:

Industry area	Safe
Ground water extracted per day	1 m^3/day
ECR_{GW} levied (4.6.4) for industrial units in safe area	20 Rs/m^3
EC to be levied	20 Rs/day
Date of inspection by CPCB wherein violation reported	25-05-2018
Date of recent Joint inspection	29-01-2020
No of violating days (i.e. operation without NOC)	614 days
Total EC_{GW} for illegal extraction of the ground water	RS 12,280/-
Minimum EC_{GW} = Rs 1,00,000/-	

- Hence, Environmental compensation calculated EC_{GW} Rs 12280 (Twelve thousand two hundred eighty Rupees) for illegal extraction of ground water. However, according to the recommendations by committee the minimum EC to be levied for illegal extraction of ground water for industrial use should be Rs 1,00,000.
- In addition, Environmental compensation of 20 Rs/day may be recovered from the units till obtaining the NOC from the CGWA.

(ii) EC Calculation for General Environment Compensation:

The formula for calculation of the Environmental Compensation (EC) is as follows:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in (₹)
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = Factor in Rupees (taken as 250
S = Factor for scale of operation
LF = Location factor ('1.0' considering population of area being < 1 million)

The EC computed for violation of the prescribed norms is presented as follows:

Location factor	Population < 1 million (LF= 1) for Sitarganj
Pollution Index for Industry	Red (PI=80)
Factor for scale of operation	Small (S=0.5)
Factor R for EC	100-500 (R=250)
Date of 1st inspection by CPCB	25-05-2018 (Non-Compliance)
Date of 2nd inspection by CPCB	04-12-2018 (Compliance)

Jagdish Ravinder Singh

	(The unit changed process from Wet to dry)
Date of recent Joint inspection	29-01-2020 (Compliance)
Number of days for which violation took place (25/05/2018 – 03/12/2018)	193 days
Environmental Compensation (Rs/day)	Rs 10,000.00
EC=PI x N x R x S x LF	80 x 193 x 250 x 0.5 x 1
Total Environmental Compensation (EC)	Rs 19,30,000.00

- Hence, environmental compensation has calculated Rs 19,30,000 (Nineteen Lakh thirty thousand Rupees) as the for violation of the prescribed inlet notified standards.

Recommendations:

1. The unit may be levied environmental compensation of Rs 1,00,000 for illegal extraction of ground water.
2. The unit may be levied environmental compensation of Rs 19,30,000 (Nineteen Lakh thirty thousand Rupees) for violation of the prescribed inlet notified standards.
3. The unit should obtain valid consent under Water Act & Air Act and Authorization under the Hazardous Waste from UEPPCB.
4. The unit should obtain NOC from CGWA for the abstraction of ground water.
5. The unit should put up display board near the main entrance gate regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated with in premises.

Inspecting Officers	
J.P. Meena, Scientist D Regional Directorate (N), CPCB, Lucknow	Jagdish 19/02/20
Sh. Lalji Verma, RA-I Regional Directorate (N), CPCB, Lucknow	19/2/2020
Sh. Ravinder Singh, SRF Regional Directorate (N), CPCB, Lucknow	Ravinder Singh 19/2/2020
Sh. Yogesh Singh Rawat, Monitoring Assistant UEPPCB, Regional Office, Kashipur, UK	19/02/2020
Date of inspection	29/01/2020

Jagdish Ravinder Singh

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JAINSONS ENGINEERING PVT. LTD.

Regd. Office : N-17/A, Street No.-9, Anand Parbat Industrial Area, New Delhi-110005

Engineers, Fabricators & Exporters

सेवा में ,

दिनांक 15–12–2018

श्रीमान् मैम्बर सेकेटरी महोदय,

उत्तराखण्ड पर्यावरण बोर्ड,

देहरादून उत्तराखण्ड

विषयः– **फार्म 3 और 4 के सम्बन्ध में**

महोदय,

सविनय निवेदन इस प्रकार है कि हमारी कम्पनी **जैनसन इंजीयरिंग प्रा0 लि0** प्लान्ट संख्या–सी–62–63 सिडकुल सितारगंज जिला उधमसिंहनगर द्वारा अपने प्लांट में लाल श्रेणी का कोई भी कार्य नहीं किया जाता है, और भविष्य में नहीं करेंगे । हमारी कम्पनी में कोई भी वेस्टेज नही है,और ना ही जनरेटर का उपयोग होता है। महोदय हमारी कम्पनी में फार्म नं0 3 एवं 4 की आवश्यकता नहीं है।

उक्त संबंध सूचना महोदय जी की सेवा में सादर प्रेषित है।

भवदीय,

कृते कारखाना प्रबन्धक

Plot No. 4 Laxman Vihar, Daulatabad Road, Railway Crossing, Gurgaon-122001 (Hr.)
E-mail : admin@jainsonsengineering.com, Website : www.jainsonsengineering.com
Mob. : 9810020778, 9310020778

08/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE, LUCKNOW

01. Background: M/s Rickitt Benckiser India Pvt. Ltd. (hereafter referred as 'The unit') was jointly inspected on January 28, 2020 by the officials from CPCB, RD (N), Lucknow and UEPPCB, in reference to the Hon'ble NGT order (O.A No123/2018) dated December 3, 2019 in the matter of Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors. O.A. No. 123/2018. As on the date of inspection, status of compliance of the said unit is given below.

02. Salient Details:

1.	Name & Address of the Industry	M/s Rickitt Benckiser India Pvt. Ltd- Unit-II B-96, Phase-I Eldeco SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°1'57.8" Long. 79°41'14.1"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Large
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational
7.	Name of main Raw Materials:	1. Soap noodles 2. HCL 3. Hypo chloride 4. Glycerin 5. SLES and ALS
8.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Granted /Non granted: Granted (Consent No: 39584, dated-12.04.2019) Valid up to: 31-03-2024
9.	Consented Production Capacity	• DLS - 2334 KLT • Harpic – 5417 KLT • Lizol – 3500 KLT • Soap – 4842 MT • Veet – 250 MT
10.	Sources of Water Supply	Bore well- 01 Nos
11.	NOC from CGWA for extraction of Ground Water	Yes (NOC No: CGWA/NOC/IND/ORIG/2019/7017) Valid from 31/12/2019 to 30/12/2021

12.	Daily consumption of Fresh Water (KLD)	450 KLD (As reported)
13.	Waste Water Generation (KLD)	100 KLD
14.	Unit details of ETP	1. Collection Tank 2. Oil removal chamber 3. Neutralization tank 4. Lime dosing tank 5. Flash mixer 6. Alum dosing tank 7. Flocculation tank 8. Poly dosing tank 9. Primary settler 10. Aeration tank 11. Secondary settler 12. MGF and ACF 13. Storage tanks 14. Combined affluent treatment tanks
15.	Designed Treatment Capacity of ETP (KLD)	150 KLD
16.	Operational status of ETP	Operational
17.	Flow Meter (s) at Inlet & outlet of ETP	Yes (EMF installed at inlet and outlet both)
18.	Mode of treated effluent disposal	Through CETP
19.	Any Bypass observed	No
20.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
ETP Sludge	184.51 MT	Through TSDF
E-Waste	0.01 MT	Through TSDF
Cotton waste	9.5 MT	Through TSDF
Any other (specify)		
• Process waste	21.72 MT	Through TSDF
• Empty drums of hazardous chemicals	27289 (Nos)	-

21.	Sources of Air Pollution	
A.	Boilers/Hot water Generator: Both	
	No. and Capacity of HWG/Boiler	• HWG- 02 Nos (Capacity- 10lakh Kcal/hr and 600 Kg/hr) • Boiler 01 Nos (Capacity- 400 Kg/Hr)
	Type of Fuel used with consumption	HSD (in HWG and Boiler both)
	Rate of fuel used	650 Litre/day, 875 Litre/day and 400 Litre/day, respectively
	Load at which sampling done	-
	Stack details I. Height of stack of each	30 meters for each

	HWG/boiler (meters) II. Sampling port hole from ground level III. Stack dia.	 06 meter 300 mm
	Air Pollution Control Systems (APCD)	Not Available
B.	DG Sets	
	Numbers and capacity of each	05 Nos. • 500 KVA- 04 Nos • 100 KVA- 01 Nos
	• Whether adequate stack height exists • Whether acoustic enclosure provided as per Environment (P), Rules 1986.	Yes Yes
22.	Date of inspection	28.01.2020

03. Observations:

1. On the day of inspection, the unit was found operational and engaged in manufacturing of cosmetics & household cleaning materials.
2. The consent of the unit under Water Act; Air Act and Hazardous Waste Authorization is valid up to 31.03.2024.
3. The fresh water requirement of the unit is fulfilled by one bore well installed in the premises. EMF was found installed at the abstraction point of the bore well.
4. Logbook for the fresh water consumption is maintained by the unit.
5. The unit has taken NOC from CGWA for groundwater abstraction through bore well.
6. The unit has an ETP cum STP of 100 KLD capacity comprises of Collection tank→ORC→Neutralization Tank→ Lime dosing →Flash mixer→Alum dosing→Flocculation tank→poly dosing tank→Primary settler→Aeration Tank→Secondary settler→ MGF& ACF → Combined affluent treatment tanks → CETP conveyance system.
7. During inspection, the ETP cum STP of the unit was found in operation. The team was collected the sample from the inlet & outlet of ETP cum STP. The analysis report is presented below:

S. No.	Parameter	Inlet-1 of ETP cum STP (RB-A1)	Intlet-2 of ETP cum STP (RB-B1)	Outlet of ETP cum STP (RB-A2)	UEPPCB prescribed standards for CETP Sitarganj
1.	pH	6.78	7.22	7.49	5.5 – 9.0
2.	TSS (mg/L)	296	308	12.9	1500
3.	TDS (mg/L)	1372	1075	920	2100
4.	Fluoride (mg/L)	-	-	BDL	15
5.	Ammonical Nitrogen (mg/L)	-	-	16.9	50
6.	Phenols (mg/L)	-	-	1.92	5
7.	Boron (mg/L)	-	-	BDL	2
8.	Oil & Grease (mg/L)	-	-	BDL	20

9.	COD (mg/L)	2849	896	16.7	1100
10.	BOD (mg/L)	-	-	5.3	550
11.	Hexavalent Chromium (mg/L)	-	-	BDL	2
12.	Cadmium (mg/L)	-	-	BDL	1
13.	Total Chromium (mg/L)	-	-	BDL	2
14.	Copper (mg/L)	-	-	BDL	3
15.	Nickel (mg/L)	-	-	0.23	3
16.	Lead (mg/L)	-	-	BDL	1
17.	Zinc (mg/L)	-	-	0.10	15
18.	Arsenic (mg/L)	-	-	BDL	0.2
19.	Mercury(mg/L)	-	-	BDL	0.01

*BDL meaning for Fluoride- < 0.5 mg/l, Boron- < 0.5 mg/l, Oil & Grease- < 5mg/l, Hexavalent Cr- < 0.1 mg/l, Cadmium- < 0.1 mg/l, Total Cr- < 0.2 mg/l, Copper- < 0.2 mg/l, Lead- < 0.5 mg/l, Arsenic- < 10 µg/l and Mercury- < 10 µg/l.

8. The unit is found complying w.r.t prescribed discharge standards of Inlet effluent quality of CETP, Sitarganj.
9. The hazardous waste storage area of the unit was found adequate for safe storage. The packaging and labeling of HW as per rules are also followed by the unit.
10. Under Hazardous Waste Management Rules, Form-3 and 4 is being maintained by the unit.
11. Display board was found at factory gate for display of information related to water, air emission and waste generated within the factory premises and was updated as well.
12. As the unit is found under violating prescribed effluent discharge standards during 18-05-2018 to 05-12-2018. The team calculated Environmental Compensation of ₹ 37,68,750/- (Rs. Thirty-Seven Lakhs Sixty-Eight Thousand Seven Hundred Fifty) w.r.t. violation of prescribed effluent discharge standards. The calculation of EC is shown in Annexure-I.
13. As the unit is found under illegal extraction of groundwater during 18-05-2018 to 31-12-2019. The team calculated Environmental Compensation of ₹ 85,95,840/- (Rs. Eighty-Five Lakhs Ninty Five Thousand Eight Hundred Forty) w.r.t illegal extraction of groundwater. The calculation of EC is shown in Annexure-I.

04. Recommendations:

1. An amount of ₹ 37,68,750/- may be levied on the unit as charge towards environmental compensation for violation of the effluent discharge standards.
2. An amount of ₹ 85,95,840/- may be levied on the unit as charges towards environmental compensation for illegal extraction of ground water.
3. The unit shall maintain the overall operation as per consented condition issued by UEPPCB.

4. **Inspection Team:**

1. Er. Sanjay Kumar, Sci 'C' — Sanjay Kumar 19/2/2020
   CPCB, Regional Directorate, Lucknow
2. Dr. Ajeet Singh, ASO — for Ajeet 19/2/2020
   UEPPCB, RO Kashipur
3. Dr. Ashutosh Tripathi, RA — Atripathi 19.02.2020
   CPCB, Regional Directorate, Lucknow

Photo Gallery

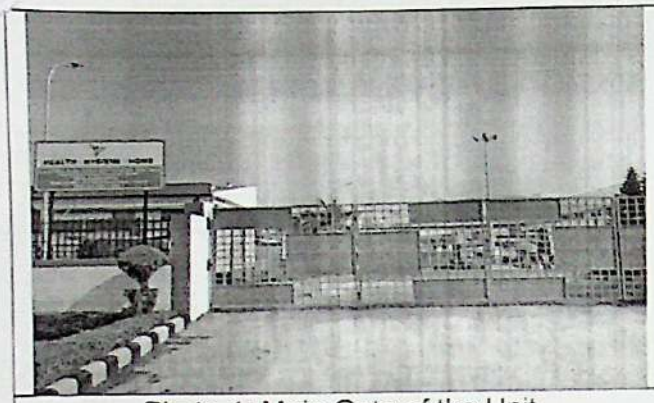


Photo-1: Main Gate of the Unit

Photo-2: Display board at Factory Gate for Water, Air Emission & Waste Generation

Photo-3: Bagging of ETP Sludge

Photo-4: Hazardous Wastes Storage Room

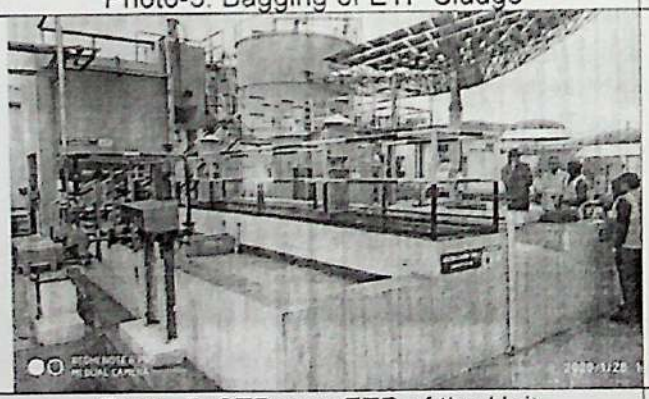


Photo-5: STP cum ETP of the Unit

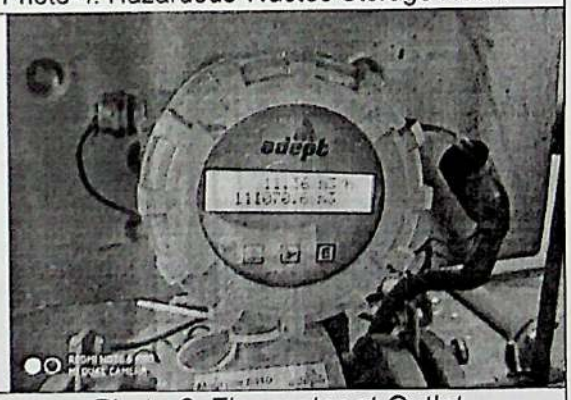


Photo-6: Flowmeter at Outlet

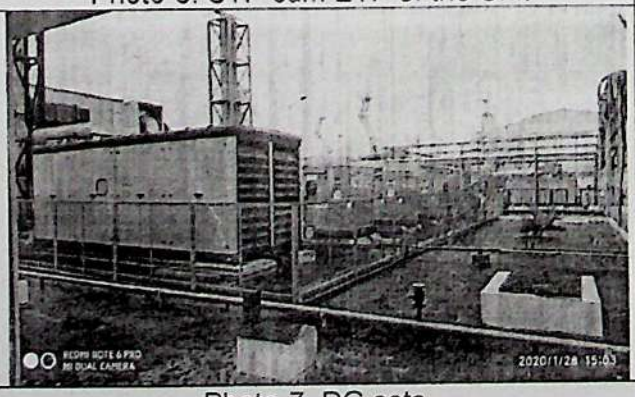


Photo-7. DG sets

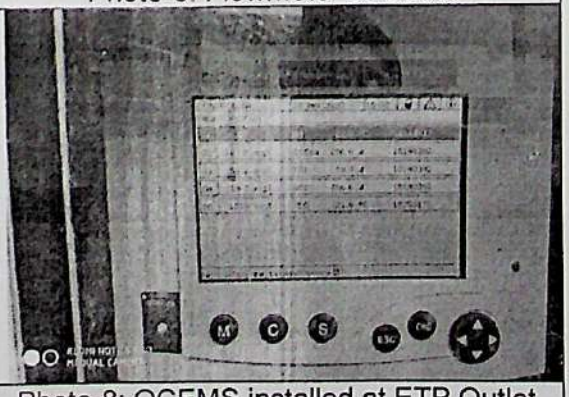


Photo-8: OCEMS installed at ETP Outlet

1. Environmental Compensation for illegal extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed is as follows:

Area category	Safe/Non notified area
Use	Industrial
Ground water extracted per day	484 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	30 Rs/m^3
EC to be levied	13800 Rs/day
Date of inspection by CPCB wherein violation reported	18-05-2018
Date on which NOC obtained	31-12-2019
No of violating days (i.e. operation without NOC)	592
Total EC_{GW} for illegal extraction of the ground water	Rs 85,95,840

As the unit is found under illegal extraction of groundwater during 18-05-2018 to 31-12-2019. The team calculated Environmental Compensation of ₹ 85,95,840/- (Rs. Eighty-Five Lakhs Ninety Five Thousand Eight Hundred Forty) w.r.t illegal extraction of groundwater.

2. Environmental Compensation on Industrial Pollution:

Calculation of Environmental Compensation is as demonstrated below

EC = PI x N x R x S x LF

= 50 X 201 X 250 X 1.5 X 1.0

= 37,68,750

As the unit is found under violating prescribed effluent discharge standards during 18-05-2018 to 05-12-2018. The team calculated Environmental Compensation of ₹ 37,68,750/- (Rs. Thirty-Seven Lakhs Sixty-Eight Thousand Seven Hundred Fifty) w.r.t. violation of prescribed effluent discharge standards.

Where

PI = Pollution Index of industrial sector (taken as '50' considering 'Orange')

N= Number of days of violation took place (201 operational days considered for violating prescribed effluent discharge standards during 18-05-2018 to 05-12-2018)

R = A factor in Rupees (taken as '250')

S = Factor for scale of operation ('1.5' considering scale of operation being 'Large')

LF = Location factor ('1.0' considering population of area being < 1 million)

(Ref: Guidelines prescribed by the "Report of CPCB- in house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund")

Annexure - I 2

UEPPCB

HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board
"Gauri Devi Prayavaran Bhawan"
46B, I.T. Park, Sahastradhara Road, Dehra Dun

UEPPCB/HO/Con-R-73/2019/7145 Date: 16.09.2019
REGD. POST

To,
M/s Reckitt Benckiser (India) Pvt.Ltd, Unit-2
Plot No. B-96, ESIP,
Tehsil-Sitarganj, Distt-U.S.Nagar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 12597	Inward ID – 242144
CCA (Renewal) Consent No. 39584/	Date :- 12.04.2019

CCA is hereby granted to M/s Reckitt Benckiser (India) Pvt.Ltd, Unit-2located at Plot No. B-96, ESIP, Sitarganj, Distt- U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period from up to 31.03.2024 and valid for manufacturing of following products with Capital Investment/Net Assets Values ₹ 249.10Crs :-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	DLS	1854 KLT	DLS	2334 KLT
2	Harpic	3892 KLT	Harpic	5417 KLT
3	Lizol	2000 KLT	Lizol	3500 KLT
4	Soap	1667 MT	Soap	4842 MT
5	Veet	75 MT	Veet	250 MT

2. Specific Conditions under Water Act :-
(i) The daily quantity of effluent discharge (KLD) :-

	Last CCA	Present CCA (Renewal)
Trade Effluent	40	85
Sewage	35	35

(ii) Trade Effluent Treatment and Disposal: The applicant shall operate Effluent Treatment Plant (35KLD Capacity) consisting of primary, secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent to achieve Zero Discharge and remaining treated effluent shall be sent to CETP/reuse in gardening and the same has to be maintained continuously so as to achieve the quality of the treated effluent to the

For Reckitt Benckiser (India) Pvt. Ltd.
Authorised Signatory

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

4. Conditions under Hazardous and Other Wastes Rules, 2016 :-

(i) Number of authorization and date of issue : ----------

(ii) The Factory Manager of M/s Reckitt Benckiser (India) Pvt.Ltd, Unit-2 is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.

(iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 35.3	200.0	Incinerable.
2	Schedule I – 5.1	2.0	Recyclable
3	Schedule I – 5.2	10.0	Incinerable.
4	Schedule I – 33.1	500.0	Recyclable
5	Schedule I – 28.1	80.0	Incinerable.
6	Schedule I – 33.2	40.0	Incinerable.
7	Schedule I – 28.4	-	-
8	Schedule I – 33.2	40.0	Incinerable.

(iv) The authorization shall be in force for a period from up to 31.03.2024.

(v) The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of authorization :-

(i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made thereunder.

(ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.

(iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.

(iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

(v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.

(vi) An application for the renewal of an authorization shall be made as laid down under these rules.

(vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.

5. This CCA is valid for Mixing Heating Process only.

6. Compulsory documents to be submitted by the Industry/Unit :-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

Member Secretary

Copy to: Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, Distt-U.S.Nagar for information and compliance of the same.

Chief Environment Officer

Annexure

Specific Conditions:

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under Section-3 of Cess Act.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. Solid wastes generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the Central Pollution Control Board.
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of Water Act, Air Act and Environment (Protection) Act and Rules made thereunder.
9. The industry shall ensure all safety measures and shall undertake periodical assessment by the competent authority.
10. Unit shall ensure manifest system in Form-10 of Hazardous and Other Wastes Rules, 2016 while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of 90 days.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The industry shall comply with the condition stipulated in the Environment Clearance to the industrial estate vide bye the ministry of Environment & Forests, New Delhi.
14. The unit shall obtain necessary permission from the Central Groundwater Board and shall submit copy of the same in Board's Offices. No additional groundwater shall be drawn without prior permission of Central Groundwater Board.
15. The Unit shall submit the compliance report of this CCA alongwith ETP & STP outlet report and stack analysis report every year to the Board's Offices.
16. The unit shall strictly comply with the provisions of Water, Air & E (P) Acts and Rules/Notifications made thereunder.

General Conditions:

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other

concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's Offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
22. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
25. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

6.5.17

Chief Environment Officer

following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time:-

1	pH	Between	5.5 to 9.0
2	Suspended solids	Not to exceed	100mg/l
3	BOD (3 days 27°C)	Not to exceed	30 mg/l
4	COD	Not to exceed	250 mg/l
5	Oil & Grease	Not to exceed	10 mg/l

(iii) Sewage Treatment and Disposal: The applicant shall provide comprehensive STP (40KLD Capacity) as is required with reference to influent quantity and quality.

In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated sewage shall be reuse in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards notified under the Environment (Protection) Rules, 1986 as amended :-

S.No.	Parameters	Present Standard for STPs	Standard for STPs to be achieved within five years.
1.	pH	5.5 to 9.0	6.5 to 9.0
2.	BOD (mg/L)	Not more than 30	< 30
3.	TSS (mg/L)	Not more than 100	<100
4.	Fecal Coliform (MPN/100ml)	-	<1000

3. Conditions under Air Act :-

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	DGSet (500KVA) x 4	7	HSD	1800 Ltr/day	Acoustic Enclosure	-
2	DGSet (1000KVA) x 1	30	HSD	3240 Ltr/Hr	Acoustic Enclosure	
3	Hot Water Generator (600Kg/Hr) x 1	30	HSD	875 Ltr/Hr	Natrual Draft	PM-150mg/NM^3
4	Boiler (400Kg/Hr)x1	30	HSD	400 Ltr/day	Natural Draft	PM-150mg/NM^3
5	Hot Water Generator (10Lacs Kcal/Hr) x 1	30	HSD	650 Ltr/Hr	HLS	PM-150mg/NM^3

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Annexure-II 3

सत्यमेव जयते

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Reckitt Benckiser (India) Pvt. Ltd. Unit-2		
Project Address:	Plot No: B-96, Eldeco, SIDCUL, Industrial Park, Sitarganj, Udam Singh Nagar, Uttarakhand		
Village:	Lalarpatti	Block:	Sitarganj
District:	Udam Singh Nagar	State:	Uttarakhand
Pin Code:	262405		
Communication Address:	Plot No:B-96 ,Eldeco, SIDCUL, Industrial Park, Sitarganj, Udam Singh Nagar, Uttarakhand - 262405		
Address of CGWB Regional Office :	Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, Uttarakhand – 248001.		

1.	NOC No.:	CGWA/NOC/IND/ORIG/2019/7017			
2.	Application No.:	21-4/288/UT/IND/2017	3.	Category:	Industry
4.	Project Status:	Existing Project	5.	NOC Type:	New
6.	Valid from:	31/12/2019	7.	Valid up to:	30/12/2021

8. Ground Water Abstraction Permitted:

Fresh Water		Saline Water		Dewatering		Total	
m³/day	m³/year	m³/day	m³/year	m³/day	m³/year	m³/day	m³/year
484.00	164560.00					484.00	164560.00

9. Details of ground water abstraction /Dewatering structures

Total Existing No.:1						Total Proposed No.:0				
	DW	DCB	BW	TW	MP	DW	DCB	BW	TW	MP
Abstraction Structure*	0	0	0	1	0	0	0	0	0	0

*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit

10.	Quantum of ground water recharge/harvesting(m³/year):	20553.00

11.	Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers	Monitoring Mechanism		
			Manual	DWLR**	DWLR With Telemetry
	**DWLR - Digital Water Level Recorder	1	0	1	0

(Compliance Conditions given overleaf)

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

Digitally signed by
NANDAKUMARAN P
Date: 2020.01.27 18:16:33 +05'30'

सदस्य (केन्द्रीय भूमि जल प्राधिकरण)
Member (CGWA)

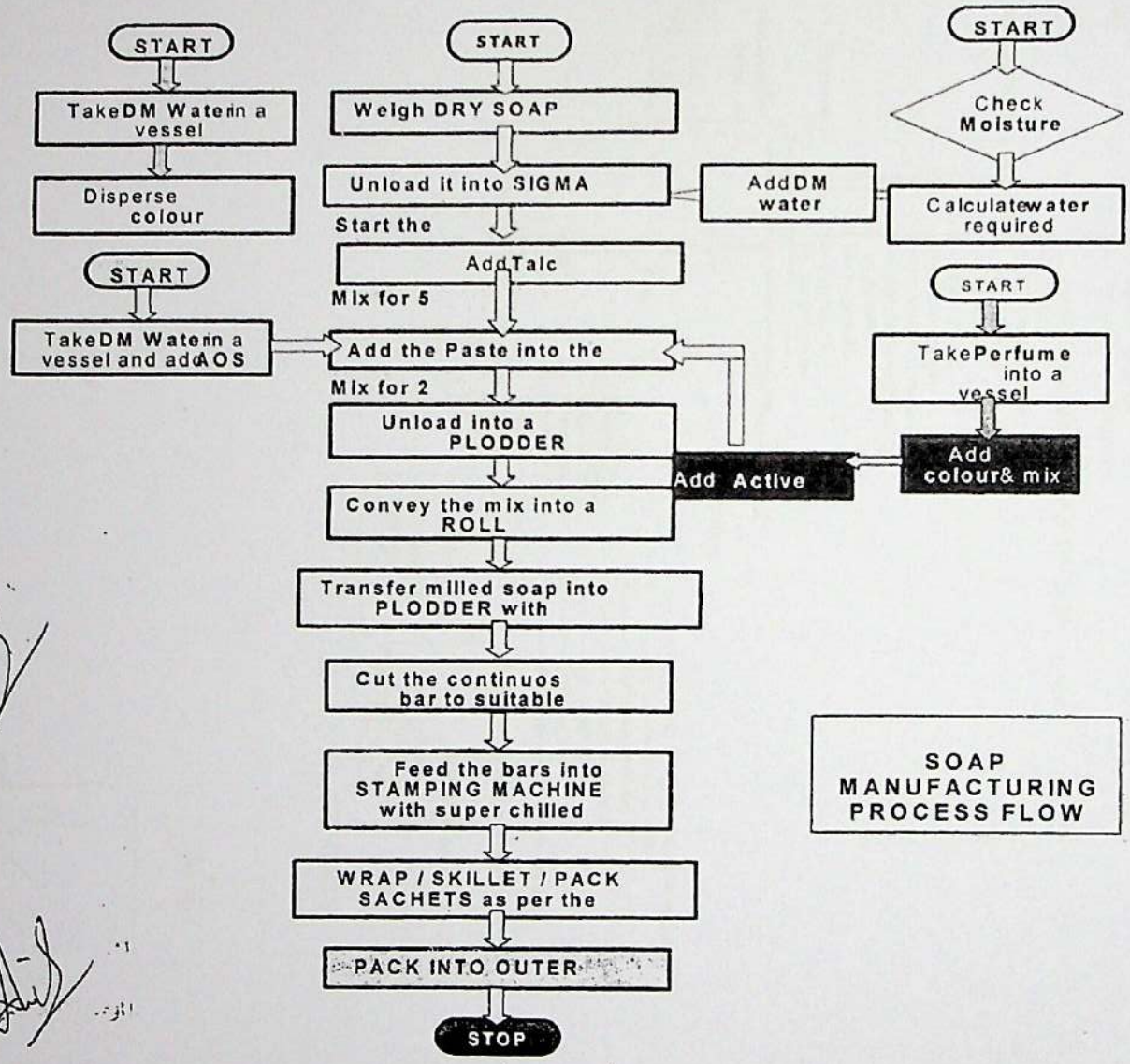
18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

Validity of this NOC shall be subject to compliance of the following mandatory conditions:

1. No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
2. The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
3. All new as well as existing ground water abstraction/ de-watering structures shall be fitted with digital water flow meters by the firm at its own cost immediately on completion of their construction or grant of NOC as the case may be. In case of renewal of NOCs, all existing ground water abstraction structures shall continue to be fitted with digital water flow meters. Intimation of installation of flow meters shall be sent by the proponent to the Regional Director of CGWB within 6 months of grant of NOC. Daily ground water abstraction data shall be monitored / continue to be monitored (in case of renewal) by the firm and recorded in a log book. Details of month-wise ground water abstraction shall be submitted to the Regional Director, CGWB, once every year.
4. In case the ground water abstraction is more than 10 m^3/day, monthly water level monitoring data shall be maintained and submitted annually to the Regional Office of CGWB. Wherever groundwater withdrawal is more than 500 m^3/day, the firm shall install telemetry system in one of the piezometers and share USER ID and password of the telemetry system with the Regional Director, CGWB.
5. In case ground water abstraction is more than 10 m^3/day, ground water quality shall be monitored once in a year (during pre- monsoon period) and the report submitted to the Regional Office, CGWB. Wherever the extraction is less than 10 m^3/day, ground water quality report shall be submitted by the proponent at the time of submission of self-compliance report.
6. Ground water augmentation/harvesting measures, as stipulated in the NOC, shall be implemented (in new cases) / continue to be maintained (in case of renewal) in consultation with the concerned Regional Director, CGWB.
7. Proof of recharge/water harvesting structures constructed (photographs of structures) shall be submitted to the concerned Regional Director, CGWB within 6 months from the date of issue of NOC. The firm shall also undertake periodic maintenance of recharge/water harvesting structures at its own cost.
8. The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
9. In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
10. The firm shall optimize water use through recycling/ reuse of waste water after proper treatment.
11. Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
12. In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
13. Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
14. The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
15. This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.
16. This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
17. The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
18. This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
19. Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment(Protection)Act,1986.
20. **In case of any violation of NOC conditions or illegal extraction of Ground water the firm shall be liable to pay "Environmental Compensation"/ "Penalty", if any under Sec 15 of EPA 1986 as and when decided by statutory authorities.**

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

PRODUCT ORIGINAL DETTOL SOAP – MAIN PROCESS STEPS



SOAP MANUFACTURING PROCESS FLOW

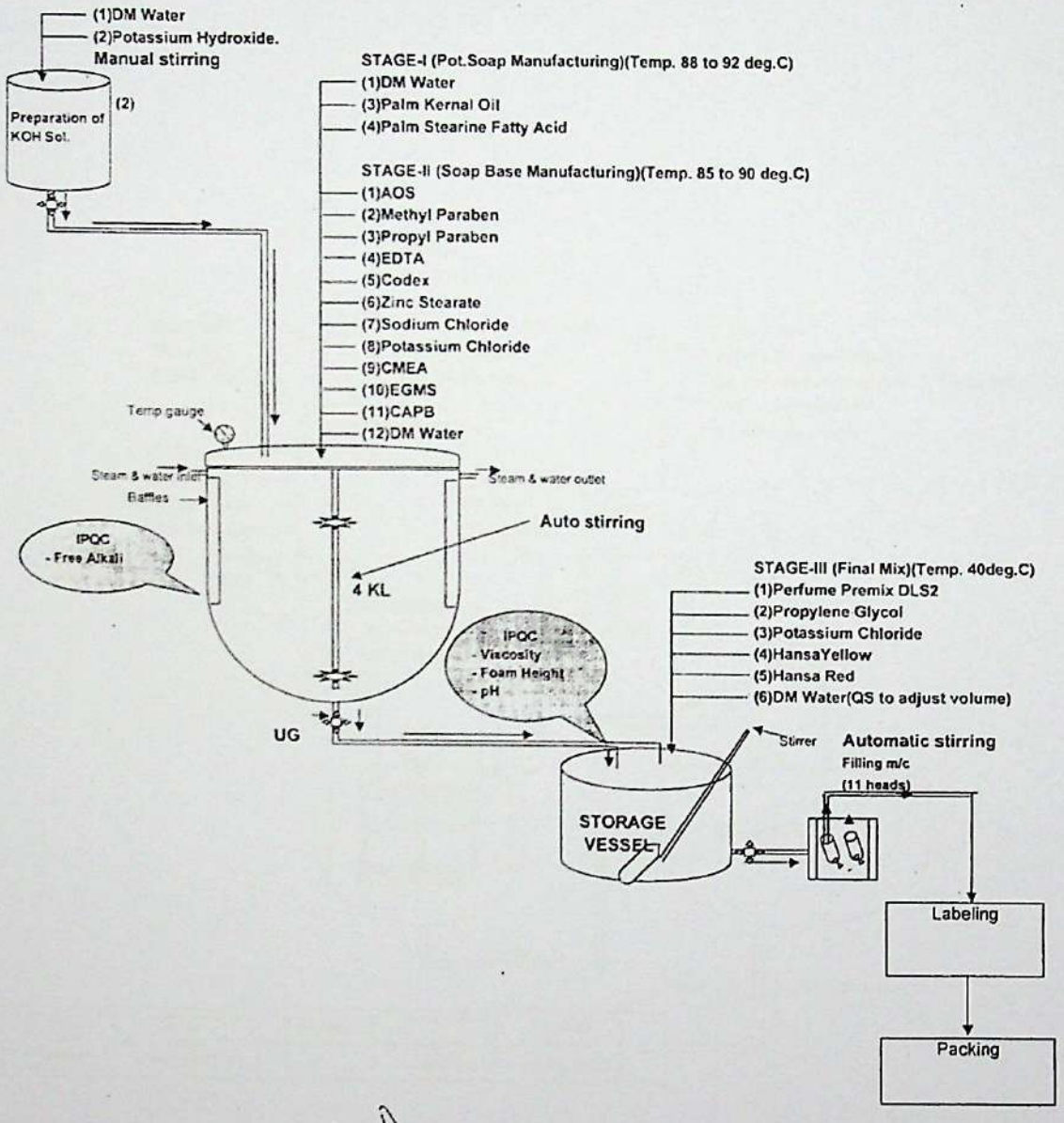
For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

ANNEXURE-4

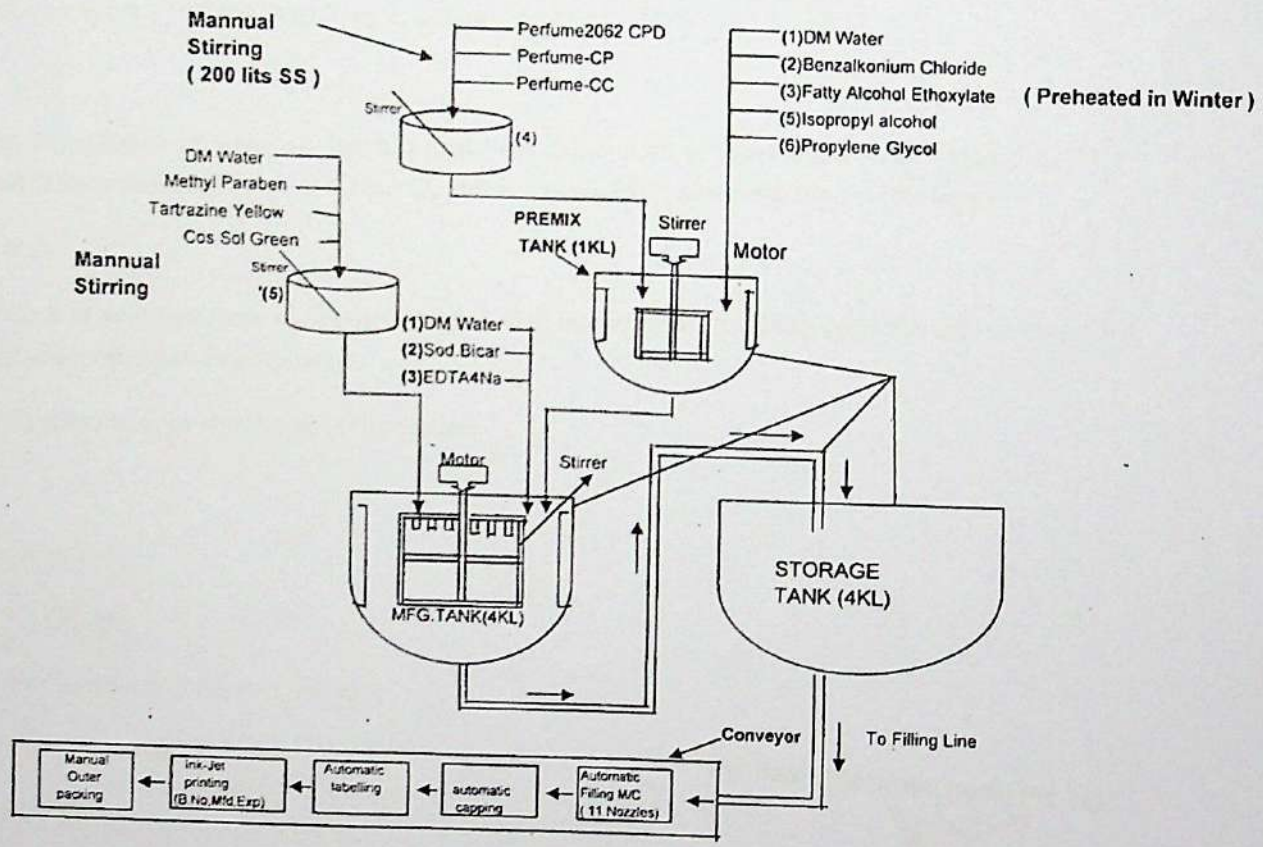
Annexure - IV

DETTOL LIQUID SOAP (ORIGINAL)



LIZOL

(BATCH SIZE 4 KL)



ANNEXURE-5

HEALTH · HYGIENE · HOME

Annexure-VIII

Date: June 25, 2019

To

The Regional Officer,

Pollution Control Board,

Chamunda Complex, Ram Nagar,

Kashipur, Distt – Udham Singh Nagar, Uttarakhand.

Sub: Submission of Form -4 for financial year 2018-2019 (Ist April 2018 – 31st March 2019) for Reckitt Benckiser India Pvt. Ltd, Unit -2, Plot no. B-96, ESIP, Sitarganj, Distt – US Nagar.

Dear Sir,

Please find attached form -4 (along with form -10) for financial year 2018-2019 for Unit -2. This is for your information and compliance.

Kindly acknowledge the receipt of the same.

Thanking you,

26/6/19.

Reckitt Benckiser India Pvt. Limited

for Shachindra Kumar

(Site Director)

For Reckitt Benckiser (India) Pvt Ltd

Authorised Signatory

Annexures:

Annexure 1: Production details for financial year 2018-2019.

Annexure 2: Hazardous waste disposal details along with form 10 copies for financial year 2018-2019.

RECKITT BENCKISER (INDIA) PRIVATE LIMITED UNIT-II
B-96,Eldeco Sidcul Industrial Park, Sitarganj,
District : Udham Singh Nagar
Uttrakhand-262405
info@reckittbenckiser.com.
www.reckittbenckiser.com
Corporate Identity Number : U74999DL1951PTC309785

Registered Office : 227,Okhla Industrial Estate,Phase-III,Okhla,New Delhi 110020

Part A. To be filled by hazardous waste generators

1. Total quantity of waste generated category wise

   (a) Chemical sludge : 184.51 MT

   (b) Process waste : 21.72 MT

   (c) E-Waste: 0.01MT

   (d) Empty drums of hazardous chemicals : 27289 (No's)

   (e) Cotton Waste: 9.5 MT

2. Quantity dispatched

(i) To disposal facility

   (a) Chemical sludge : 184.51 MT

   (b) Process waste : 21.72 MT

   (c) E-Waste: 0.01MT

   (d) Empty drums of hazardous chemicals : 27289 (No's)

   (e) Cotton Waste: 9.5 MT

(ii) To recycler or co-processors or pre-processor: 00 MT

(iii) Others: 00 MT

3. Quantity utilized in-house, if any - 00 MT

4. Quantity in storage at the end of the year – 00 MT

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

April 2018 – March 2019

1. Name and address of facility:

   Reckitt Benckiser India Pvt. Ltd. Unit -2

   Plot no – B-96, Eldeco Industrial Park,

   Sitarganj – 262405, (Uttrakhand).

2. Authorization No. and Date of issue: 36423/833 dated: 06.04.2016

3. Name of the authorized person and full address with telephone, fax number and e-mail:

   Name: Shachindra Kumar (Site Director)

   Reckitt Benckiser India Pvt. Ltd. Unit -2

   Plot no – B-96, Eldeco Industrial Park,

   Sitarganj – 262405, (Uttrakhand).

   Mobile no: 9732777798

   Email Id: Shachindra.kumar@rb.com

4. Production during the year (product wise), wherever applicable.

   As per attached annexure -A

Part B. To be filled by Treatment, storage and disposal facility operators

1. Total quantity received - NA
2. Quantity in stock at the beginning of the year - NA
3. Quantity treated – NA
4. Quantity disposed in landfills as such and after treatment – NA
5. Quantity incinerated (if applicable) - NA
6. Quantity processed other than specified above - NA
7. Quantity in storage at the end of the year - NA

Part C. To be filled by recyclers or co-processors or other users

1. Quantity of waste received during the year –

(i) Domestic sources - NA

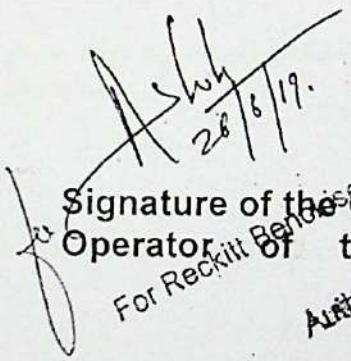
(ii) Imported (if applicable) - NA

2. Quantity in stock at the beginning of the year — NA
3. Quantity recycled or co-processed or used – NA
4. Quantity of products dispatched (wherever applicable) – NA
5. Quantity of waste generated -NA

6. Quantity of waste disposed - NA

7. Quantity re-exported (wherever applicable) - NA

8. Quantity in storage at the end of the year – NA



Signature of the Occupier or Operator of the disposal facility

Date: 25.06.2019
Place: RB Sitarganj

ANNEXURE- 6
Form V 2019

HEALTH · HYGIENE · HOME

Date: 26.09.2019

Annexure XI / Annexure III

To,

Member Secretary,

Uttarakhand Environment Protection And Pollution Control Board,

Dehradun.

Sub: Submission of Environment Statement (Form V) for the financial Year ending 31st March 2019 for Reckitt Benckiser India Pvt. Ltd. Unit 2.

Dear Sir,

We hereby submit the Environment Statement (Form V) for the financial Year ending 31st March 2019.

Kindly acknowledge the receipt.

Thanking you

Yours Faithfully,
For Reckitt Benckiser India Pvt. Ltd. Unit 2

23/9/19.

Mr. Ashok Kumar
(EHS Manager)

For Reckitt Benckiser (India) Pvt. Ltd.

Authorised Signatory

CC. Regional Officer, UEPPCB, Kashipur

RECKITT BENCKISER (INDIA) PRIVATE LIMITED UNIT-II
B-96,Eldeco Sidcul Industrial Park, Sitarganj.
District : Udham Singh Nagar
Uttrakhand-262405
info@reckittbenckiser.com.
www.reckittbenckiser.com
Corporate Identity Number : U74999DL1951PTC127068

Registered Office 221,Okhla Industrial Estate Phase-III Okhla,New Delhi-110020

ENVIRONMENT STATEMENT
"FORM – V"
(See Rule 14)

Environmental Statement for the financial year ending 31st March 2019

PART-A

i.	Name and address of the owner	: Mr. Venkat Subramanian, Sriram
	Occupier of the industry operation Unit-2	: Reckitt Benckiser (India) Pvt. Ltd.,
	or process	Plot No. B-96, ELDECO, SIDCUL Industrial Park, Sitarganj, US Nagar
ii.	Industry Category	: Orange/ MSI
	Primary – (STC Code)	:
	Secondary – (STC Code)	:
iii.	Production Capacity – Units	: Soap- 4842 MT/month : Harpic- 5417 KLT/month : Lizol- 3500 KLT/month : Veet- 250 MT/month : DLS- 2334 KLT/month
iv.	Year of Establishment	: March 2010
v.	Date of the last environmental statement Submitted	: 27.09.2018
vi.	Address of the Factory / Unit	: Reckitt Benckiser (I) Pvt. Ltd., Unit-2 Plot No. B-96, ELDECO, SIDCUL Industrial Park, Sitarganj, US Nagar

PART – B

Water Consumption & Raw Material Consumption

Water Consumption during the financial year 2017-18:

1) Process : 159 m3/day
2) Cooling : 96 m3/day
3) Domestic : 82 m3/day

Specific Water Consumption during the financial year 2018-19:

1) Process : 272 m3/day
2) Cooling : 118 m3/day
3) Domestic : 35 m3/day

Annexure III
(Raw Material)

Name of Product	Name of The Raw materials	Consumption of Raw Material in KG	
		During the Previous financial Year (2017-18)	During the Current financial Year (2018-19)
Harpic	1. Alkyl Trimethyl Ammonium Chloride	456772.5	714897.90
	2. BIS/2 Hydroxyethyl Oleylamine	499141	803377.55
	3. Acid Blue 80	8438.2	13495.7
	4. Methyl Salicylate	21568	35229.40
	5. HCL	10376330	16673331
Lizol	1. BKC	334263.107	531880.45
	2. Lauryl Alcohol	568973.35	928660.40
	3. Perfume P2062M1CPD	20444.348	7251.05
	4. Sodium Bicarbonate	302715.698	499653.30
Soap	1. Noodles	26205993	31882038.08
	2. Talc	674746.141	3156972.54
	3. TCC	47151.152	18261.29
	4. AOS	70082.28	128550.27

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

Veet	1. Potassium Thio glycolate	110894.329	185631.28
	2. Urea 46% N	78622.362	125075.72
	3. Calcium hydroxide	32798.777	53461.78
	4. Ceatearyl Alcohol	42361.581	68601.09
	5. Ceteareth	5099.354	27369.78
DLS	1. Palm stearine fatty acid	-	-
	2. PROPYLENE GLYCOL	84340.247	154684.52
	CODEX	116308.264	317010.61
	3. EGMS		

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

Veet	1. Potassium Thio glycolate	110894.329	185631.28
	2. Urea 46% N	78622.362	125075.72
	3. Calcium hydroxide	32798.777	53461.78
	4. Ceatearyl Alcohol	42361.581	68601.09
	5. Ceteareth	5099.354	27369.78
DLS	1. Palm stearine fatty acid	-	-
	2. PROPYLENE GLYCOL CODEX	84340.247	154684.52
	3. EGMS	116308.264	317010.61

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

Annexure III
(Production

Production during the financial year 2018-2019

Sr.no	Product name	Actual production (MTA)
1	DLS	18047.92
2	HARPIC	51184.07
3	LIZOL	19651.23
4	SOAP	38205.36
5	VEET	1444.01

PART - C

Pollution discharged to environment / unit of output
(Parameter as Specified in the consent issued)

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

Pollutants	Concentration of Pollutant in discharges (mg/ Ltr.)	Percentage of variation from prescribed standards with reasons
(a) Water		
BOD	18.0	
COD	64.0	No variations. The quality of treated water is as per the standards prescribed by the Board
TSS	45.2	
TDS	1536.0	
pH	7.20	
Oil and Grease	4.6	

Pollutants	Concentration of Pollutant in discharges (mg/ NM^3)	Percentage of variation from prescribed standards with reasons
b) Air		
SPM	57.25	No variations. All parameters are within the norms prescribed by the Board
SOX	18.62	
NOX	610	

PART D
Hazardous Wastes
(As Specified under Hazardous and Other wastes (Management & Transboundary Movement rules, 2016)

Hazardous Waste	Total Quantity (Ltrs)	
	During the Previous financial Year (2017-18)	During the Current financial Year (2018-19)
i) Spent Oil	0.0	0.0
ii) ETP Sludge	122.99 MT	173.95 MT
iii) Process Waste	79.14 MT	21.72 MT
iv) Empty drums of Hazardous chemicals	126.421 MT	235 MT

For Reckitt Benckiser (India) Pvt. Ltd

Authorised Signatory

PART –E
SOLID WASTE

Solid Wastes	Total Quantity (Kg)	
	During the Previous financial Year (2017-18)	During the Current financial Year (2018-19)
From Process (a) Metal waste (b) Paper Waste (c) Plastic Waste (d) Wooden Waste	100491 Kg 1071254 Kg 301606.9 Kg 22815 Kg	52965 Kg 2845999 Kg 631707 Kg 38310 Kg
1. Quantity recycled or re-utilized within the unit	NIL	NIL

PART –F

Please specify the Characterizations (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of Wastes.

(1) Hazardous Wastes

Parameters	Spent oil
Quantity	0.0 T
State	Solid
Specific Gravity	0.9
Percentage Solids	0-5%
Chemical Composition	High Boiling hydrocarbons in the forms of water emulsions
Flash Point	Non- Flammable
Reactivity	Non – reactive
Toxicity	Non – Toxic
Explosivity	Non – Explosive
Calorific Value	Unknown
Biodegradability	Non Biodegradable
Method of disposal	Disposed to PCB Authorized vendor – M/s Bharat waste Oil & Management

PART –G

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production

1. All the treated water from the Effluent Treatment Plant is used for irrigation of plants, trees and lawns grown inside our premises. This is a part of conservation of water.

2. Provisions of Auto cut –Offs in all bulk tanks to eliminate spillages.

3. Reuse of RO rejected water for cooling towers and toilets for flushing.

4. Installed Seismic valve on IPA tanks to prevent leakage during earthquake.

5. Online waste water monitoring system installation at ETP.

6. 100 Trees planted in site on World Environment day.

7. Started using blue plastic shippers to reuse packing material.

8. 150 saplings distributed to employees to plant them at their homes.

9. Procurement of materials like ALS. Glycerine & SLES in Bulks/Tankers to eliminate plastic waste.

10. Reuse of corrugated boxes for packing of finished goods.

PART-H

Additional measures/investment proposal for environmental protection including Abatement of pollution, prevention of pollution

1. Replacement of scroll chillers with screw chillers.
2. Installations of LEDs lights
3. Installation of VFDs
4. Hot water generation using parabolic concentrators
5. Rain water collection and reuse system
6. Load balancing of HVAC system
7. Soap chiller optimization.
8. Installation of solar panel for electricity generation for admin building.
9. Installation of modular underground tank for storage of rain water for reuse at site

PART-I

Any other particulars for improving the quality of environment

1. World Environment day was celebrated on 5th June of every year to create awareness among masses on environmental protection.
2. Ozone day was celebrated on 16th Sep for general awareness of mass.
3. Banega Swach India campaign on 2nd Oct for cleanness around factory premises

09/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE, LUCKNOW

01. Background: M/s Starways Industries (hereafter referred as 'The unit') was jointly inspected on January 29, 2020 by the officials from CPCB, RD (N), Lucknow and UEPPCB, in reference to the Hon'ble NGT order (O.A No123/2018) dated December 3, 2019 in the matter of Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors. O.A. No. 123/2018. As on the date of inspection, status of compliance of the said unit is given below.

02. Salient Details:

1.	Name & Address of the Industry	M/s Starways Industries Plot No: A-125, Phase-I Eldeco SIDCUL Industrial Park, Sitarganj, U S Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°1'29" Long. 79°41'9"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Small
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational
7.	Name of main Raw Materials:	1. Iron rod & Sheet
8.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Expired in 2019. Applied for renewal.
9.	Consented Production Capacity	• Fasteners (Nut & Bolt) & Wire- 200MT • Nut & Bolt- 100 Ton
10.	Sources of Water Supply	Ground water (Bore well- 01 Nos)
11.	NOC from CGWA for extraction of Ground Water	Applied
12.	Daily consumption of Fresh Water (KLD)	About 4 KLD
13.	Waste Water Generation (KLD)	1.5 KLD
14.	Unit details of ETP	1) Oil and grease trap cum collection tank 2) Flash mixer 3) Primary tube settler

		4) Semi treated tank 5) Sludge drying beds 6) PSF and ACF
15.	Designed Treatment Capacity of ETP (KLD)	10 KLD
16.	Operational status of ETP	Non-operational
17.	Flow Meter (s) at Inlet & outlet of ETP	Yes
18.	Mode of treated effluent disposal	Through CETP
19.	Any Bypass observed	No

20. Details of HW Generation & its disposal: As Per Environmental Statement (Form V)

Hazardous Wastes	Quantum Kgs	Disposal Practice
Phosphate sludge	30 Kg	Stored in bags and disposed through authorized TSDF
Cotton waste	150 Kg	Stored in bags and disposed through authorized TSDF
Empty PVC drums (200 ltr)	04	-
Any other (specify)		

21.	Sources of Air Pollution: NA	
A.	Boilers	
	No. and Capacity of Boilers	NA
	Type of Fuel used with consumption	NA
	Rate of fuel used	NA
	Load at which sampling done	NA
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	NA
	Air Pollution Control Systems (APCD)	NA
B.	DG Sets	
	Numbers and capacity of each	01 Nos. (100 KVA)
	• Whether adequate stack height exists • Whether acoustic enclosure provided as per Environment (P), Rules 1986.	Yes
22.	Date of inspection	29.01.2020

03. Observations:

1. On the day of inspection, the unit was found operational and engaged in metal machining & treatment work only. As per ETP logbook phosphating work (i.e, wet work) was not being performed from 30-06-2019 due to sealing of phosphating system by SPCB.
2. The Starways Industries at SIDCUL, Sitarganj is divided into two parts, i.e. Unit-1 & Unit-2. Unit-1 is running on Plot no. A-124 (Green) and Unit-2(Orange) is running on Plot No. A-125. Both units have separate consent which is presently expired and renewal has been applied for both.
3. The validity of consents of unit at A-124 has Expired in 2017; rejected for 2018 and 2019 and unit has applied again for renewal of CCA in 2019. However, for unit at A-125, consent Expired in 2019 and unit has applied for CCA renewal in 2019.
4. The fresh water requirement of the unit is fulfilled by 1 bore well installed in the premises. Flowmeter is installed at the abstraction point of the bore well.
5. Logbook for the fresh water consumption is maintained by the unit.
6. The unit has applied for the permission of CGWA for groundwater abstraction through bore well.
7. The unit has installed an ETP which was non-operational due to closure of wet process by SPCB. The ETP of 10 KLD capacity comprises of Oil Grease cum Collection Tank→Flash Mixer → Primary Tube Settler→Semi Treated Water Tank→PSF & ACF→Treated Water Tank→CETP conveyance system.
8. The team has not collected any sample during the visit because of non-generation of trade effluents during inspection. The wet process of the unit was stopped from 30-06-2019 due to sealing of phosphating system (i.e. wet process) by SPCB.
9. The hazardous waste storage area of the unit was not found adequate for safe storage. The packaging and labelling of HW as per rules are also not followed by the unit.
10. Under Hazardous Waste Management Rules, Form 3 and 4 is being maintained by the unit.
11. Display board for display of information related to water, air emission, and hazardous waste generation at outside the factory gate was not available.
12. As the unit is found under violating prescribed effluent discharge standards during 24-05-2018 to 30-06-2019. The team calculated Environmental Compensation of ₹ 40,20,000/- (Rs. Forty Lakhs Twenty Thousand) w.r.t. violation of prescribed effluent discharge standards. The calculation of EC is shown in Annexure-I.
13. As the unit is found under illegal extraction of groundwater during 24-05-2018 to 29-01-2020. The team calculated Environmental Compensation of ₹ 1,00,000/- (Rs. One Lakh) w.r.t illegal extraction of groundwater. The calculation of EC is shown in Annexure-I.

04. Recommendations:

1. An amount of ₹ 40,20,000/- may be levied on the unit as charge towards environmental compensation for violation of the effluent discharge standards.
2. An amount of ₹ 1,00,000/- may be levied on the unit as charges towards environmental compensation for illegal extraction of ground water.
3. Unit should not allow to operate till the issuance of valid consent by UEPPCB.
4. The unit shall take NOC from CGWA for the abstraction of ground water.
5. The unit shall make an adequate safe storage area for HW and also follow the Rule of packaging and labeling.
6. Unit shall provide display board for display of information related to water, air emission, and hazardous waste generation outside the factory gate.
7. The unit should replace all mechanical flowmeters by electromagnetic flowmeters.

05. Inspection Team:

1. Er. Sanjay Kumar, Sci 'C'
   CPCB, Regional Directorate, Lucknow — Sanjay Kumar 19/2/2020
2. Dr. Ajeet Singh, ASO
   UEPPCB, RO Kashipur — for Ajeet 19/2/2020
3. Dr. Ashutosh Tripathi, RA
   CPCB, Regional Directorate, Lucknow — Tripathi 19.02.2020

Photo Gallery

Photo-1: Main Gate of the unit

Photo-2: Raw Materials

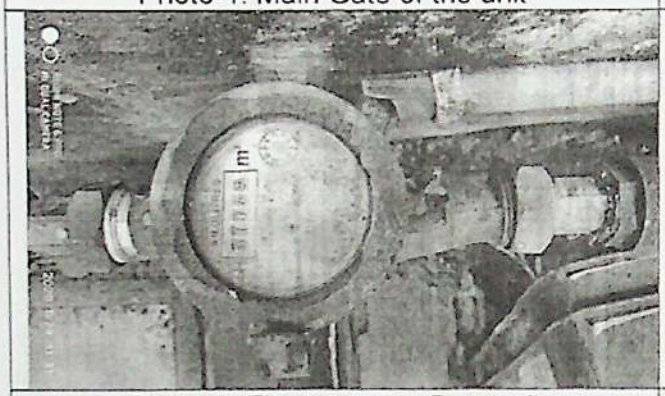


Photo-3: Flow meter at Borewell

Photo-4: Production Area

Photo-5: ETP of the Unit

Photo-6: Sealed Phosphating System

1. Environmental Compensation for illegal extraction of the Ground water:

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed is as follows:

Area category	Safe/Non notified area
Use	Industrial
Ground water extracted per day	7 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m^3
EC to be levied	80.8 Rs/day
Date of inspection by CPCB wherein violation reported	24-05-2018
Status of NOC as on 29-01-2020	Applied
No of violating days (i.e. operation without NOC)	615
Total EC_{GW} for illegal extraction of the ground water (Minimum Rs. 1,00,000)	~~Rs 49,692~~ Rs. 1,00,000 (minimum)

As the unit is found under illegal extraction of groundwater during 24-05-2018 to 29-01-2020, the team calculated Environmental Compensation of ₹ 1,00,000/- (Rs. One Lakh) w.r.t illegal extraction of groundwater.

2. Environmental Compensation on Industrial Pollution:

Calculation of Environmental Compensation is as demonstrated below

EC = PI x N x R x S x LF

= 80 X 402 X 250 X 0.5 X 1.0

= 40,20,000

As the unit is found under violating prescribed effluent discharge standards during 24-05-2018 to 30-06-2019. The team calculated Environmental Compensation of ₹ 40,20,000/- (Rs. Forty Lakhs Twenty Thousand) w.r.t. violation of prescribed effluent discharge standards.
(Note: The wet process of the unit was closed by UEPPCB on 30-06-2019)

Where

PI = Pollution Index of industrial sector (taken as '80' considering 'Red Category')

N= Number of days of violation took place (402 operational days considered for violating prescribed effluent discharge standards during 24-05-2018 to 30-06-2019)

R = A factor in Rupees (taken as '250')

S = Factor for scale of operation ('0.5' considering scale of operation being 'Small')

LF = Location factor ('1.0' considering population of area being < 1 million)

(Ref: Guidelines prescribed by the "Report of CPCB- in house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund")

ANNEXURE- 2

(11)

bharatkosh.gov.in

Government of India Receipt Portal

RECEIPT

Transaction Ref.No. 2709190004247 Dated: Sep 27 2019 4:46PM

Received from MR. STARWAYS INDUSTRIES with Transaction Ref.No. 2709190004247

Dated Sep 27 2019 4:46PM the sum of INR 1000 (One Thousand Only) through Internet based Online payment in the account of

PROCESSING FEE OF FRESH NOC FOR GROUND WATER EXTRACTION , CGWA FEES.

Disclaimer:- This is a system generated electronic receipt, hence no physical signature is required for the purpose of authentication

Printed On: 28-09-2019 09:33:19

Courtesy : Controller General of Accounts

★ STARWAYS INDUSTRIES ★

Manufacturer of :
Precision Machined components,
Turned Components, Rivets,
Semi Holow Rivets & Fastners
Specialist in : **Automobile Parts**

Regd. Office :
Flat No. 202, Vallabh Bhavan,
Babu Bhai Vashi Road,
Vile Parle (W),Mumbai - 400 056
Tel. : 2671 6716 / 2671 2116
Email : shahrv@vsnl.com

Ref. No : _____

Date : 01/10/20

To,

The Director

ELDECO SIDCUL

Sitarganj, Disst: U.S.Nagar (Uttarakhand)

Subject: - Request to provide us the No availability Certificate for CGWA –Application

Dear Sir,

Kindly refer to the above mentioned subject, for CGWA application the No Availability Certificate letter is required from ELDECO SIDCUL is a compulsory document. We are applying for CGWA Permission for 5 KLD abstraction of ground water by our bore well at M/S Starways industries ELDECO SIDCUL Sitarganj and we are not being supplied any domestic water supply by your water body.

Hence, you are requested to kindly issue us a No availability Certificate letter for this purpose.

Thanking you,

Yours Faithfully

Starways Industries

(Authorized Signatory)

क्षेत्रीय कार्यालय
क्र. 4642
दिनांक 3/12/19

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use (Application For New NOC)

Application Number : 21-4/1278/UT/IND/2019

1. General Information:

Water Quality:	Fresh Water
Application Type Category/ Type of Application:	Automotive spare parts
(i) Name of Industry:	STARWAYS INDUSTRIES
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) ($)	
Address Line 1 :	PLOT NO. A 124 PHASE II
Address Line 2 :	ELDICO SIDCUL INDUSTRIAL PARK
Address Line 3 :	SITARGANJ
State:	UTTARAKHAND
District:	UDAM SINGH NAGAR
Sub-District:	SITARGANJ
Village/Town:	Sisona
Latitude:	29.020000
Logitude:	79.670000
Area Type :	Non-Notified
Area Type Category :	Safe
(iii) Communication Address	
Address Line 1:	PLOT NO. A-124 PHASE II
Address Line 2:	ELDICO SIDCUL INDUSTRIAL PARK
Address Line 3:	SITARGANJ U.S.NAGAR
State:	UTTARAKHAND
District:	UDAM SINGH NAGAR
Sub-District:	SITARGANJ
Pincode:	262405
Phone Number with Area Code:	
Mobile Number:	91 9568033166
Fax Number:	
E-Mail:	staraccounts@starways.in

(iv) Salient Features of the Industrial Activity:

We are manufacturing unit of Machine Components, Fastners and Washers, Coller ,Slider Blocks ,Sleeves and Others.

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	499.34		499.34

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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Open Land	145.50		145.50
Road/ Paved Area	280.76		280.76
Rooftop area of building/ sheds	1074.40		1074.40
Total	2000.00		2000.00

(vi) Drainage in the Area (River/ Nala etc) :	CETP
(vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):($)	Source of availablity of Surface water is Borewell . Non Availability Certificate is attached .
(viii) Average Annual Rainfall in the Area (in mm):	1544.00
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	Sisona
(x) Whether Ground Water Utilization for:	Existing Industry
Date of Commencement Industry:	12/12/2007
Date of Expansion :	

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) ($)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	5.00	0.00	5.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	5.00	0.00	5.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	5.00	0.00	5.00

Government of India
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(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	2.00	0.00	2.00	300	600.00
Residential / Domestic	2.00	0.00	2.00	300	600.00
Greenbelt Development /Environment Maintenance	1.00	0.00	1.00	300	300.00
Other Use	0.00	0.00	0.00	300	0.00
Grand Total	5.00	0.00	5.00		1500.00

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	1.50	300	450.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	1.50	300	450.00
iii). Other Uses:	0.00	300	0.00
(c) Total Treated Water Utilized:	1.50		450.00
Net Ground Water Requirement:	5.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2007	72.00 / 101	50.00	5.00	1 / 300	Submersible Pump	1.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

Government of India
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Application Number : 21-4/1278/UT/IND/2019

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : ($)

Not applicable to us

5. Details of Rrainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).($)

Rain water harvesting report is attached .

6. Consent to Operate / Estibilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):($)

Attached Consent/ Approval of Government Agency(Previous: Referral Letter)

Letter Number UEPPCB/ROK/Con-576/17/4258-781

S.No	Consent /Approval of Govornment Agency	Attachment Name	File Name
1	State Pollution Control Board	Consent Copy	Starways Industries consent.PDF
2	State Pollution Control Board	Refferal letter	refferal letter.PDF

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

☑ It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.
It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1 Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director,Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248001

3 Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4 Reciept of Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) submitted through NON TAX RECEIPT PORTAL (https://bharatkosh.gov.in) should be attached along with hard copy of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref No - 2709190004247

Bharat Kosh Transaction Date.- 27/09/2019

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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Application for Permission to Abstract Ground Water for Industrial Use (Application For New NOC)

Application Number : 21-4/1278/UT/IND/2019

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) : (Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Non-availability Certificate	non avilibility certificate.PDF

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	Rain water harvesting proposal	RWH Proposal.pdf

8). Authorization Letter (Previous: Authorization) :

S.No	Attachment Name	File Name
1	Authorization letter	authorization letter.PDF

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	Ground Water Quality Report	Ground_Water(1).pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	Non Polluting Cerificate	Non Polluting Certificate self Decleration letter.pdf
2	Justification letter for Domestic Consumption	justification letter starways.pdf
3	water balance chart	water balance chart.pdf
4	site plan layout	Site layout plan.pdf
5	land papers	land papers.pdf

12). Scanned Industrial Application :

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use (Application For New NOC)

Application Number : 21-4/1278/UT/IND/2019

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

S.No	Attachment Name	File Name
1	Fees	FEES.pdf

Name & Signature of the applicant
(With official seal)

Date :

Place :

Associated User : starways

Submitted By User : starways

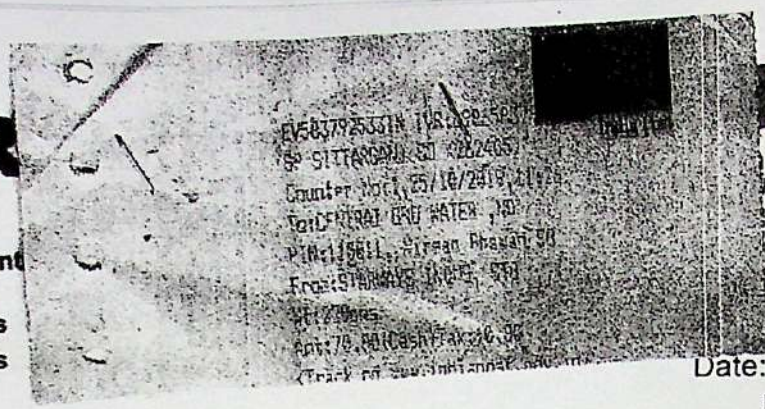
Submission Date : 23/10/2019

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

★ STAR ES ★

Manufacturer of :
Precision Machined component
Turned Components, Rivets,
Semi Holow Rivets & Fastners
Specialist in : **Automobile Parts**

ice :
02, Vallabh Bhavan,
i Vashi Road,
(W),Mumbai - 400 056
1 6716 / 2671 2116
ahrv@vsnl.com



Ref No. :_____

Date: 26-09-2019

Date : _____

To,

THE REGIONAL OFFICER

Uttarakhand Environment Protection & Pollution Control Board

Kashipur, Disst: U.S.Nagar (Uttarakhand)

Subject: - Request to provide us the Referral letter for CGWA –Application

Dear Sir,

Kindly refer to the above mentioned subject, for CGWA application the referral letter from State Pollution Control Board is a compulsory document. We are applying for CGWA Permission for 5KLD abstraction of ground water.

Hence, you are requested to kindly issue us a referral letter for this purpose.

Thanking you,

Yours Faithfully

STARWAYS INDUSTRIES.

(Authorized Signatory)

★ STARWAYS INDUSTRIES ★

Manufacturer of :
Precision Machined components,
Turned Components, Rivets,
Semi Holow Rivets & Fastners
Specialist in : **Automobile Parts**

Regd. Office :
Flat No. 202, Vallabh Bhavan,
Babu Bhai Vashi Road,
Vile Parle (W),Mumbai - 400 056
Tel. : 2671 6716 / 2671 2116
Email : shahrv@vsnl.com

Ref No. _____

Date : _____

Dt.24-09-2019

To,

REGIONAL DIRECTOR

Central Ground Water Board, Uttrakhand Region

419-A, Kanwali Road, BALUWALA, near Urja Bhawan

DEHRADUN, UTTRAKHAND-248006

Subject: Justification regarding ground water use for domestic consumption (2KL) for seeking NOC for ground water abstraction permission.

Dear Sir,

Kindly find here with the desired details of domestic consumption at our Unit as per total manpower.

1. Worker-38
2. Workers Managers-2
3. Operatios- 6
4. Security -4
5. Total Manpower = 50
   50 Persons each use 40 ltr, totally consumes 2000 Ltr approx therefore 2Kl ground water is use for domestic consumption in our unit.

You are requested to kindly acknowledge the same and grant us the permission of ground water abstraction.

Thanking You,

YOURS FAITHFULLY

Starways Industries

(Authorized Signatory)

Copy to-Member Secretary, Central Ground water Authority, West Block-2, Wing-3, R.K.Puram, Sector-1, New Delhi-110066.

For Starways Industries

Authorised Signatory

ANNEXURE-3

(V)

CLEAR WATER CONSUMPTION DETAILS FOR THE MONTH OF JAN-20

DATE	INITIAL READING	OUTLET READING	CONSUMPTION	OPERATOR
1	1656.7	1661.2	4.5	SP
2	1661.2	1665.7	4.5	SP
3	1665.7	1670.5	4.8	SP
4	1670.5	1675.0	4.5	SP
5	1675.0	1675.2	0.2	SP
6	1675.2	1680.1	4.9	SP
7	1680.1	1684.9	4.8	SP
8	1684.9	1689.7	4.8	SP
9	1689.7	1694.2	4.5	SP
10	1694.2	1699.0	4.8	SP
11	1699.0	1704.0	5.0	SP
12	1704.0	1704.2	0.2	SP
13	1704.2	1709.0	4.8	SP
14	1709.0	1713.7	4.7	SP
15	1713.7	1718.5	4.8	SP
16	1718.5	1723.0	4.5	SP
17	1723.0	1728.0	5.0	SP
18	1728.0	1732.5	4.5	SP
19	1732.5	1732.7	0.2	SP
20	1732.7	1737.0	4.3	SP
21	1737.0	1741.5	4.5	SP
22	1741.5	1746.3	4.8	SP
23	1746.3	1751.3	5.0	SP
24	1751.3	1756.1	4.8	SP
25	1756.1	1760.6	4.5	SP
26	1760.6	1760.8	0.2	SP
27	1760.8	1765.2	4.4	SP
28	1765.2	1770.0	4.8	SP
29	1770.0			
30				

For Starw... Industrie...

Authorised Sign...

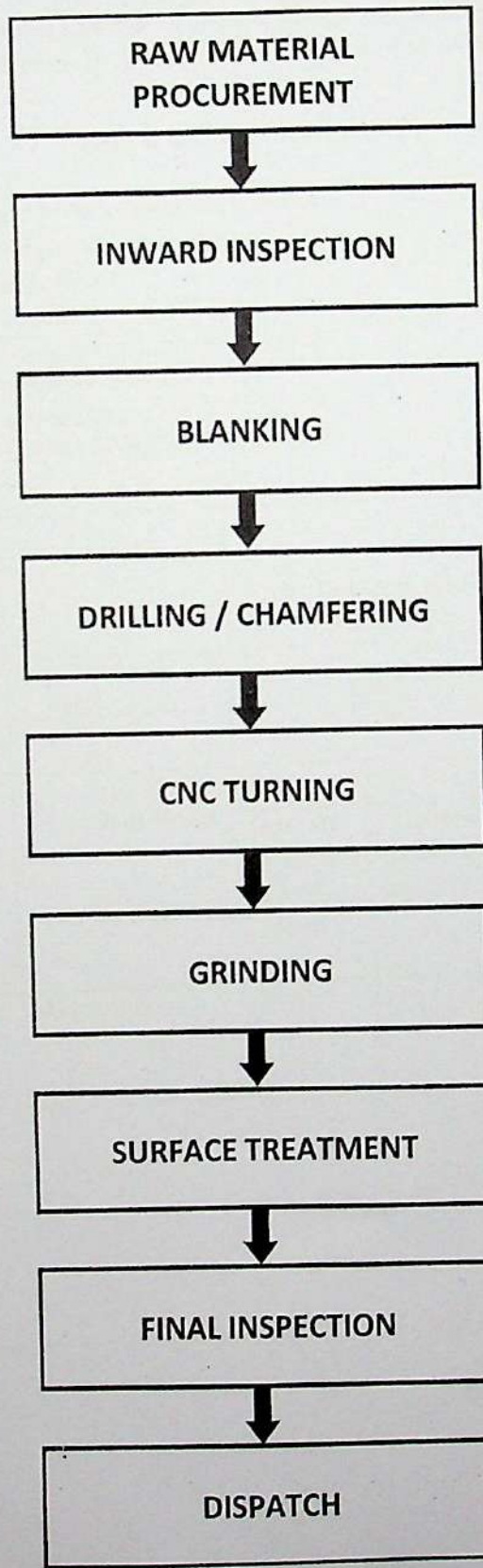
ANNEXURE-4

(IV)

STARWAYS INDUSTRIES

A-124. ELDECO, SIDCUL INDUSTRIAL PARK, SITARGUNJ, UTTARANCHAL – 262 405.

PROCESS FLOW CHART



For Starways Industries

Authorised Signatory

ANNEXURE-5

VIII

FORM 4

(To be submitted by Occupier/Operator of disposal facility to state pollution control board by 30th June of every for the proceeding period April to March)

(April 2018-March 2019)

Name and address of the Generator/Operator of Facility	STARWAYS INDUSTRIES(Unit -2) Plot No 125, Phase II, ESIP SITARGANJ, U.S.NAGAR,UTTARAKHAND
Name of the authorized person and full address with Telephone and Fax number	STARWAYS INDUSTRIES(Unit -2) Plot No 125, Phase II, ESIP SITARGANJ, . U.S.NAGAR,UTTARAKHAND

Description of Hazardous Waste		Physical form With description	Chemic[illegible] form
	(A) Phosphate Sludge	Solid	
	(B)Cotton Waste	Solid	

Quantity of Hazardous Wastes (in MT)	Type of Hazardous Waste	Quantity (in M[illegible]			
		Opening balance as on 1st April	Generation during the financial Year	Sale/Disposa[illegible] during the financial yea[illegible]	Closing balance as on 31th March
	(A) Phosphate Sludge	Nil	190kg	190Kg	Nil
	(B) Cotton Waste	Nil	200kg	200Kg	

For Starways Industries

Authorised Signatory

Description of Treatment of Hazardous Waste	Disposed to auth .party				
Details of Transportation of Hazardous Waste	Name & address of Consignee	Mode of Packing	Mode of Transportation	Date of Transportation	Quantity (in MT)
	BOCL,Roorkee.	Bags	Truck	18/07/2018 11/03/2019	0.39 MT
Quantity of useful materials sent back to the Manufacturers* and others#	Name and type of material sent back to	Quantity (in MT)			
	Manufacturers	N.A.			
	Others*	N.A.			

Place : Sitarganj

Date : 18-05-2019

Signature : Mr. Rajeev Sha..

Designation: Director

For Starways Indust...

Authorised Signa...

FORM -3

(See Rule 9 (1)

Format for maintaining records or hazardous wastes at the facility :

1.	Name and address of the occupier or operation of a facility	STARWAYS INDUSTRIES (Unit -2) Plot No. 125, Phase II, ESIP SITARGANJ, U.S.NAGAR,UTTARAKHAND
2.	Date of issuance of authorization and its reference number :	Applied
3.	Description of hazardous waste:	Phosphate Sludge ,Cotton Waste
	Physical form with description	Solid
	Chemical form	As per Analysis Report
	Total volume and weight (in kg.)	Phosphate Sludge (190 kg),Cotton Waste (200Kg)
4.	Description of storage and treatment of hazardous waste :	Solid Haz. Waste Stored in PPBags & liquid Haz. Waste stored in metallic drums are placed on RCC rubber lined floor on covered shade and kept safely in lock & key system..

Date	Method of Storage of hazardous wastes	Date	Method of treatment of hazardous wastes
18/07/2018 11/03/2019	Solid Haz. Waste Stored in PPBags & liquid Haz. Waste stored in metallic drums are placed on RCC rubber lined floor on covered shade and kept safely in lock & key system.. RCC covered shade.	18/07/2018 11/03/2019	Disposed to the auth. party

5. Details of transportation of hazardous waste:

Name and address of the consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation
Bharat Oil & Waste Management Ltd.,Roorkee	Bags	Truck	18/07/2018 11/03/2019

6. Details of disposal of hazardous waste:

Date of Disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal
18/07/2018 11/03/2019	solid	attached	Disposed to auth. party	N.A

Copy for SPCB

FORM 10

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 30013

1 Occupier's Name & Mailing Address (including Phone No. and email)	Plot No. A-12, Phase II, Sitarganj (U.S. Nagar) Uttarakhand-262405
2 Sender's Authorization No.	
3 Manifest Document No.	51 dt-20/07/19
4 Transporter's Name & Address (including Phone No. and email)	Hind Road Lines Rudhapur (U.K)
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)
6 Transporter's Registration	
7 Vehicle Registration No.	PB 10 FF 6462
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (E-18, Site-IV, Sahibabad Indu Ghaziabad, UP-201010 Tel. 0 e-mail:sales@bharatoil.com
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANA Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel. :0512-2285296 e-mail:sales@bharatoil.com
9 Receiver's Authorization No.	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/Kanpur Dehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023
10 Waste Description	(1) Empty P.V.C Drum 200 LTR-4 (2) Cotton Waste-120 kg (3) Phosphate Sludge-30
11 Total Quantity No. of Containers	total- 150 kg ....m³ or MT total- 4 ..... Nos.
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seapage, use Washing soap at point of leak to stop its leakage.
14 SENDER'S CERTIFICATE Typed Name: For Starways Industries Signature: Authorised Signatory	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations. Month 07 Day 20 Year 2019
15 Transporter's Acknowledgement of Receipt of Waste Typed Name & Stamp: Signature:	Month 07 Day 20 Year 2019
16 Receiver's Certificate for Receipt of Hazardous and other Waste Typed Name & Stamp: Signature:	Month Day Year

(Name & Signature of Sender)

20/07/19

FORM – 9

[See rule 18(2)]

TRANSPORT EMERGENCY (TREM) CARD

[To be carried by the transporter during transportation of hazardous wastes and other wastes, provided by the sender of waste]

1. **Characteristics of hazardous and other wastes**

Sl. No.	Type of Waste	Physical Properties	Chemical Constituents	Exposure Hazards	First Aid Requirements
1	Empty P.V.C Drum	Solid		1. Ingestion can lead to vomiting, irritation of mouth, throat, & intestinal tract. 2. Prolonged exposure makes skin dry & can lead to oil acne, skin cracking, & dermatitis. 3. Eye contact causes light to moderate irritation.	1. If ingested do not induce vomiting, seek medical advice immediately. 2. Remove contaminated clothing immediately & wash off affected areas with water & soap. 3. Wash eyes with sufficient amounts of water & get medical advice.
2	Cotton Waste	Solid			
3	Phosphate Sludge	Semi Solid			

2. Procedures to be followed in case of fire: 1. Area to be cordoned off & dry powder or foam type fire extinguishers to be used.
2. Contact nearest Fire Station

3. Procedure to be followed in case of : spillage / accident/explosion: Spilled oil to be prevented from spreading and reaching storm water drains and collected back in drums.

4. For expert services, please contact

Name & Address:

Mr. Rajinder Kumar 9717704019
Bharat Oil & Waste Management Ltd
Mauza Muklmpur, Roorkee-Lakshar Road, Roorkee,
Distt. Haridwar, Uttrakhand
Mobile 9717703494
Mr. Chandan Kr. Chuadhary 09639826701

For Starways Industries

Authorised Signatory

i. Telephone No : 0120 – 2897763 / 3220356
011 – 41000710, 26216466

(Name & Signature of Sender)

Bharat Oil & Waste Management Ltd. Mauza Muklmpur Roorkee (U.K.)

20/07/11

10/21

CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE, LUCKNOW

01. Background: M/s SNB Infra Heights Pvt Ltd. (hereafter referred as 'The unit') was jointly inspected on January 29, 2020 by the officials from CPCB, RD (N), Lucknow and UEPPCB, in reference to the Hon'ble NGT order (O.A No123/2018) dated December 3, 2019 in the matter of Sidhgarbyang Kalyan Sewa Samiti, Sitarganj Vs State of Uttarakhand & Ors. O.A. No. 123/2018. As on the date of inspection, status of compliance of the said unit is given below.

02. Salient Details:

1.	Name & Address of the Industry	M/s SNB Infra Heights Pvt Ltd. C-09, Phase-I Eldeco SIDCUL Industrial Park Sitarganj, U S Nagar Uttarakhand-262405
2.	Coordinates of the Unit (Latitude and Longitude)	Lat. 29°02'49" Long. 79°41' 3"
3.	Type of Industry Sector (Red/ Orange/ Green)	Orange
4.	Scale of operation (Large/Medium/Small- Micro)	Medium
5.	CETP membership (Obtained Yes/No)	Yes
6.	Operational Status	Operational
7.	Name of main Raw Materials:	1. Food items 2. Beverages
8.	Status of Consent under Water & Air Acts and Authorization under HWM Rule	Granted /Non granted: Granted Validity expired on: 31-03-2019 Applied for renewal on 29.01.2020
9.	Consented Production Capacity	• Hotel rooms – 49 • Restaurant - 01
10.	Sources of Water Supply	Bore well- 01 Nos
11.	NOC from CGWA for extraction of Ground Water	Not Available
12.	Daily consumption of Fresh Water (KLD)	2.7 KLD (as reported)
13.	Waste Water Generation (KLD)	2.1 KLD (as reported)
14.	Unit details of STP	Septic tank and soak pit as primary treatment
15.	Designed Treatment Capacity of STP	4 KLD (As reported)

	(KLD)	
16.	Operational status of STP	Operational
17.	Flow Meter (s) at Inlet & outlet of STP	Flow meter installed at outlet only
18.	Mode of treated effluent disposal	Through CETP
19.	Any Bypass observed	No
20.	Details of HW Generation & its disposal: As Per Environmental Statement (Form V)	

Hazardous Wastes	Quantum Kgs	Disposal Practice
Used Oil	0.001 MT/Year	Through registered recycler
ETP Sludge	-	-
Any other (specify)		

21.	Sources of Air Pollution: NA	
A.	Boilers	
	No. and Capacity of Boilers	NA
	Type of Fuel used with consumption	NA
	Rate of fuel used	NA
	Load at which sampling done	NA
	Stack details I. Height of stack of each Boiler (meters) II. Sampling port hole from ground level Stack dia.	NA
	Air Pollution Control Systems (APCD)	NA
B.	DG Sets	
	Numbers and capacity of each	01 Nos. (30 KVA)
	• Whether adequate stack height exists	Yes
	• Whether acoustic enclosure provided as per Environment (P), Rules 1986.	Yes
22.	Date of inspection	29.01.2020

03. Observations:

1. On the day of inspection, the unit was found operational engaged in hotel services.
2. The consent of the unit under Water Act; Air Act and Hazardous Waste Authorization was expired on 31.03.2019. (Consent copy was not provided during inspection; validity shown on UEPPCB website; renewal has been applied on 29.02.2020).
3. The unit has provided septic tank & series of UG tank arrangement for primary treatment of waste water and its final discharge point is connected to CETP conveyance system.

4. The unit has provided a mechanical flow meter on outlet (overflow pipeline) of primary treatment system. This flowmeter was not running properly as installed on overflow pipeline. Therefore, flowmeter is required to be relocated at pumping line. The log book was not maintained for this flowmeter.
5. The fresh water requirement of the unit is fulfilled by the 1 bore well installed in the premises. A mechanical flow meter was found installed at the abstraction point of this bore well.
6. Logbook for the fresh water consumption is maintained by the unit; however, entries in the logbook were not matching with the flow meter reading during inspection.
7. The unit has not obtained NOC from CGWA for groundwater abstraction through bore well.
8. The team has collected the sample of waste water (after primary treatment) being discharged into CETP conveyance system. The analysis report is presented below:

S. No.	Parameter	Outlet of Primary Treatment (H-1)	UEPPCB prescribed standards for CETP Sitarganj
1.	pH	7.30	5.5 – 9.0
2.	TSS (mg/L)	BDL	1500
3.	TDS (mg/L)	313	2100
4.	Fluoride (mg/L)	BDL	15
5.	Ammonical Nitrogen (mg/L)	BDL	50
6.	Phenols (mg/L)	2.28	5
7.	Boron (mg/L)	BDL	2
8.	Oil & Grease (mg/L)	BDL	20
9.	COD (mg/L)	BDL	1100
10.	BOD (mg/L)	BDL	550
11.	Hexavalent Chromium (mg/L)	BDL	2
12.	Cadmium (mg/L)	BDL	1
13.	Total Chromium (mg/L)	BDL	2
14.	Copper (mg/L)	BDL	3
15.	Nickel (mg/L)	0.23	3
16.	Lead (mg/L)	BDL	1
17.	Zinc (mg/L)	BDL	15
18.	Arsenic (mg/L)	BDL	0.2
19.	Mercury(mg/L)	BDL	0.01

*BDL meaning for Fluoride- < 0.5 mg/l, Ammonical Nitrogen- < 0.5 mg/l, Boron- < 0.5 mg/l, Oil & Grease- < 5mg/l, COD- < 5 mg/l, BOD- < 5 mg/l, Hexavalent Cr- < 0.1 mg/l, Cadmium- < 0.1 mg/l, Total Cr- < 0.2 mg/l, Copper- < 0.2 mg/l, Lead- < 0.5 mg/l, Zinc- < 0.1 mg/l, Arsenic- < 10 µg/l and Mercury- < 10 µg/l.

9. The unit is found complying w.r.t. prescribed discharge standards of Inlet effluent quality of CETP, Sitarganj.
10. The unit is not generating any hazardous waste material except used oil from DG Set of 30 KVA. It is reported that the used oil is stored in plastic container and disposed through authorized recycler.

11. Display board was not available at hotel gate for display of information related to water, air emission and waste generated within the hotel premises. Therefore, unit is not complying w.r.t provide display board at factory gate.
12. The logbook for the generation and disposal of solid/hazardous waste is not being maintained by the unit.
13. As the unit is found under violating prescribed effluent discharge standards during 25-05-2018 to 29-01-2020. The team calculated Environmental Compensation of ₹ 76,75,000/- (Rs. Seventy-Six Lakhs Seventy-Five Thousand) w.r.t. violation of prescribed effluent discharge standards. The calculation of EC is shown in Annexure-I.
14. As the unit is found under illegal extraction of groundwater during 25-05-2018 to 29-01-2020. The team calculated Environmental Compensation of ₹ 1,00,000/- (Rs. One Lakh) w.r.t illegal extraction of groundwater. The calculation of EC is shown in Annexure-I.

9. **Recommendations:**

10. An amount of ₹ 76,75,000/- may be levied on the unit as charge towards environmental compensation for violation of the prescribed norms.
1. An amount of ₹ 1,00,000/- may be levied on the unit as charges towards environmental compensation for illegal extraction of ground water.
2. The unit should not allow to operate till the issuance of valid consent from UEPPCB.
3. The unit shall take NOC from CGWA for the abstraction of ground water.
4. The unit shall relocate the flowmeter installed at the outlet primary treatment system to pump line to ensure proper functioning of flowmeter.
5. The unit shall maintain proper Log book for the flowmeters installed at borewell & primary treatment system of wastewater.
6. Unit shall also install electromagnetic flowmeters instead of mechanical flowmeters.
7. The unit should maintain Log book for the generation and disposal of solid/hazardous waste.

Inspection Team:

1. Er. Sanjay Kumar, Sci 'C'
   CPCB, Regional Directorate, Lucknow — Sanjay Kumar 19/2/2020
2. Dr. Ajeet Singh, ASO
   UEPPCB, RO Kashipur — for Ajeet 19/2/2020
3. Dr. Ashutosh Tripathi, RA
   CPCB, Regional Directorate, Lucknow — Tripathi 19.02.2020

4. The unit has provided a mechanical flow meter on outlet (overflow pipeline) of primary treatment system. This flowmeter was not running properly as installed on overflow pipeline. Therefore, flowmeter is required to be relocated at pumping line. The log book was not maintained for this flowmeter.
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13.	Total Chromium (mg/L)	BDL	2
14.	Copper (mg/L)	BDL	3
15.	Nickel (mg/L)	0.23	3
16.	Lead (mg/L)	BDL	1
17.	Zinc (mg/L)	BDL	15
18.	Arsenic (mg/L)	BDL	0.2
19.	Mercury(mg/L)	BDL	0.01

*BDL meaning for Fluoride- < 0.5 mg/l, Ammonical Nitrogen- < 0.5 mg/l, Boron- < 0.5 mg/l, Oil & Grease- < 5mg/l, COD- < 5 mg/l, BOD- < 5 mg/l, Hexavalent Cr- < 0.1 mg/l, Cadmium- < 0.1 mg/l, Total Cr- < 0.2 mg/l, Copper- < 0.2 mg/l, Lead- < 0.5 mg/l, Zinc- < 0.1 mg/l, Arsenic- < 10 µg/l and Mercury- < 10 µg/l.

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5. The unit shall maintain proper Log book for the flowmeters installed at borewell & primary treatment system of wastewater.
6. Unit shall also install electromagnetic flowmeters instead of mechanical flowmeters.
7. The unit should maintain Log book for the generation and disposal of solid/hazardous waste.

Inspection Team:

1. Er. Sanjay Kumar, Sci 'C'
   CPCB, Regional Directorate, Lucknow — Vijay Kumar 19/2/2020
2. Dr. Ajeet Singh, ASO
   UEPPCB, RO Kashipur — for Nwpcp 15/4/2020
3. Dr. Ashutosh Tripathi, RA
   CPCB, Regional Directorate, Lucknow — Nripath 19.02.2020

Photo Gallery

Photo-1: Main Gate of the unit

Photo-2: Restaurant area

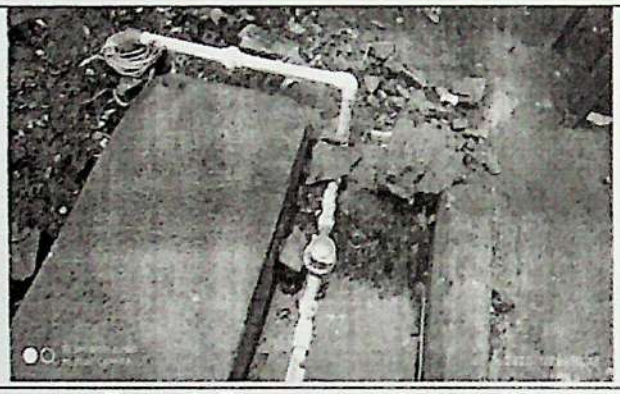

Photo-3: Flow meter at bore well

Photo-4: Soak pit arrangement for primary treatment of waste water

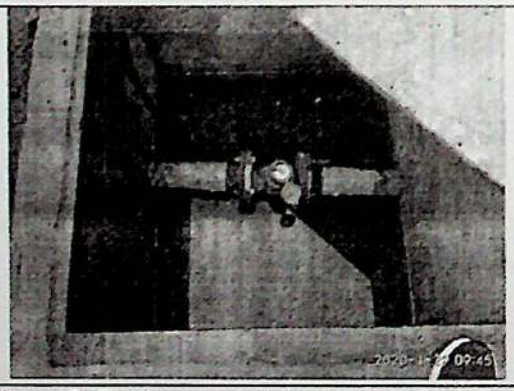

Photo-5: Flow meter at the outlet of primary treatment unit

Photo-6: Solid waste storage bin

1. **Environmental Compensation for illegal extraction of the Ground water:**

EC_{GW} = Water Consumption Per day x Nos of days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})

The EC computed is as follows:

Area category	Safe/Non notified area
Use	Industrial
Ground water extracted per day	2.7 m^3/day
ECR_{GW} for industrial units in Safe area (As per Table 4.6.4 of CPCB EC Methodology)	20 Rs/m^3
EC to be levied	54 Rs/day
Date of inspection by CPCB wherein violation reported	25-05-2018
Status of NOC as on 29-01-2020	Applied
No of violating days (i.e. operation without NOC)	614
Total EC_{GW} for illegal extraction of the ground water (Minimum Rs. 1,00,000)	~~Rs 33,156~~ Rs. 1,00,000 (minimum)

As the unit is found under illegal extraction of groundwater during 25-05-2018 to 29-01-2020, the team calculated Environmental Compensation of ₹ 1,00,000/- (Rs. One Lakh) w.r.t illegal extraction of groundwater.

2. **Environmental Compensation on Industrial Pollution:**

Calculation of Environmental Compensation is as demonstrated below

EC = PI x N x R x S x LF

= 50 X 614 X 250 X 1.0 X 1.0

= 76,75,000

As the unit is found under violating prescribed effluent discharge standards during 25-05-2018 to 29-01-2020. The team calculated Environmental Compensation of ₹ 76,75,000/- (Rs. Seventy-Six Lakhs Seventy-Five Thousand) w.r.t violation of prescribed effluent discharge standards.

Where

PI = Pollution Index of industrial sector (taken as '50' considering 'Orange')

N= Number of days of violation took place (614 operational days considered for violating prescribed effluent discharge standards during 25-05-2018 to 29-01-2020)

R = A factor in Rupees (taken as '250')

S = Factor for scale of operation ('1.0' considering scale of operation being 'Medium')

LF = Location factor ('1.0' considering population of area being < 1 million)

(Ref: Guidelines prescribed by the "Report of CPCB- in house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund")

SNB Infraheights (P) Ltd.

Uttarakhand Environment Protection & Pollution Control Board

Industry : SNB Infraheights (P) Ltd.,Plot No.- C-9, Eldeco SIDCUL Industrial Park,Sitarganj, U.S.Nagar,Sitarganj,USN,STG,SIT RO: KAS

✔ ✔ / ✔	CEF-10305,20/01/2	31/03/2019	CTE-10305	20/01/2011	AWH-18546	31/03/2019	
			1490/CEF	GRT/C	239044/COW	GRT/C	

CtE • CCA CCA-Renewal

LINK ID: 239044~COW~GRT~AWH-18546~31/03/2019~3

Application Date :	29/01/2020 Delete This Application
Sector of the Industry :	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.
Catg / Scale of the Industry :	Orange Small 3 Yrs. Validity
Net Asset Value (Crores)	1.75 Prv. 3.2 Crores
Air/Water/Hazrdous :	✔ / ✔ / ✔
View PDFs Files :	Select
NOC-CCA Fees : 4000	Hazd Fees : 0 Total Fees: 4000 Calculate Update
For Rental Premises & Mining Cases, U can EDIT Fees after clicking on CALCULATE	
Net Asset Value = Fix Asset + Current Asset - Current Liablity	

DGSet/Local Authority Fees

More Than	To (Crs)	Fees
0	0.1	5000
0.1	0.5	10000
0.5	1	15000
1	5	25000
5	50	50000
50	100	75000
100	300	100000
300	600	150000
600	1000	250000
1000	5000	400000
5000	10000	500000
10000	99999	750000

1. Kindly note down this Inward ID for future reference : 254897

2. Only after getting a APPROVAL Stickler from PCB-RO , Enter the D.D Details

Details of Previous Consent No & Validity & Any Changes, if ANY

TO GET THE CCA RENEWAL UP TO 31.3.2024. FEE UPDATED Rs 4000/- ONLY, BECAUSE WE HAVE APPLIED EARLIER FOR 3 YEAR AND SUBMITTED FEE 78,000/- BUT WE RECEIVED CCA FOR 2 YEAR ONLY UP TO 31.3.2019. SO Rs 26000/- BALANCE WITH DEPARTMENT NOW WE ARE APPLYING FOR 5 YEAR. SO TOTAL FEE APPLICABLE Rs. 30,000/- THEREFORE AFTER

Any relevant information to be mentioned in the A/W/H/NOC Form

WOW

ANNEXURE-2